

From

The Director General of Police,
Haryana, Panchkula.

To

The Registrar General,
National Green Tribunal,
New Delhi.
(Through E-Mail ID judicial-ngt@gov.in)

No. 7889
Sub.

/L&O-4 dated: 27-04-2023
O.A No. 362 of 2022 titled as Arvalli Baccaho Citizens Movement Vs.
Union of India and others.

Memo.

Kindly refer to this office letter No. 7013/L&O-4 dated 12.04.2023 on
subject noted case.

2. Vide letter under reference, an Affidavit of Sh. Sanjay Kumar, IPS,
IGP/Law & Order, Haryana on behalf of Director General of Police, Haryana was
submitted in compliance of orders dated 10.10.2022, 29.11.2022 and 13.03.2023 in
O.A No. 362 of 2022 in the matter of Arvalli Baccaho Citizens Movement Vs. Union
of India and others .

3. Now, a typographical error in para 4, table (a), row 2(f) and 2 (g) has
came to notice. A fresh affidavit has been prepared by rectification of above errors.
The amended affidavit is attached herewith alongwith its enclosures to be kindly put
on record.


Superintendent
for Director General of Police, Haryana

Ⓜ

IN THE HON'BLE NATIONAL GREEN TRIBUNAL AT NEW DELHI

O.A. No. 362 of 2022

Aravalli Bachao Citizens Movement

...Petitioner

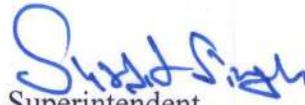
Versus

Union of India and others

...Respondent

INDEX

Sr. No.	Item	Page No.
1.	Short Reply by way of Affidavit of Sanjay Kumar, IPS, Inspector General of Police, Law and Order on behalf of Director General of Police, Haryana.	1-6
2.	Annexure R-1: Instructions to all units of Haryana Police in compliance of para 9 and 10 of order dated 10.10.2022	7-11
3.	Annexure R-2: Statement regarding all complaints received by the Police.	12-49
4.	Annexure R-3: Statement regarding complaints received by the police from the mining department.	50-77
5.	Annexure R-4: Standard Operating Procedure for investigation of cases of illegal mining.	78-80



Superintendent

for Director General of Police, Haryana



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH AT NEW DELHI**

O.A. No. 362 OF 2022

IN THE MATTER OF:

Aravalli Bachao Citizens Movement. ... Applicant

Versus

Union of India and Others. ... Respondents

**REPORT BY WAY OF AFFIDAVIT OF SANJAY KUMAR, I.P.S.,
INSPECTOR GENERAL OF POLICE, LAW AND ORDER, HARYANA
ON BEHALF OF DIRECTOR GENERAL OF POLICE, HARYANA IN
COMPLAINEE OF ORDER DATED 10.10.2022, 29.11.2022 AND
13.03.2023**

RESPECTFULLY SHOWETH:

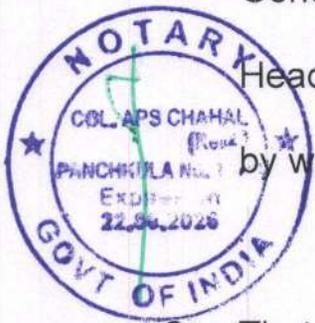
I, the above named deponent do hereby solemnly affirm and state as under: -

1. That it is submitted that the deponent is posted as Inspector General of Police, Law and Order, Haryana at Police Headquarters, Panchkula and is submitting this compliance report by way of affidavit on the basis of office records.

2. That it is submitted that this Hon'ble Tribunal in Para No. 10 of its order dated 10.10.2022 held as under: -

"The settled position of law which emerges there from is that in a case where there is a theft of sand and gravels from the Government land, the police can register a case, investigate the same and submit a final report under Section 173 Cr.P.C. before a Magistrate having

27 APR 2023



jurisdiction for the purpose of taking cognizance as provided in section 190 (1)(d) of the Code of Criminal Procedure. For the commission of offence under Section 378 Cr.P.C., on receipt of the police report, the Magistrate having jurisdiction can take cognizance of the said offence without awaiting the receipt of complaint that may be filed by the authorised officer for taking cognizance in respect of violation of various provisions of the MMDR Act."

It is submitted that relevant para No. 9 and 10 of order dated 10.10.2022 passed by this Hon'ble Tribunal has been circulated to all units concerned vide this office memo No. 19689-720/L&O-4 dated 22.11.2022 for meticulous compliance. A copy of the Memo dated 22.11.2022 is annexed as **Annexure R-1**.

3. That it is submitted that this Hon'ble Tribunal in para No. 11, 12 and 13 of order dated 10.10.2022 noted difference in total number of complaints and FIRs registered on the basis thereof during last five years in the reports submitted by this office and Director, Mines and Geology, Haryana and directed to submit information in tabular form on the aspects as under:



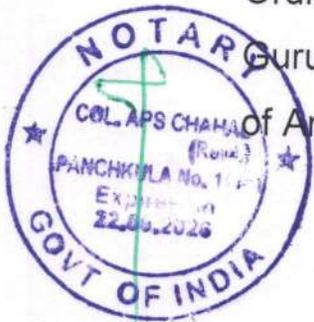
27 APR 2023

- (a) *Statement regarding all complaints received by the Police (i) date of receipt of complaint, (ii) name of the complainant, (iii) particulars of FIRs registered, (iv) final report filed and (v) order passed by the Court;*
- (b) *Statement regarding complaints received by the Police from the Mining Department (i) date of receipt of*

complaint, (ii) action taken on complaint by the Police and (iii) information given to the Mining Department.

(c) Statement regarding complaints received by the Mining Department from the Police (i) date of receipt of complaint, (ii) action taken on complaint by the Mining Department and (iii) information given to the Police.

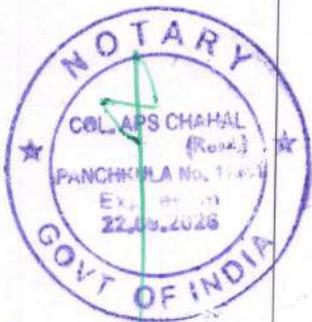
4. That it is submitted that considering observations of this Hon'ble Tribunal made in para no. 11, 12 and 13 of order dated 10.10.2022, extensive exercise has been carried out to reconcile data of Police Department and that of Mining Department pertaining to three districts i.e. Faridabad, Gurugram and Nuh for the period from 01.01.2017 to 31.01.2023 (Six Years). In this regard reports from Superintendent of Police- Nuh, Commissioner of Police- Gurugram and Commissioner of Police- Faridabad were obtained. As per reports received, total 582 number of complaints were received to police department w.r.t. illegal mining, transportation etc. of mineral i.e. Stone, Bajri, Rodi, Ordinary Sand in three Districts i.e. Faridabad, Nuh and Gurugram. Based upon those reports, desired details in respect of Aravali Hill area in said three districts are submitted as under: -



27 APR 2023

(a)

Sr. No.	Particulars	Nos.
1.	Total number of Complaints received by Police from 01.01.2017 to 31.01.2023 (Six years)	582
Source of Complaint	354 Number of Complaints were received from Mines and Geology Department and 228 Complaints were received from other sources i.e. forest department and public as well as complaints received in Police Stations / Offices.	
Nature of Complaint	259 Number of Complaints received relate to Stone Mining in Aravali Hills (From the Spot), 20 number of complaints received relate to Stone mining (Stock), 303 number of complaints received related to Illegal Transportation of Mines & Minerals i.e. Stone, Bajri, Rodi	
2.	FIRs registered on number of complaints:	507
	2(a) Final Reports (Challans) submitted in competent court	444
	2(b) Cases still under investigation	31
	2(c) FIRs Cancelled.	10
	2(d) Untrace Report Filed	13
	2(e) Cases in which fine imposed/Conviction by the court	01
	2(f) Acquittal	07
	2(g) Proceeding abetted after death of sole respondent	01
3.	Complaints filed, as no illegal mining was found to have taken place.	31
4.	Complaints sent back to the Mining department as no action was required by the Police Department	44
Total		582



27 APR 2023

Details of 582 complaints (from 01.01.2017 to 31.01.2023, Six years) with requisite details as directed by this Hon'ble Tribunal is annexed as **Annexure- R-2**.

In Thirty-one (31) out of 582 complaints, after verification, no illegal mining was found, whereas, 44 complaints were sent back to Mining and Geology Department for filing complaint before competent Court of Law under Mines & Minerals (Development & Regulation) Act, 1957.

(b) That out of above 582 complaints, 354 complaints were received from Mining and Geology Department, Haryana. Detail of 354 complaints received from Mining Department, as directed by this Hon'ble Tribunal is annexed as **Annexure R-3**.

(c) That it is submitted that when incident of illegal mining comes to notice of Police offices/stations, officials of mining Department are being immediately informed telephonically. FIR is being registered by the Police Department.

The Mining Department seizes the tool(s), equipment(s) & vehicle(s), if any involved in illegal mining and/or transportation of mineral without e-ravanna. Thus, action is being taken in coordination of both the departments.



27 APR 2023 That it is submitted that a Standard Operating Procedure regarding investigation of cases related to illegal mining has been issued on 10.10.2019 by Director General of Police, Haryana to all the Additional Director Generals of Police, all Commissioners of Police, all Inspector General's of Police and all Superintendents of Police in Haryana for meticulous compliance.

A copy of the SOP issued on 10.10.2019 is annexed as Annexure R-4.

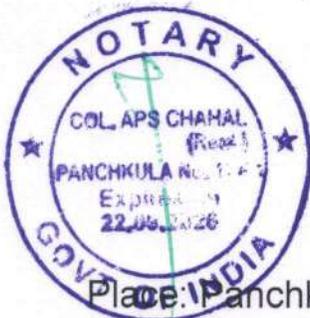
The Present Report may kindly be taken on record.

(Sanjay Kumar)
IGP/Law and Order
for Director General of Police, Haryana

Place: Panchkula
Date: 26.04.2023

VERIFICATION:

Verified that the contents of paras No. 1 to 5 of the above report are true and correct to my knowledge based upon information derived from official records. No part of it is false and nothing material has been concealed therein.



27 APR 2023

Place: Panchkula
Date: 26.04.2023

(Sanjay Kumar)
IGP/Law and Order
for Director General of Police, Haryana

DEPONENT / EXECUTANT VERIFIED BY

office ID verified

ATTESTED

APS CHAHAL No. 11451
NOTARY. PANCHKULA

27 APR 2023

From

Director General of Police,
Haryana, Panchkula.

To

1. All ADsGP / IsGP in Haryana.
2. All CsP in Haryana.
3. All District SsP in Haryana.
4. DCP, Panchkua.

No.

¹⁹⁶⁸⁹⁻⁷²⁰
/L&O-4 dated Panchkula the 22-11-2022

Sub.

Order dated 10.10.2022 in OA No. 362/2022 of NGT in Aravalli
Bachao Citizens Movement Vs Union of India & others— reg.

Memo.

Please refer to above Order passed by Hon'ble NGT in the subject
noted case.

It is informed that Hon'ble tribunal has ordered the Police
Department to consider Hon'ble Supreme court Judgment in **State of NCT of
Delhi Vs. Sanjay, (2014) 9 SSC 772** regarding illegal mining of sand and gravel
referred in para No. 9 & 10 of the order (photocopy enclosed). It is therefore
requested to ensure meticulous compliance of para No. 9 & 10 of NGT order
dated 10.10.2022.


O/c Superintendent
for Director General of Police, Haryana.

9. In **State of NCT of Delhi v. Sanjay**, (2014) 9 SCC 772, Hon'ble Supreme Court considered the question whether the provisions contained in Sections 21, 22 and other sections of Mines and Minerals (Development and Regulation) Act, 1957 (MMDR Act) operate as bar against prosecution of a person who has been charged with allegation which constitutes offences under Section 379/114 and other provisions of the Indian Penal Code, 1860 (IPC). In other words, whether the provisions of Mines and Minerals Act explicitly or impliedly excludes the provisions of Indian Penal Code when the act of an accused is an offence both under the IPC and under the provisions of the MMDR Act. Since conflicting views had been taken by Gujarat High Court, Delhi High Court, Kerala High Court, Calcutta High Court, Madras High Court and Jharkhand High Court, Hon'ble Supreme Court proceeded to settle the question and on detailed analysis of the relevant statutory provisions and judicial precedents, Hon'ble Supreme Court observed as under:-

"66. Considering the principles of interpretation and the wordings used in Section 22, in our considered opinion, the provision is not a complete and absolute bar for taking action by the police for illegal and dishonestly committing theft of minerals including sand from the river bed.

67. The Court shall take judicial notice of the fact that over the years rivers in India have been affected by the alarming rate of unrestricted sand mining which is damaging the eco-system of the rivers and safety of bridges. It also weakens river beds, fishbreeding and destroys the natural habitat of many organisms. If these illegal activities are not stopped by the State and the police authorities of the State, it will cause serious repercussions as mentioned hereinabove. It will not only change the river hydrology but also will deplete the ground water levels. 68. There cannot be any dispute with regard to restrictions imposed under the MMDR Act and remedy provided therein. In any case, where there is a mining activity by any person in contravention of the provisions of Section 4 and other sections of the Act, the officer empowered and authorised under the Act shall exercise all the powers including making a complaint before the jurisdictional magistrate. It is also not in dispute that the Magistrate shall in such cases take cognizance on the basis of the complaint filed before it by a duly authorised officer. In case of breach and violation of Section 4 and other provisions of the Act, the police officer cannot insist Magistrate for taking cognizance under the Act on the basis of the record submitted by the police alleging contravention of the said Act. In other words, the prohibition contained in Section 22 of the Act against prosecution of a person

except on a complaint made by the officer is attracted only when such person sought to be prosecuted for contravention of Section 4 of the Act and not for any act or omission which constitute an offence under Indian Penal Code. 69. However, there may be situation where a person without any lease or licence or any authority enters into river and extracts sands, gravels and other minerals and remove or transport those minerals in a clandestine manner with an intent to remove dishonestly those minerals from the possession of the State, is liable to be punished for committing such offence under Sections 378 and 379 of the Indian Penal Code.

70. From a close reading of the provisions of MMDR Act and the offence defined under Section 378, I.P.C., it is manifest that the ingredients constituting the offence are different. The contravention of terms and conditions of mining lease or doing mining activity in violation of Section 4 of the Act is an offence punishable under Section 21 of the MMDR Act, whereas dishonestly removing sand gravels and other minerals from the river, which is the property of the State, out of State's possession without the consent, constitute an offence of theft.

71. Hence, merely because initiation of proceeding for commission of an offence under the MMDR Act on the basis of complaint cannot and shall not debar the police from taking action against persons for committing theft of sand and minerals in the manner mentioned above by exercising power under the Code of Criminal Procedure and submit a report before the Magistrate for taking cognizance against such person. In other words, in a case where there is a theft of sand and gravels from the Government land, the police can register a case, investigate the same and submit a final report under Section 173, Cr.P.C. before a Magistrate having jurisdiction for the purpose of taking cognizance as provided in section 190 (1)(d) of the Code of Criminal Procedure.

72. After giving our thoughtful consideration in the matter, in the light of relevant provisions of the Act vis-a-vis the Code of Criminal Procedure and the Indian Penal Code, we are of the definite opinion that the ingredients constituting the offence under the MMDR Act and the ingredients of dishonestly removing sand and gravel from the river beds without consent, which is the property of the State, is a distinct offence under the IPC. Hence, for the commission of offence under Section 378 Cr.P.C., on receipt of the police report, the Magistrate having jurisdiction can take cognizance of the said offence without awaiting the receipt of complaint that may be filed by the authorised officer for taking cognizance in respect of violation of various provisions of the MMRD Act. Consequently the

contrary view taken by the different High Courts cannot be sustained in law and, therefore, overruled....."

10. The settled position of law which emerges there from is that in a case where there is a theft of sand and gravels from the Government land, the police can register a case, investigate the same and submit a final report under Section 173, Cr.P.C. before a Magistrate having jurisdiction for the purpose of taking cognizance as provided in section 190 (1)(d) of the Code of Criminal Procedure. For the commission of offence under Section 378 Cr.P.C., on receipt of the police report, the Magistrate having jurisdiction can take cognizance of the said offence without awaiting the receipt of complaint that may be filed by the authorised officer for taking cognizance in respect of violation of various provisions of the MMDR Act.

(a) Statement regarding all complaints received by the Police:

Sr. No.	DATE OF RECEIPT OF COMPLIANT	NAME OF THE COMPLAINANT	PARTICULARS OF FIR'S REGISTERED	FINAL REPORT FILED	ORDER PASSED BY THE COURT
1	01-01-2017	ASI Udham Singh, PP Jaisinghpur	FIR No. 15 dated 08.01.2017 u/s 186,188,332,353,379, 379B, 120B IPC PS Sadar Nuh	PC- 03.04.2017	Under Trial
2	05-01-2017	ASI Rajender PS Nagina	FIR No. 06 dated 05.01.2017 u/s 379]188 IPC PS Nagina	PC 13.02.2017	Under Trial
3	10-01-2017	Yogesh Incharge Forest Deptt.	FIR No. 19 dated 10.01.17 u/s 188,379 IPC PS Sadar Nuh	PC- 08.03.17	Under Trial
4	19-01-2017	Ashok Kumar, Assisstt. Mining Officer	FIR NO. 20 DT. 19.01.2017 U/S 379, 188 IPC PS Sadar Tauru	UT-12.06.2017	--
5	23-01-2017	HC Gajraj Rojka Meo	FIR No. 10 dated 23.01.2017 u/s 120 B 188.379 IPC PS Rojka Meo	PC- 04.02.17	Under Trial
6	26-01-2017	HC Gajraj Rojka Meo	FIR No. 12 dated 26.01.2017 u/s 120 B 188.379 IPC PS Rojka Meo	PC- 04.02.17	Under Trial
7	31-01-2017	ASI KISHAN SINGH	FIR NO. 10 DT.31.01.2017 U/S 379,188 IPC PC BICHHOR	PC- 11.08.17	Under Trial
8	01-02-2017	Shah Alam Mining Security Officer	FIR No. 55 dated 01.02.17 u/s 188,379,120B IPC PS Sadar Nuh	PC- 28.02.17	Under Trial
9	03-02-2017	HC Gajraj Rojka Meo	FIR No. 15 dated 03.02.2017 u/s 120 B 188.379 IPC PS Rojka Meo	PC- 24.05.17	Under Trial
10	04-02-2017	ASI Narender Kumar, PS Rojka Meo	FIR No. 16 dated 04.02.2017 u/s 120 B 188.379 IPC PS Rojka Meo	PC- 13.02.17	Under Trial
11	07-02-2017	ASI Narender Kumar, PS Rojka Meo	FIR No. 21 dated 07.02.2017 u/s.120 B 188.379 IPC PS Rojka Meo	PC- 10.03.17	Under Trial
12	08-02-2017	Insp. Gulsan Kumar, Mining Department	FIR No. 72 dt. 08.02.2017 u/s 4(1) Mining Act & 188,34,379 IPC PS Sec.58	PC- 02.03.2017	Under Trial
13	09-02-2017	Anil Kumar, Assisstt. Mining Officer	FIR No. 68 dated 09.02.17 u/s 188,379, IPC PS Sadar Nuh	PC- 30.05.18	Under Trial
14	09-02-2017	HC Gajraj Rojka Meo	FIR No. 23 dated 09.02.2017 u/s.120 B 188,379 IPC , PS Rojka Meo	PC- 10.03.17	Under Trial
15	13-02-2017	HC Harvinder PS Punhana	FIR No. 53 dated 13.02.2017 u/s 379,188 IPC PS Punhana	PC - 06.03.17	Under Trial
16	14-02-2017	ASI Ravinder Kumar PS Rojka Meo	FIR No. 26 dated 14.02.2017 u/s.120 B 188.379 IPC PS Rojka Meo	PC- 10.03.17	Under Trial
17	15-02-2017	HC Suraj PS Nagina	FIR No. 39 dated 15.02.2017 u/s 188 IPC PS Nagina	PC 15.03.2017	Under Trial

18	19-02-2017	ASI Narender Kumar, PS Rojka Meo	FIR No. 29 dated 19.02.2017 u/s.120 B 188.379 IPC PS Rojka Meo	PC- 20.04.17	Under Trial
19	25-02-2017	SI Mahender Singh PS Pinagwa	FIR No. 43/2017 u/s 379/188 IPC PS Pinagwa	PC 17.07.2017	Under Trial
20	25-02-2017	HC Gajraj Rojka Meo	FIR No. 31 dated 25.02.2017 u/s.120 B 188.379 IPC PS Rojka Meo	PC- 23.05.17	Under Trial
21	27-02-2017	HC MANOJ KUMAR	FIR NO. 24 DT 27.02.2017 U/S 188,379 PS BICHHOR	PC- 17.07.2017	Under Trial
22	01-03-2017	ASI Narender PS Rojka Meo	FIR No. 34 dated 01.03.2017 u/s.120 B 188.379 IPC PS Rojka Meo	PC- 30.05.17	Under Trial
23	03-03-2017	Anil Kumar, Mining Inspr. Tauru	FIR NO. 74 DT. 03.03.2017 U/S 379, 188 IPC PS Sadar Tauru	CH.14.11.2018	Under Trial
24	03-03-2017	Ct. Narender PS Punhana	FIR No. 79 dated 03.03.2017 u/s 379,188,353,186,120B IPC, 3 PDPP ACT PS Punhana	PC- 01.12.17	Conviction 18-05-2017
25	08-03-2017	Hoshiyar Singh, Mining Inspr. Deptt. Of Mines of Geology Gurugram	FIR NO. 76 DT. 08.03.2017 U/S 379, 188 IPC PS Sadar Tauru	PC- 13.10.2020	Under Trial
26	08-03-2017	Hoshiyar Singh, Mining Inspr. Deptt. Of Mines of Geology Gurugram	FIR NO. 77 DT. 08.03.2017 U/S 379, 188 IPC PS Sadar Tauru	UI	UI
27	08-03-2017	HC Devender Singh PP Khoru Kalan	FIR NO. 78 DT. 08.03.2017 U/S 379, 188 IPC PS Sadar Tauru	PC- 24.08.2021	Under Trial
28	16-03-2017	HC Gajraj Rojka Meo	FIR No. 46 dated 16.03.2017 u/s.120 B, 188.379 IPC PS Rojka Meo	PC- 10.04.17	Under Trial
29	19-03-2017	Ravinder Kumar Assistt. Mining Engineer Deptt. Of Mines of Geology Gurugram	FIR No. 229 dated 24.06.17 u/s 379,188 IPC PS Punhana	PC- 13.01.2020	Under Trial
30	19-03-2017	Ravinder Kumar Assistt. Mining Engineer Deptt. Of Mines of Geology Gurugram	FIR No. 230 dated 24.06.2017 u/s 379,188 IPC PS Punhana	PC 08.12.2020	Under Trial
31	20-03-2017	HC Gajraj Rojka Meo	FIR No. 48 dated 20.03.2017 u/s.120B, 188.379 IPC PS Rojka Meo	PC- 24.04.17	Under Trial
32	25-03-2017	Mubarik R/o Khor Basai PS Rojka Meo	FIR No. 50 dated 25.03.2017 u/s.323.341.506.34.120B, 188.379 IPC PS Rojka Meo	PC- 03.05.17	Under Trial
33	28-03-2017	HC Gajraj Rojka Meo	FIR No. 52 dated 28.03.2017 u/s.120B, 188.379 IPC PS Rojka Meo	PC- 30.05.17	Under Trial
34	01-04-2017	Shah Alam Assistt. Mining Engineer Nuh	FIR No. 70/2017 u/s 120B,379,188 IPC PS Pinagwa	PC 01.12.2017	Under Trial

35	03-04-2017	ASI Parmod	FIR No. 188 dt 03.04.2017 U/s 3 PDPP & 279,336,379,411 IPC P.S Sadar Sohna	PC- 01.05.2017	Acquitted - 31.10.2017
36	04-04-2017	ASI Krishan	FIR no. 194 Dt 04.04.2017 U/s 3 PDPP & 279,336, 379,411,120B IPC P.S Sadar Sohna	PC- 23.11.2019	Acquitted- 23.11.2019
37	05-04-2017	ASI Mohd Aslam PS Surajkund	FIR No. 194 dt. 05.04.2017 u/s 279,336 IPC & 3 PDPP Act & 4(1) Mining Act PS Surajkund	PC- 12.05.2017	Acquitted 10.08.2018
38	10-04-2017	SI Bir Singh PS Pinagwa	FIR No. 81/2017 u/s 379/188 IPC PS Pinagwa	PC 23.05.2017	Under Trial
39	11-04-2017	Ashok Kumar Mining Inspector	FIR No. 62 dated 11.04.2017 u/s.120B, 336. IPC 3 PDPP ACT PS Rojka Meo	PC- 03.05.17	Under Trial
40	04-05-2017	HC Bhupender PS Sadar Nuh	FIR No. 295 dated 04.05.2017 u/s 188, 379 IPC PS Sadar Nuh	PC- 14.06.2017	Acquitted- 06.03.2019
41	11-05-2017	HC Dvender PP Chandadka	FIR No. 165 dated 11.05.2017 u/s 379,188 IPC PS Punhana	PC- 22.08.17	Under Trial
42	12-05-2017	Assisstt. Mining Inspr. Deptt. Of Mines of Geology Gurugram	FIR NO. 174 DT. 12.05.2017 U/S 379, 188 IPC PS Sadar Tauru	PC- 18.09.2017	Acquitted- 13- 11-2019
43	27-05-2017	HC Dvender PP Chandadka	FIR No. 186 dated 27.05.2017 u/s 379,188 IPC PS Punhana	PC 05.10.18	Under Trial
44	08-06-2017	ASI Rajbir PS Punhana	FIR No. 203 dated 08.06.2017 u/s 379,188 IPC PS Punhana	PC- 10.07.17	Under Trial
45	09-06-2017	Mining Department	FIR No. 353 DT 09.06.2017 U/S 188, 336, 379, 411 IPC & PDPP Act, PS Badshahpur	UT 01.09.2017
46	11-06-2017	Shah Alam Assisstt. Mining Engineer Nuh	FIR No. 130/17 u/s 34,379,188 IPC PS Pinagwa	PC 12.03.17	Under Trial
47	11-06-2017	HC Dvender PP Chandadka	FIR No. 206 dated 11.06.2017 u/s 379,188 IPC PS Punhana	PC 05.09.17	Under Trial
48	16-06-2017	HC Dvender PP Chandadka	FIR No. 210 dated 16.06.2017 u/s 379,188 IPC PS Punhana	PC 01.12.17	Under Trial
49	18-06-2017	ASI Umar Mohd. PS Pinagwa	FIR No. 136/2017 u/s 379/188 IPC PS Pinagwa	PC 06.11.20217	Under Trial
50	26-06-2017	ASHOK KUMAR MINING INSPECTOR SPL-1 DT. 26.06.2017	FIR NO. 308 DT. 27.06.2017 U/S 379 IPC 21(4) MINES & MINERALS ACT 1957	PC-04.07.2019	Under Trial
51	06-07-2017	Mining Insp. Tauru Deptt. Of Mines of Geology Gurugram	FIR NO. 101 DT 06.07.2017 U/S 379,188 PS BICHHOR	PC- 05.03.2019	Under Trial
52	14-07-2017	ASI Umar Mohd. PS Pinagwa	FIR No. 150/2017 u/s 188,279,336,379 IPC PS Pinagwa	PC 06.11.20217	Under Trial

53	19-07-2017	HC Gajraj Rojka Meo	FIR No. 148 dated. 19.07.2017 u/s.120 B 188.379 IPC PS Rojka Meo	PC- 12.01.18	Under Trial
54	23-07-2017	ASI Umar Mohd. PS Pinagwa	FIR No. 165 u/s 379/188/34 IPC PS Pinagwa	PC 06.11.2017	Under Trial
55	17-08-2017	ASI Yashpal PS Pinagwa	FIR No. 188/17 u/s 379/188/120B IPC PS Pinagwa	PC 25.09.2017	Under Trial
56	17-08-2017	ASI Ramesh Chand PS Pinagwa	FIR No. 187/17 u/s 379/188/120B IPC PS Pinagwa	PC 06.10.2017	Under Trial
57	27-08-2017	ASI Yashpal PS Pinagwa	FIR No. 196/17 u/s 379/188/120B IPC PS Pinagwa	PC 11.12.2017	Under Trial
58	28-08-2017	Shah Alam Assistt. Mining Engineer Nuh	FIR No. 197/17 u/s 379,188 IPC PS Pinagwa	PC 09.02.2017	Under Trial
59	10-09-2017	Shah Alam Assistt. Mining Engineer Nuh	FIR No. 238/17 u/s 379,188,186,332 IPC PS Pinagwa	PC 23.10.2018	Under Trial
60	11-09-2017	Mohd. Azhar, Forest Guard	FIR No. 181 dated 11.09.2017 u/s. 188.379 IPC PS Rojka Meo	PC- 11.01.19	Under Trial
61	11-09-2017	ASI DEVENDER	FIR No. 176 DT 11.09.2017 U/S 379,120B IPC PS IMT Manesar	PC 13.03.2019	Under Trial
62	13-09-2017	HC Avdesh PS Punhana	FIR No. 333 dated 13.09.2017 u/s 379,188 IPC PS Punhana	PC 13.11.17	Under Trial
63	14-09-2017	HC RISHIPAL PP CHANDAKA	FIR No. 335 dated 14.09.2017 u/s 379,188 IPC PS Punhana	PC 01.12.17	Under Trial
64	18-09-2017	Rajkumar Mining Guard & Mining Security Rojka Meo	FIR No. 189 dated 18.09.2017 u/s. 188.379 IPC PS Rojka Meo	PC- 15.02.19	Under Trial
65	25-09-2017	Vasudev Assistt. Mining Engineer Nuh/GGM	FIR No. 260/17 u/s 379,188 IPC PS Pinagwa	PC 17.01.2020	Under Trial
66	26-09-2017	Shah Alam Assistt. Mining Engineer Nuh	FIR No. 259/17 u/s 379,188 IPC PS Pinagwa	PC 03.09.2020	Under Trial
67	07-10-2017	ASI Devi Singh PS Punhana	FIR No. 375 dated 07.10.2017 u/s 379,188 IPC PS Punhana	PC- 06.11.17	Under Trial
68	16-10-2017	Mining Department	FIR No. 775 dt. 18.10.2017 u/s 188 IPC & 15,23 Mining Act PS Sec.58	PC .16.05.2018	Under Trial
69	16-10-2017	Sanjay Singh Assistant Mining Engineer, Mining Department	FIR No. 887 dt. 17.10.2017 u/s188,34 IPC 81 Mining Act PS Surajkund	PC- 23.04.2018	Under Trial
70	16-10-2017	Vasudev Assistt. Mining Engineer Nuh/GGM	FIR No. 386 dated 16.10.2017 u/s 379,188 IPC PS Punhana	PC- 31.01.2019	Under Trial
71	16-10-2017	Vasudev Assistt. Mining Engineer Nuh/GGM	FIR No. 387 dated 16.10.2017 u/s 379,188 IPC PS Punhana	PC - 18.12.2017	Under Trial

72	23-10-2017	Assisstt. Mining Insp. Deptt. Of Mines of Geology Gurugram	FIR NO. 472 DT. 23.10.2017 U/S 379, 188, 120B IPC PS Sadar Tauru	PC- 04.11.2020	Under Trial
73	25-10-2017	Nawan Singh, Range Forest Officer, F.P. Jhirka	FIR No. 261/17 u/s 379,188,120 B IPC PS Pinagwa	PC 17.07.19	Under Trial
74	29-10-2017	Insp. Gulsan Kumar, Mining Department	FIR No. 946 Dt. 19.12.2017 u/s 188, 379 IPC & 4(1) Mining Act PS Surajkund	Cancelled – 29.03.2018
75	31-10-2017	HC Fateh Singh	FIR No. 209 dated 31.10.2017 u/s 188.379, 120 B IPC . PS Rojka Meo	PC- 27.02.18	Under Trial
76	04-11-2017	Ramesh, Forest Officer	FIR No. 764 dated 05.11.17 u/s 188,379, 120B IPC PS Sadar Nuh	PC- 18.08.18	Under Trial
77	04-11-2017	Ramesh Forest Officer	FIR No. 765 dated 05.11.17 u/s 188,379 IPC PS Sadar Nuh	PC- 23.07.18	Under Trial
78	11-11-2017	Yunus Khan, Forest Range Officer Punhana	FIR No. 414 dated 11.11.17 u/s 379,188,323,353,186 IPC PS Punhana	PC 01.06.2020	Under Trial
79	01-12-2017	HC Jamshed PS Nagina	FIR No. 257 dated 01.12.2017 u/s 379,188,411 IPC PS Nagina	PC 19.01.2018	Acquitted- 16-01-2022
80	07-12-2017	HC Dvender PP Chandadka	FIR No. 451 dated 07.12.2017 u/s 379,188 IPC PS Punhana	PC 05.01.18	Under Trial
81	13-12-2017	Ramesh Forest Range Officer Punhana	FIR No. 458 dated 13.12.2017 u/s 379,188 IPC PS Punhana	PC – 27.05.2020	Under Trial
82	16-12-2017	ASI Sunder PS Rojka Meo	FIR No. 234 dated 16.12.2017 u/s 120B,188,186,307,332,353, 379,427 IPC PS Rojka Meo	PC- 30.08.18	Under Trial
83	19-12-2017	Chandershekhar Mining Clerk, Mining Department	FIR No. 1090 dt. 19.12.2017 u/s188,379 IPC & 4(1) Mining Act PS Surajkund	Can. 29.03.2018
84	28-12-2017	Anil Kumar, Mining Insp. Tauru	FIR NO. 479 DT. 28.12.2017 U/S 379, 188, 120B, 420 IPC PS Sadar Tauru	PC- 21.09.2020	Under Trial
85	01-01-2018	Vasudev Assisstt. Mining Engineer Nuh/GGM	FIR No. 17/18 u/s 379,188 IPC PS Pinagwa	PC 10.09.2018	Under Trial
86	03-01-2018	ASI Ramesh Chand PS Pinagwa	FIR No. 15/18 u/s 379/188 IPC PS Pinagwa	PC 20.12.2018	Under Trial
87	06-01-2018	Sanjay Yadav, Forest Security Officer Tauru	FIR NO. 12 DT. 06.01.2018 U/S 148, 149, 186, 188, 307, 332, 353, 379A, 427, 120B IPC, 3 PDPP ACT PS Sadar Tauru	PC- 27.10.2020	Under Trial
88	06-01-2018	Vasudev Assisstt. Mining Engineer Nuh/GGM	FIR No. 16/18 u/s 379,188 IPC PS Pinagwa	PC 28.08.18	Under Trial

89	18-01-2018	HC Avdesh PS Punhana	FIR No. 14 dated 18.01.2018 u/s 379,188,120बी IPC PS Punhana	PC 30.01.18	Under Trial
90	19-01-2018	Mohd. Yunus, Forest Officer Punhana	FIR No. 30/18 u/s 379,188,506 IPC PS Pinagwa	PC 27.03.2019	Under Trial
91	19-01-2018	Sonu Kumar, Forest Deptt., Incharge Punhana	FIR NO. 16 DT.30.01.2018 U/S 188,379,506 IPC	PC- 21.01.2019	Under Trial
92	27-01-2018	Forest Officer Punhana	FIR No. 18/18 u/s 379,188 IPC PS Pinagwa	PC 10.09.2018	Under Trial
93	27-01-2018	Ashok Kumar, Mining Officer Deptt. Of Mines of Geology Gurugram	FIR No. 20/18 u/s 379,188 IPC PS Pinagwa	PC 07.09.2018	Under Trial
94	27-01-2018	Nawab Singh, Forest Range Officer F.P. Jhirka	FIR No. 25/18 u/s 379,188 IPC PS Pinagwa	PC 27.06.2020	Under Trial
95	02-02-2018	Asfak Hussain, FSD Beat Incharge Chittor	FIR NO. 78 DT 04.03.2018 U/S 379,188 IPC F.P. Jhirka	PO CH 11.5.2020	Under Trial
96	03-02-2018	Ashok Kumar Deptt. Of Mines of Geology Gurugram	FIR No. 74/18 u/s 379,188 IPC PS Pinagwa	PC 03.09.20	Under Trial
97	03-02-2018	Asfak Hussain Forest Range Jhimrawat	FIR No. 179/18 u/s 379,188 IPC PS Pinagwa	PC 19.08.2020	Under Trial
98	05-02-2018	Ashok Kumar Mining Inspector	FIR No. 75 dated 06.02.18 u/s 188,379,120B IPC PS Sadar Nuh	PC- 21.01.19	Under Trial
99	05-02-2018	Ashok Kumar Mining Inspector	FIR No. 76 dated 06.02.18 u/s 188,379,120B IPC PS Sadar Nuh	PC- 18.01.21	Under Trial
100	18-02-2018	HC Dvender PP Chandadka	FIR No. 48 dated 18.02.2018 u/s379,188,332,353,186,30 7 IPC PS Punhana	PC 29.09.18	Under Trial
101	19-02-2018	Ramesh Saini Forest Department	FIR No. 120 dt. 19.02.2018 u/s 186,188,189,34,120B,379,4 47 IPC & 4/5 PLPA Act & 4(1) Mining Act PS Suraikund	PC- 06.03.2019	Under Trial
102	27-02-2018	Vinod Kumar Incharge Ghagas Beat Nagina	FIR No. 39 dated 27.02.2018 u/s 379,188 IPC PS Nagina	UT 31.07.2018
103	01-03-2018	Insp Gulsan Mining Department	FIR No. 140 dt. 01.03.2018 u/s 379,188 IPC & 4(1) Mining Act PS Surajkund	PC- 11.06.2018	Under Trial
104	03-03-2018	Ashok Kumar Inspr. Mining, Deptt. Of Mines of Geology Gurugram	FIR NO. 77 DT 03.03.2018 U/S 379,188 IPC F.P. Jhirka	PC- 25.9.2018	Acquitted- 11- 10-2021
105	05-03-2018	SI jagjeet PP Pali	FIR No. 122 dt.05.08.2018 u/s 4(1) Mining Act PS Sec.58	PC . 31.05.2018	Under Trial

106	05-03-2018	HC Dinesh Kumar PS Pinagwa	FIR No. 41/18 u/s 379/188IPC PS Pinagwa	PC 05.04.18	Under Trial
107	09-03-2018	Gulsan, Mining Department	FIR No. 160 dt. 09.03.2018 u/s 379,188 IPC & 4(1) MMDR Act PS Surajkund	PC- 14.06.2018	Under Trial
108	21-03-2018	Ashok Kumar, Assisstt. Mining Officer	FIR NO. 91 DT. 21.03.2018 U/S 379, 188, 120B IPC PS Sadar Tauru	PC- 15.03.2021	Under Trial
109	24-03-2018	ASI Ramesh Chand PS Sadar Nuh	FIR No. 174 dated 24.03.2018 u/s 188, 379 IPC PS Sadar Nuh	PC- 03.04.2019	Under Trial
110	07-04-2018	Ashok Kumar, Mining Officer, Nuh	FIR NO. 64 DT.07.04.2018 U/S 188,379 IPC	PC- 16.03.2019	Under Trial
111	24-04-2018	Rajender Parsad, Mining Officer Deptt. Of Mines of Geology Gurugram	FIR NO. 140 DT. 24.04.2018 U/S 379, 188 IPC PS Sadar Tauru	PC- 27.10.2020	Under Trial
112	01-05-2018	Rajender Parsad, Mining Officer Deptt. Of Mines of Geology Gurugram	FIR NO. 148 DT. 01.05.2018 U/S 379, 188 IPC PS Sadar Tauru	PC- 10.11.2020	Under Trial
113	01-05-2018	Rajender Parsad, Mining Officer Deptt. Of Mines of Geology Gurugram	FIR NO. 149 DT. 01.05.2018 U/S 379, 188 IPC PS Sadar Tauru	PC- 02.11.2020	Under Trial
114	04-05-2018	HC Kishan Lal PP F.P. Jhirka	FIR NO. 143 DT 04.05.2018 U/S ,188 ,186,332, 353, 506 IPC F.P. Jhirka	CAN.7.3.2020	--
115	15-05-2018	Ashok Kumar Mining Inspector	FIR No. 303 dated 22.05.18 u/s 188,379, IPC PS Sadar Nuh	PC- 19.04.19	Under Trial
116	21-05-2018	Kamal Yadav Forest Range Officer	FIR No. 85 dated 21.05.18 u/s 188,379 IPC PS Rojka Meo	PC- 21.01.19	Under Trial
117	23-05-2018	Hoshiyar Singh, Mining Inspr. Deptt. Of Mines of Geology Gurugram	FIR NO. 175 DT. 23.05.2018 U/S 379, 188, 120B IPC PS Sadar Tauru	UI	UI
118	27-05-2018	Mining Department	FIR No. 353 dt. 27.05.2018 u/s 4/5 Explosive Act, 4(1) MMDR Act PS Surajkund	PC- 25.10.2018	Under Trial
119	30-05-2018	HC Narender PS Sec.58	FIR No. 362 dt. 30.05.2018 u/s 188,279,336,379 IPC & 15 Environmental Act PS Sec.58	PC- 21.07.2018	Under Trial
120	31-05-2018	HC Sukhram PS Pinagwa	FIR No. 91/18 u/s 379/188IPC PS Pinagwa	PC 07.07.18	Under Trial
121	07-06-2018	Ramesh Forest Range Officer Punhana	FIR No. 151 dated 07.06.2018 u/s 379,188 IPC PS Punhana	PC 27.05.2020	Under Trial
122	07-06-2018	Anil Kumar Mining Inspector Nuh	FIR No. 152 dated 07.06.2018 u/s 379,188 IPC PS Punhana	PC- 01.06.2020	Under Trial

123	12-06-2018	INSP Shamsher PS BICHHOR	FIR NO. 119 DT.12.06.2018 U/S 332,353,186,186,379,379B IPC PS BICHHOR	PC- 02.01.2019	Under Trial
124	22-06-2018	Hoshiyar Singh, Mining Inspr. Deptt. Of Mines of Geology Gurugram	FIR NO. 215 DT. 22.06.2018 U/S 379, 188 IPC PS Sadar Tauru	PC- 22.11.2018	Under Trial
125	31-07-2018	Insp. Gulsan Mining Department	FIR No. 517 dt.31.07.2018 u/s 188,120B IPC & 4(1) Mining Act PS Surajkund	PC- 28.09.2018	Under Trial
126	05-08-2018	HC Navneet PS Pinagwa	FIR No. 174/18 u/s 379/188IPC 39,192(1) MV ACT PS Pinagwa	PC 11.12.2018	Under Trial
127	06-08-2018	Rajender Parsad, Mining Officer Deptt. Of Mines of Geology Gurugram	FIR No. 235/18 u/s 379,188 IPC PS Pinagwa	PC 17.02.2022	Under Trial
128	28-08-2018	Rajender Parsad, Mining Officer Deptt. Of Mines of Geology Gurugram	FIR No. 236/18 u/s 379,188 IPC PS Pinagwa	PC 03.09.2020	Under Trial
129	03-09-2018	Rajender Parsad, Mining Officer Deptt. Of Mines of Geology Gurugram	FIR No. 344 dated 12.11.2018 u/s 379,188 IPC PS Punhana	PC- 02.07.19	Under Trial
130	06-09-2018	SI Surender Singh PS Punhana	FIR No. 251 dated 16.09.2018 u/s 379,188,186,332,379 IPC PS Punhana	PC 02.09.20	Under Trial
131	16-09-2018	ASI Kailash Chand PS Sadar Nuh	FIR No. 601 dated 16.09.2018 u/s 188, 379 IPC PS Sadar Nuh	PC- 26.11.19	Under Trial
132	20-09-2018	Rajender Parsad, Mining Officer Deptt. Of Mines of Geology Gurugram	FIR NO. 369 DT. 20.09.2018 U/S 379, 188 IPC PS Sadar Tauru	PC- 06.09.2019	Under Trial
133	09-10-2018	Rajender Parsad, Mining Officer Deptt. Of Mines of Geology Gurugram	FIR NO. 363 DT 04.10.2018 U/S 379,188 IPC F.P. Jhirka	PC- 2.6.2020	Under Trial
134	14-10-2018	ASI Dhan Singh PS Punhana	FIR No. 297 dated 14.10.2018 u/s 379,188,34 IPC PS Punhana	PC 01.04.19	Under Trial
135	17-10-2018	HC Mahesh Kumar PS Rojka Meo	FIR No. 233 dated 17.10.2018 u/s. 188.379 IPC PS Rojka Meo	PC- 27.11.18	Under Trial
136	23-10-2018	SI Satbir Singh PS Dhoj	FIR No. 52 dt. 23.10.2018 u/s 379,188 IPC PS Dhoj	PC- 04.02.2019	Under Trial
137	27-10-2018	Asfak Hussain Forest Range Jhimrawat	FIR No. 220/18 u/s 379,188 IPC PS Pinagwa	PC 11.02.2020	Under Trial

138	29-10-2018	Sanjay Assistant Mining Eng., Mining Dept.	FIR No. 702 dt.29.10.2018 u/s 420,379,188 IPC & 4(1) Mining Act PS Surajund	PC .09.01.2019	Under Trial
139	10-11-2018	Rajender Parsad, Mining Officer Deptt. Of Mines of Geology Gurugram	FIR NO. 455 DT. 10.11.2018 U/S 379, 188 IPC PS Sadar Tauru	PC- 04.10.2021	Under Trial
140	12-11-2018	Rajender Parsad, Mining Officer Deptt. Of Mines of Geology Gurugram	FIR NO. 458 DT. 12.11.2018 U/S 379, 188, 120B IPC PS Sadar Tauru	PC- 05.01.2021	Under Trial
141	12-11-2018	Mining Officer Deptt. Of Mines of Geology Gurugram	FIR NO. 411 DT 12.11.2018 U/S 379,188 IPC F.P. Jhirka	PC- 7.8.2020	Under Trial
142	12-11-2018	Rajender Parsad, Mining Officer Deptt. Of Mines of Geology Gurugram	FIR NO. 412 DT 12.11.2018 U/S 379,188 IPC F.P. Jhirka	PC- 22.9.2020	Under Trial
143	12-11-2018	Rajender Parsad, Mining Officer Deptt. Of Mines of Geology Gurugram	FIR NO. 413 DT 12.11.2018 U/S 379,188 IPC F.P. Jhirka	PC- 7.5.22	Under Trial
144	15-11-2018	ASI Amar Singh PS Sadar Nuh	FIR No. 775 dated 15.11.18 u/s 188, 379 IPC PS Sadar Nuh	PC- 16.12.19	Under Trial
145	19-11-2018	HC Gajender PS Punhana	FIR No. 359 dated 29.11.2018 u/s 379,188 IPC PS Punhana	PC 01.02.19	Under Trial
146	22-11-2018	Subash Chand Incharge Rehpua Beat	FIR No. 280/18 u/s 379,188 IPC PS Pinagwa	PC 28.09.20	Under Trial
147	28-11-2018	Rajender Mining Staff GGM/Nuh	FIR No. 294 dt 28.11.2018 U/s 120B, 188,379,411 IPC P.S Bhondsi	UT 12.08.2019	--
148	30-11-2018	Gaurav Arora R/o Sohna	FIR No. 268 dated30.11.18 u/s 188.285,323,379,506,34 IPC , 25.54.59 A ACT PS Roika Meo	PC- 22.01.22	Under Trial
149	04-12-2018	Wazid S/o Isra R/o Village Dhoj	FIR No. 76 dt. 04.12.2018 u/s 379, 188 IPC PS Dhoj	PC- 04.02.2019	Under Trial
150	11-12-2018	HC Devender Singh PP Khori Kalan	FIR NO. 501 DT. 11.12.2018 U/S 379, 188 IPC PS Sadar Tauru	PC- 21.12.2018	Under Trial
151	17-12-2018	HC SUKHBIR PS BICHHOR	FIR NO. .216 DT .17.12.2018 U/S 379,188,120B IPC PS BICHHOR	PC- 20.02.2019	Under Trial
152	20-12-2018	Gulshan R/o Indri	FIR No. 285 dated21.12.18 u/s 188,323,379,427,506,34 IPC & 25.54.59 A ACT PS Roika Meo	PC 18.12.19	Under Trial

153	27-12-2018	Subash Chand Incharge Rehpua Beat	FIR No. 287/18 u/s 379,188 IPC PS Pinagwa	PC 30.06.20	Under Trial
154	02-01-2019	Sanjay Assistant Mining Eng., Mining Department	FIR No. 6 dt. 02.01.2019 u/s 188,379 IPC & 4(1) Mining Act PS Surajkund	PC- 13.08.2020	Under Trial
155	03-01-2019	ASI Abdul Gaffar PS F.P. Jhirka	FIR NO. 7 DT. 3.1.2019 U/S 379,188 IPC F.P. Jhirka	PC- 20.9.2019	Under Trial
156	04-01-2019	ASI Attar Singh PS F.P. Jhirka	FIR NO. 11 DT 4.1.2019 U/S 379,188 IPC F.P. Jhirka	PC- 28.5.2019	Under Trial
157	09-01-2019	Chandershekhar Mining Clerk, Mining Dept.	FIR No. 21 dt. 09.01.2019 u/s 188,379 IPC PS Surajkund	Un.trace 25.05.2020
158	11-01-2019	Sanjay Assistant Mining Eng., Mining Dept.	FIR No. 24 dt. 11.01.2019 u/s 188,379 IPC & 4(1) Mining Act PS Surjakund	Cancelled- 10.03.2019
159	15-01-2019	Kamal Singh Range Forest Officer Pinagwa	FIR No. 24/19 u/s 379,188,186 IPC PS Pinagwa	UNTRACE 17.07.2020
160	16-01-2019	HC Krishan Lal PS Punhana	FIR No. 15 dated 16.01.2019 u/s 379,188,186. IPC PS Punhana	PC 16.08.19	Under Trial
161	19-01-2019	Kamlesh Mining Department	FIR No.17 dt. 19.01.2019 u/s 188,379 IPC PS Dhoj	Cancelled- 20.08.2019
162	30-01-2019	Rajender Parsad, Mining Officer Deptt. Of Mines of Geology Gurugram	FIR No. 125/19 u/s 379,188 IPC PS Pinagwa	UI	UI
163	13-02-2019	Hoshiyar, Mining Department	FIR No. 74 dt. 13.02.2019 u/s 188,379,34 IPC & 4(1) Mining Act PS Dabua	PC- 03.05.2019	Under Trial
164	15-02-2019	ASI Jagbir Singh I/C PP Jaisinghpur	FIR No. 142 dated 15.02.19 u/s 379/188/120B IPC PS Sadar Nuh	PC- 11.04.19	Under Trial
165	17-02-2019	Rajender Parsad, Mining Officer Deptt. Of Mines of Geology Gurugram	FIR No. 172/19 u/s 379,188 IPC PS Pinagwa	PC- 02.11.2019	Under Trial
166	17-02-2019	Anil Kumar, Mining Inspr. Tauru Deptt. Of Mines of Geology Gurugram	FIR No. 26/21 u/s 379,188 IPC PS Pinagwa	PC- 18.02.2021	Under Trial
167	18-02-2019	Azad R/o Rithora	FIR No.25 dated 18.02.19 u/s 188,279,337,338,379,120B IPC & 70 MV ACT PS Rojka Meo	PC- 19.04.20	Under Trial
168	21-02-2019	Ashfak Hussain, Incharge Jhimrawat Beat	FIR No. 66/19 u/s 379,188 IPC PS Pinagwa	PC 23.09.2020	Under Trial
169	26-02-2019	Subash Chand Incharge Rehpua Beat	FIR No. 71/19 u/s 379,188 IPC PS Pinagwa	PC 22.01.2020	Under Trial

170	26-02-2019	BD Yadav Mining Officer Deptt. Of Mines of Geology Gurugram Nuh	FIR No. 73/19 u/s 379,188 IPC PS Pinagwa	PC 15.01.2020	Under Trial
171	28-02-2019	HC Hariprem PS Pinagwa	FIR No. 69/19 u/s 379/188 IPC PS Pinagwa	PC 17.07.2019	Under Trial
172	08-03-2019	Assistant Mining Engineer, Mining Department	FIR No. 129 dt. 08.03.2019 u/s 188 IPC & 4/5 PLPA Act PS Surajkund	PC- 22.01.2021	Under Trial
173	08-03-2019	S.Kumar Range Forest Officer Punhana	FIR No. 216 dated 13.03.19 u/s 188,379, IPC PS Sadar Nuh	PC- 30.05.19	Under Trial
174	08-03-2019	Kamal Singh Range Forest Officer Pinagwa	FIR No. 89/19 u/s 379,188,186 IPC PS Pinagwa	PC 15.01.2020	Under Trial
175	10-03-2019	Mohd. Yunus Forest Officer Punhana	FIR No. 90/19 u/s 379,188, IPC PS Pinagwa	CH.16.10.21	UI
176	12-03-2019	HC Raj Singh PS Dhoj	FIR No. 48 dt.12.03.2019 u/s 379, 188 IPC PS Dhoj	PC- 28.03.2019	Under Trial
177	12-03-2019	Kamal Singh Range Forest Officer Punhana	FIR No. 88 dated 12.03.2019 u/s 379,188 IPC PS Punhana	PC 01.04.2020	Under Trial
178	16-03-2019	HC Rupesh, PS Dhoj	FIR No. 50 dt. 16.03.2019 u/s 379,188 IPC PS Dhoj	PC- 05.04.2019	Under Trial
179	18-03-2019	Insp Gulsan, Mining Department	FIR No.155 dt. 18.03.2019 u/s 186,189,34,353 & 4(1) Mining Act PS Surajkund	PC- 12.02.2021	Under Trial
180	20-03-2019	Dev Kumar, Range Forest Officer Nuh	FIR No. 239 dated 20.03.19 u/s 188,379, IPC PS Sadar Nuh	PC- 03.11.20	Under Trial
181	04-04-2019	Raj Kumar Forest Security Officer Nuh	FIR No. 508 dated 19.06.19 u/s 188,379, 120 B IPC PS Sadar Nuh	PC- 09.02.21	Under Trial
182	10-04-2019	ASI Bhupender Singh PS Chandadka	FIR No. 136 dated 10.04.2019 u/s 379,188,279,336,287,120B, IPC PS Punhana	PC 09.10.19	Under Trial
183	12-04-2019	Gulsan, Mining Department	FIR No. 209 dt. 12.04.2019 u/s 379,34 IPC & 4(1) Mining Act PS Surajkund	Proceeding Abated due to death of accused
184	12-04-2019	Naveen Kumar Forest Department	FIR No. 211 dt. 12.04.2019 u/s 188, 189, 225, 34,341,379 IPC & 4(1) Mining Act PS Surajkund	PC- 03.09.2019	Under Trial
185	03-05-2019	Rajender Parsad, Mining Officer Deptt. Of Mines of Geology Gurugram	FIR No. 173/19 u/s 379,188 IPC PS Pinagwa	CH.27.01.2021	UI
186	05-05-2019	ASI Vijaypal CIA Tauru	FIR NO. 247 DT. 05.05.2019 U/S 379, 188, 279, 336 IPC PS Sadar Tauru	PC- 05.07.2019	Under Trial
187	08-05-2019	Yogesh Acctt. Forest Officer Mewali	FIR No. 381 dated 09.05.19 u/s 188,379, IPC PS Sadar Nuh	PC- 14.05.20	Under Trial
188	16-05-2019	Vasudev Assistt. Mining Engineer Nuh/GGM	FIR No. 155/19 u/s 379,188,186 IPC PS Pinagwa	CH.19.09.2020	UI

189	20-05-2019	Mining Department	FIR No. 295 dt. 20.05.2019 u/s 379,34 IPC & 4(1) Mining Act PS Surajkund	PC- 07.01.2020	Under Trial
190	20-05-2019	Hoshiyar, Mining Department	FIR No. 297 dt. 20.05.2019 u/s 379,34 IPC & 4(1) Mining Act PS Surajkund	PC- 14.01.2020	Under Trial
191	21-05-2019	Hoshiyar, Mining Department	FIR No. 299 dt. 21.05.2019 u/s 379,34 IPC & 4(1) Mining Act PS Surajkund	PC- 14.01.2020	Under Trial
192	22-05-2019	HC Sumer Singh PP Jaisinghpur	FIR No. 428 dated 22.05.19 u/s 379/188/120B IPC PS Sadar Nuh	PC- 11.07.19	Under Trial
193	22-05-2019	Javed Khan Range Forester Nuh	FIR No. 425 dated 22.05.19 u/s 188,379, IPC PS Sadar Nuh	PC- 04.10.21	Under Trial
194	22-05-2019	Javed Khan Range Forester Nuh	FIR No. 426 dated 22.05.19 u/s 188,379, IPC PS Sadar Nuh	PC- 08.01.21	Under Trial
195	28-05-2019	BD Yadav Mining Officer Deptt. Of Mines of Geology Gurugram Nuh	FIR NO. 287 DT. 28.05.2019 U/S 379, 188, 120B IPC PS Sadar Tauru	PC- 27.11.2019	Under Trial
196	28-05-2019	BD Yadav Mining Officer Deptt. Of Mines of Geology Gurugram Nuh	FIR NO. 288 DT. 28.05.2019 U/S 186, 188, 307, 332, 341, 353, 379, 120B IPC, 3(2) PDPP ACT PS Sadar Tauru	PC- 01.02.2022	Under Trial
197	29-05-2019	BD Yadav Mining Officer Deptt. Of Mines of Geology Gurugram Nuh	FIR NO. 292 DT. 29.05.2019 U/S 379, 188 IPC PS Sadar Tauru	PC- 21.10.2020	Under Trial
198	30-05-2019	BD Yadav Mining Officer Deptt. Of Mines of Geology Gurugram Nuh	FIR NO. 293 DT. 30.05.2019 U/S 379, 188, 120B IPC PS Sadar Tauru	PC- 27.11.2019	Under Trial
199	07-06-2019	Ashok Kumar Mining Inspector	FIR No. 472 dated 07.06.19 u/s 188,379,120B IPC PS Sadar Nuh	PC- 25.08.20	Under Trial
200	11-06-2019	Vasudev Assistt. Mining Engineer Nuh/GGM	FIR No. 156/19 u/s 379,188 IPC PS Pinagwa	PC- 28.10.2020	Under Trial
201	12-06-2019	ASI Mahesh Pal PS Rojka Meo	FIR No. 106 dated 12.06.19 u/s 379,188,279,336 IPC ,3(2) PDPP ACT PS Rojka Meo	PC- 16.07.19	Under Trial
202	12-06-2019	Mining Inspr. Deptt. Of Mines of Geology Gurugram	FIR NO. 252 DT 12.06.2019 U/S 379,188 IPC F.P. Jhirka	PC- 19.3.2020	Under Trial
203	19-06-2019	HC Rajesh Kumar PS Rojka Meo	FIR No. 116 dated 19.06.2019 u/s 279.336.120B 188 .379 IPC & 3 PDPP ACT PS Rojka Meo	PC .16.07.19	Under Trial
204	20-06-2019	HC Dayakishan PS City Nuh	FIR No. 513 dated 20.06.19 u/s 379/188 IPC 39/192(1) M.V ACT PS Sadar Nuh	PC- 01.07.19	Under Trial
205	20-06-2019	HC Rakesh Kumar, PS F.P. Jhirka	FIR NO. 265 DT 20.6.2019 U/S 379,188 IPC F.P. Jhirka	PC- 30.11.2019	Under Trial

206	25-06-2019	ASI Sita Ram, PS F.P. Jhirka	FIR NO. 274 DT 25.6.2019 U/S 379,188 IPC F.P. Jhirka	PC- 12.9.2019	Under Trial
207	27-06-2019	Mining Inspr. Deptt. Of Mines of Geology Gurugram	FIR NO. 280 DT 27.06.2019 U/S 379,188 IPC F.P. Jhirka	PC- 17.7.2020	Under Trial
208	30-06-2019	HC Ravinder Kumar PS City Nuh	FIR No. 542 dated 30.06.19 u/s 379/188/120BIPC PS Sadar Nuh	PC- 16.09.19	Under Trial
209	03-07-2019	Mining Inspr. Deptt. Of Mines of Geology Gurugram	FIR NO. 293 DT 03.07.2019 U/S 379,188 IPC F.P. Jhirka	PC- 11.1.2021	Under Trial
210	09-07-2019	Sh. Reegan Kumar, SDM F.P. Jhirka	FIR NO. 300 DT 09.07.2019 U/S 148,149,332,353, 186,307,379B,379,188,427, 506 IPC F.P. Jhirka	PC- 6.11.2019	Under Trial
211	11-07-2019	Javed Khan Range Forester Nuh	FIR No. 572 dated 11.07.19 u/s 188,379, IPC PS Sadar Nuh	PC- 16.10.20	Under Trial
212	12-07-2019	Yogesh Acctt. Forest Officer Mewali	FIR No.575 dated 12.07.19 u/s 188,379, IPC PS Sadar Nuh	PC- 17.09.21	Under Trial
213	13-07-2019	HC Rajkumar PS City Nuh	FIR No. 581 dated 13.07.19 u/s 379/188/120B IPC PS Sadar Nuh	PC- 12.09.19	Under Trial
214	18-07-2019	HC Satish Kumar PS Tauru	FIR NO. 387 DT. 18.07.2019 U/S 379, 188 IPC PS Sadar Tauru	PC- 19.11.2020	Under Trial
215	18-07-2019	Dharampal Mining Security Officer Deptt. Of Mines of Geology Gurugram Nuh	FIR NO. 388 DT. 18.07.2019 U/S 379, 188 IPC PS Sadar Tauru	PC- 02.03.2021	Under Trial
216	19-07-2019	Kamlesh, Mining Department	FIR No. 438 dt. 19.07.2019 u/s 379,188 IPC & 4(1) Mining Act PS Surajkund	Untrace- 06.06.2020
217	26-07-2019	Kamlesh, Mining Department	FIR No. 452 dt. 26.07.2019 u/s 379,188 IPC & 4(1) Mining Act PS Surajkund	PC- 02.12.2019	Under Trial
218	02-08-2019	Kamlesh, Mining Department	FIR No. 466 dt. 02.08.2019 u/s 188,34,379 IPC & 4(1) Mining Act PS Surajkund	PC- 16.07.2020	Under Trial
219	02-08-2019	BD Yadav Mining Officer Nuh	FIR No.657 dated 13.08.19 u/s 188,379,120B IPC PS Sadar Nuh	PC- 25.01.21	Under Trial
220	02-08-2019	MINING INSPECTOR 1177	REGISTERED FIR No. -307 Dated 02.08.2019 U/S 188,379 IPC P.S. K-Daula.	UT 21.12.2019	---
221	07-08-2019	ASI Rohtash PS City Nuh	FIR No. 645 dated 07.8.19 u/s 379/188/120B,420,467,468 ,471 IPC PS Sadar Nuh	PC- 19.02.21	Under Trial
222	09-08-2019	BD Yadav Mining Officer Nuh	FIR No.678 dated 20.08.19 u/s 188,379, IPC PS Sadar Nuh	PC- 09.02.21	Under Trial

223	21-08-2019	EHC Ramsahay PCR.3 KMP Rewasan	FIR No. 165 dated 21.08.2019 u/s. 188.279.336.379.120 B IPC 3 PDPP ACT. PS Rojka Meo	PC- 14.10.19	Under Trial
224	25-08-2019	EASI Mahender Singh PS Rojka Meo	FIR No. 167 dated 25.08.2019 u/s. 188.279.336.379.120 B IPC 3 PDPP ACT. PS Rojka Meo	PC- 20.12.19	Under Trial
225	05-09-2019	Izaz Ahmed Forest Inspector Rewasan	FIR No.720 dated 05.09.19 u/s 188,379, IPC PS Sadar Nuh	PC- 22.10.20	Under Trial
226	05-09-2019	Izaz Ahmed Forest Inspector Rewasan	FIR No.721 dated 05.09.19 u/s 188,379, IPC PS Sadar Nuh	PC- 22.10.20	Under Trial
227	06-09-2019	Kamlesh, Mining Department	FIR No. 587 dt. 06.09.2019 u/s 188,379 IPC & 4(1) Mining Act PS Surajkund	PC .19.12.2019	Under Trial
228	06-09-2019	Ashok Kumar, Assisstt. Mining Officer	FIR NO. 464 DT. 06.09.2019 U/S 379, 188 IPC PS Sadar Tauru	PC- 21.08.2020	Under Trial
229	08-09-2019	Rajender Parsad, Mining Officer Deptt. Of Mines of Geology Gurugram	FIR NO. 343 DT. 08.09.2018 U/S 379, 188, 120B IPC PS Sadar Tauru	PC- 18.07.2020	Under Trial
230	09-09-2019	BD YADAV MINING INSPECTOR 1330	REGISTERED FIR No. -368 Dated 09.09.2019 U/S 188 IPC, 21(4) Mines & Mineral Act P.S. K-Daula.	UT 19.01.2020	---
231	11-09-2019	HC Sumer Singh PP Jaisinghpur	FIR No. 737 dated 11.09.19 u/s 379,188,332,353,186,379B, 120B IPC PS Sadar Nuh	PC- 04.01.20	Under Trial
232	13-09-2019	ASI Subash Chand PS Tauru	FIR NO. 481 DT. 13.09.2019 U/S 148, 149, 332, 353, 186, 379, 188, 307, 120B IPC PS Sadar Tauru	CH.23.12.2021	UI
233	25-09-2019	ESTATE OFFICER BOARD	FIR No. 247/19 u/s 379,188 IPC PS Pinagwa	Cancelled- 06.02.20
234	25-09-2019	ESTATE OFFICER BOARD	FIR No. 248/19 u/s 379,188 IPC PS Pinagwa	PC- 24.02.2021	Under Trial
235	28-09-2019	SI Bir Singh PS Tauru	FIR NO. 503 DT. 28.09.2019 U/S 379, 188, 332, 353, 34 IPC PS Sadar Tauru	PC- 21.09.2020	Under Trial
236	10-10-2019	BD Yadav Mining Officer Deptt. Of Mines of Geology Gurugram Nuh	FIR NO. 523 DT. 10.10.2019 U/S 379, 188 IPC PS Sadar Tauru	PC- 04.11.2020	Under Trial
237	10-10-2019	BD Yadav Mining Officer Deptt. Of Mines of Geology Gurugram Nuh	FIR NO. 524 DT. 10.10.2019 U/S 379, 188 IPC PS Sadar Tauru	PC- 07.12.2021	Under Trial
238	14-10-2019	Kamal Singh Range Forest Officer Pinagwa	FIR No. 265/19 u/s 379,188 IPC PS Pinagwa	PC 11.01.2021	Under Trial

239	25-10-2019	Rajneesh Forest Guard Shikrawa	FIR No.906 dated 06.12.19 u/s 188,379, IPC PS Sadar Nuh	PC- 10.03.21	Under Trial
240	05-11-2019	Shahid Home Guard Nuh	FIR NO. 557 DT. 05.11.2019 U/S 379, 188, 332, 353, 34 IPC PS Sadar Tauru	PC- 19.10.2020	Under Trial
241	06-11-2019	Hoshiyar Singh, Mining Inspr. Deptt. Of Mines of Geology Gurugram	FIR No. 267/20 u/s 379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957 PS Pinagwa	PC 03.02.2021	Under Trial
242	06-11-2019	Hoshiyar Singh, Mining Inspr. Deptt. Of Mines of Geology Gurugram	FIR No. 268/20 u/s 379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957 PS Pinagwa	PC 24.02.2021	Under Trial
243	08-11-2019	Naresh Kumar Mining Officer Deptt. Of Mines of Geology Gurugram Nuh	FIR NO. 565 DT. 08.11.2019 U/S 379, 188, 120B IPC PS Sadar Tauru	PC- 06.04.2021	Under Trial
244	11-11-2019	ASI Surender PS Badshahpur	FIR No. 502 dated 11.11.2019, U/s 379, 411, 188, 120B IPC & 3PDPP Act PS Badshahpur	PC- 17.02.2020	Under Trial
245	13-11-2019	Shah Alam Mining Officer Deptt. Of Mines of Geology Gurugram	FIR No. 06 dated 04.01.2020 u/s 379,188 IPC PS Sadar Nuh	PC- 22.02.21	Under Trial
246	17-11-2019	HC Harender Singh AVT & Mining Staff Nuh	FIR No. 91 dated 17.11.2019 u/s 188, 379 IPC & 39/192(1) MV Act addition 3/181 MV Act PS City Nuh	PC 20.01.2020	Under Trial
247	25-11-2019	BD Yadav Mining Officer Deptt. Of Mines of Geology Gurugram Nuh	FIR NO. 587 DT. 25.11.2019 U/S 379, 188 IPC PS Sadar Tauru	PC- 06.09.2021	Under Trial
248	26-11-2019	Dev Kumar, Range Forest Officer Nuh	FIR No.881 dated 26.11.19 u/s 188,379, IPC PS Sadar Nuh	PC- 03.06.20	Under Trial
249	28-11-2019	HC Narveer AVT MINING STAFF ROJKAMEO	FIR No. 103 dated 28.11.2019 u/s 188, 379 IPC & 39/192(1) MV Act addition 3/181 MV Act PS City Nuh	PC 24.01.2020	Under Trial
250	09-12-2019	BD Yadav Mining Officer Deptt. Of Mines of Geology Gurugram Nuh	FIR No. 255 dated 09.12.19 u/s. 379,188,120B,411 IPC PS Rojka Meo	PC- 04.01.20	Under Trial
251	14-12-2019	ASI Mahender 2269/FBD Mining Staff South Range	FIR No. 764 Dt 14.12.2019 U/s 186,332,353,379,307,120B IPC PS City Sohna	PC 28.08.2020	Under Trial
252	17-12-2019	BD Yadav Mining Officer Deptt. Of Mines of Geology Gurugram	FIR NO. 620 DT. 17.12.2019 U/S 379, 188 IPC PS Sadar Tauru	PC- 05.10.2020	Under Trial

253	24-12-2019	ASI Hansraj, PP Mohammadpur Ahir	FIR NO. 632 DT. 24.12.2019 U/S 379, 188, 120B IPC, 21(4) MM R&D ACT PS Sadar Tauru	PC- 18.07.2020	Under Trial
254	27-12-2019	ASI Sita Ram, PS F.P. Jhirka	FIR NO. 544 DT 27.12.2019 U/S 379,188 IPC F.P. Jhirka	PC- 7.3.2020	Under Trial
255	29-12-2019	SI Baldev Singh I/C PP Mohd. Ahir	FIR NO. 641 DT. 29.12.2019 U/S 147, 149, 188, 379, 379B, 332, 353, 186, 307 IPC PS Sadar Tauru	PC- 06.10.2020	Acquitted- 28.04.2022
256	30-12-2019	SI Bir Singh PS Tauru	FIR NO. 643 DT. 30.12.2019 U/S 332, 379, 188, 353, 186, 307, 457, 120B, 201, 34 IPC PS Sadar Tauru	PC- 22.09.2021	Under Trial
257	31-12-2019	Sanjay Assistant Mining Engineer, Mining Department	FIR No. 304 dt. 31.12.2019 u/s 188 IPC & 4(1) MMDR Act PS Dhoj	PC- 15.02.2020	Under Trial
258	03-01-2020	Abdul Waheed Forest Inspector Malab	FIR No. 12 dated 07.01.2020 u/s 379/188 IPC PS Sadar Nuh	PC- 01.06.20	Under Trial
259	03-01-2020	Kamal Singh Yadav Range Forest Officer Nuh	FIR NO. 2 DT. 03.01.2020 U/S 379, 188 IPC PS Sadar Tauru	PC- 18.07.2020	Under Trial
260	07-01-2020	Kamal Singh Yadav Range Forest Officer Nuh	FIR NO. 8 DT. 07.01.2020 U/S 379, 188 IPC PS Sadar Tauru	PC- 07.09.2021	Under Trial
261	13-01-2020	ASI Ravinder PP Mohd. Ahir	FIR NO. 18 DT. 13.01.2020 U/S 186, 188, 379, 341, 279, 120B IPC PS Sadar Tauru	PC- 06.03.2020	Under Trial
262	14-01-2020	RAN SINGH FOREST OFFICER	REGISTERED FIR No. 13 Dated 14.01.2020 U/S 188,34,379 IPC 21(4) Mines & Mineral Act P.S. K-Daula.	PC 01.03.2021	Under Trial
263	15-01-2020	BD Yadav Mining Officer Deptt. Of Mines of Geology Gurugram Nuh	FIR NO. 22 DT. 15.01.2020 U/S 379, 188 IPC PS Sadar Tauru	PC- 15.09.2020	Under Trial
264	18-01-2020	Vasudev Assistt. Mining Engineer Nuh/GGM	FIR No. 36/20 u/s 379,188 IPC PS Pinagwa	PC 16.12.2020	Under Trial
265	19-01-2020	Vikash Forest Range Officer Saundh	FIR NO. 27 DT. 19.01.2020 U/S 379 PS Sadar Tauru	PC- 01.09.2020	Under Trial
266	19-01-2020	BD Yadav Mining Officer Deptt. Of Mines of Geology Gurugram Nuh	FIR NO. 28 DT. 19.01.2020 U/S 379 PS Sadar Tauru	PC- 18.07.2020	Under Trial
267	19-01-2020	BD Yadav Mining Officer Deptt. Of Mines of Geology Gurugram Nuh	FIR NO. 29 DT. 19.01.2020 U/S 379, 188 IPC PS Sadar Tauru	PC- 21.10.2020	Under Trial
268	19-01-2020	BD Yadav Mining Officer Deptt. Of Mines of Geology Gurugram Nuh	FIR NO. 30 DT. 19.01.2020 U/S 379, 188 IPC PS Sadar Tauru	PC- 28.09.2020	Under Trial

269	19-01-2020	BD Yadav Mining Officer Deptt. Of Mines of Geology Gurugram Nuh	FIR NO. 31 DT. 19.01.2020 U/S 379, 188 IPC PS Sadar Tauru	PC- 27.10.2020	Under Trial
270	19-01-2020	BD Yadav Mining Officer Deptt. Of Mines of Geology Gurugram Nuh	FIR NO. 32 DT. 19.01.2020 U/S 379, 188 IPC PS Sadar Tauru	PC- 30.10.2020	Under Trial
271	19-01-2020	BD Yadav Mining Officer Deptt. Of Mines of Geology Gurugram Nuh	FIR NO. 33 DT. 19.01.2020 U/S 379, 188 IPC PS Sadar Tauru	UT.15.09.2020	--
272	19-01-2020	HC Rakesh Kumar, PS F.P. Jhirka	FIR NO. 29 DT 19.01.2020 U/S 379,188 IPC F.P. Jhirka	PC- 27.2.20202	Under Trial
273	22-01-2020	Shahalamuddin, Mining Officer Deptt. Of Mines of Geology Gurugram	FIR NO. 36 DT 22.01.2020 U/S 379,188 ,120B IPC F.P. Jhirka	UT.5.9.2020	--
274	29-01-2020	Kamal Singh Range Forest Officer Punhana	FIR No. 42 dated 29.01.2020 u/s 379,188 IPC PS Sadar Nuh	PC- 16.10.20	Under Trial
275	29-01-2020	Dev Kumar, Range Forest Officer Nuh	FIR No.44 dated 29.01.20 u/s 188,379, IPC PS Sadar Nuh	PC- 17.08.20	Under Trial
276	30-01-2020	BD Yadav Mining Officer Deptt. Of Mines of Geology Gurugram Nuh	FIR NO. 51 DT. 30.01.2020 U/S 379, 188 IPC PS Sadar Tauru	PC- 15.09.2020	Under Trial
277	06-02-2020	Kamal Singh Range Forest Officer Pinagwa	FIR No. 38/20 u/s 379,188 IPC PS Pinagwa	PC 30.10.2020	Under Trial
278	07-02-2020	Kamal Singh Range Forest Officer Pinagwa	FIR No. 35/20 u/s 379,188 IPC PS Pinagwa	PC 11.09.2020	Under Trial
279	10-02-2020	B.D. Yadav Mining Staff GGM/Nuh	FIR No. 32 dt 10.02.2020 U/s 379 IPC 21 Mining ACT P.S Bhondsi	PC 11.04.2022	Under Trial
280	12-02-2020	VASUDEV MINING INSPECTOR 240	REGISTERED FIR No. 44 Dated 13.02.2020 U/S 379 IPC.P.S. K-Daula.	UT 08.06.2020	---
281	18-02-2020	Anil Kumar, Mining Inspr. Tauru Deptt. Of Mines of Geology Gurugram	FIR No. 156 dated 14.02.2020 u/s 379.188.IPC & 4 MINIGE ACT. 1957 PS Rojka Meo	PC .26.02.21	Under Trial
282	20-02-2020	HC Ram Kumar PS F.P. Jhirka	FIR NO. 72 DT 20.02.2020 U/S 379,188 IPC F.P. Jhirka	PC- 05.05.2020	Under Trial
283	20-02-2020	Gajraj Mining Forest Range Officer FPJ	FIR NO. 73 DT 20.02.2020 U/S 379,188 IPC F.P. Jhirka	CAN.14.05.2020	--
284	20-02-2020	HC RISHIPAL PP CHANDAKA	FIR No. 51 dated 20.02.2020 u/s 379,188,332.353.186.283.3 07.341.336.287.379A,120B, 34 IPC PS Punhana	PC 27.05.20	Under Trial
285	27-02-2020	HC Dharmender PS Pinagwa	FIR No. 65/20 u/s 379/188 IPC PS Pinagwa	PC 30.09.2021	Under Trial

286	27-02-2020	NIKHAR BHARDWAJ FIELD TECH. GMDA GGMEE(EDC)INFRA- 1/2020/284 DT 27.02.2020 GMDA	REGISTERED FIR No. 60 Dated 27.02.2020 U/S 188,379 IPC, 21(4) Mines & Mineral Act P.S. K-Daula.	CAN 05.02.2021	---
287	01-03-2020	Hoshiyar Singh, Mining Inspr. Deptt. Of Mines of Geology Gurugram	FIR NO. 80 DT. 01.03.2020 U/S 379, 188, 411, 120B IPC PS Sadar Tauru	PC- 12.11.2020	Under Trial
288	01-03-2020	HOSHIYAR SINGH MININING INSPECTOR	FIR No. 75 Dated 01.03.2020 U/S 379/411/188 IPC PS Bilaspur	PC 22.12.20	Under Trial
289	14-03-2020	Mukhtyar Ahmed Incharge Rehpuwa	FIR No. 90/20 u/s 379,188 IPC PS Pinagwa	PC 22.12.20	Under Trial
290	21-03-2020	Mining Department	FIR No. 132 DT 21.03.2020 U/S 188, 379, 34 IPC, PS Badshahpur PC.19.03.2021	PC- 10.02.2022	Under Trial
291	25-03-2020	ASI Mahender Singh PS Sadar Tauru	FIR NO. 104 DT. 25.03.2020 U/S 148, 149, 186, 188, 332, 333, 353, 307, 379B, 506 IPC, 25.54.59 A. ACT, 3 PDPP ACT PS Sadar Tauru	PC- 09.03.2021	Under Trial
292	06-05-2020	Anil Kumar, Mining Inspr. Tauru Deptt. Of Mines of Geology Gurugram	FIR No. 243/20 u/s 379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957 PS Pinagwa	PC 24.02.21	Under Trial
293	14-05-2020	ASI Anil Kumar PS Sadar Tauru	FIR NO. 134 DT. 14.05.2020 U/S 188, 269, 270, 379, 307, 353, 186, 120B IPC PS Sadar Tauru	PC- 27.07.2021	Under Trial
294	21-05-2020	B.D. Yadav Mining Staff GGM/Nuh	FIR No. 102 dt 21.05.2020 U/s 188,34,379 IPC P.S Bhondsi	PC 02.09.2021	Under Trial
295	23-05-2020	ASI Mahender 2269/FBD Mining Staff South Range	FIR No. 190 Dt 23.05.2020 U/s 186,34,353,307 IPC PS City Sohna	PC 17.02.2021	Under Trial
296	08-06-2020	SI Khemchand	FIR No. 143/20 u/s 379/188/411 IPC PS Pinagwa	PC 16.12.2020	Under Trial
297	11-06-2020	Rajender Mining Staff GGM/Nuh	FIR No. 121 dt 11.06.2020 U/s 186,279,332,353,379,411,3 4 IPC P.S Bhondsi	PC 24.08.2021	Under Trial
298	29-06-2020	Pardeep Sharma Mining Staff GGM/Nuh	FIR No. 133 dt 29.06.2020 U/s 186,188,279,332,353,379,1 20B,307 IPC P.S Bhondsi	PC 01.02.2022	Under Trial
299	04-07-2020	HC Gajender PS Piangwa	FIR No. 158/20 u/s 379/188/411 IPC PS Pinagwa	PC 01.09.2020	Under Trial
300	04-07-2020	Anil Kumar, Mining Inspr. Tauru Deptt. Of Mines of Geology Gurugram	FIR No. 225/20 u/s 379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957 PS Pinagwa	PC 16.12.20	Under Trial

301	04-07-2020	Anil Kumar, Mining Insp. Tauru Deptt. Of Mines of Geology Gurugram	FIR No. 226/20 u/s 379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957 PS Pinagwa	PC 11.01.2020	Under Trial
302	04-07-2020	Anil Kumar, Mining Insp. Tauru Deptt. Of Mines of Geology Gurugram	FIR No. 227/20 u/s 379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957 PS Pinagwa	PC 16.12.20	Under Trial
303	04-07-2020	Anil Kumar, Mining Insp. Tauru Deptt. Of Mines of Geology Gurugram	FIR No. 228/20 u/s 379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957 PS Pinagwa	PC 03.02.21	Under Trial
304	04-07-2020	ESTATE OFFICER BOARD	FIR No. 229/20 u/s 379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957 PS Pinagwa	PC 24.02.21	Under Trial
305	04-07-2020	Anil Kumar, Mining Insp. Tauru Deptt. Of Mines of Geology Gurugram	FIR No. 230/20 u/s 379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957 PS Pinagwa	PC 16.12.20	Under Trial
306	04-07-2020	Anil Kumar, Mining Insp. Tauru Deptt. Of Mines of Geology Gurugram	FIR No. 231/20 u/s 379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957 PS Pinagwa	PC 24.02.2021	Under Trial
307	04-07-2020	Anil Kumar, Mining Insp. Tauru Deptt. Of Mines of Geology Gurugram	FIR No. 232/20 u/s 379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957 PS Pinagwa	PC 24.02.21	Under Trial
308	04-07-2020	Anil Kumar, Mining Insp. Tauru Deptt. Of Mines of Geology Gurugram	FIR No. 233/20u/s 379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957 PS Pinagwa	PC 11.01.2020	Under Trial
309	04-07-2020	Anil Kumar, Mining Insp. Tauru Deptt. Of Mines of Geology Gurugram	FIR No. 234/20 u/s 379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957 PS Pinagwa	PC 16.12.20	Under Trial
310	04-07-2020	Anil Kumar, Mining Insp. Tauru Deptt. Of Mines of Geology Gurugram	FIR No. 235/20 u/s 379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957 PS Pinagwa	PC 24.02.21	Under Trial
311	04-07-2020	Anil Kumar, Mining Insp. Tauru Deptt. Of Mines of Geology Gurugram	FIR No. 236/20 u/s 379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957 PS Pinagwa	PC 16.12.20	Under Trial
312	04-07-2020	Anil Kumar, Mining Insp. Tauru Deptt. Of Mines of Geology Gurugram	FIR No. 237/20 u/s 379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957 PS Pinagwa	PC 16.12.20	Under Trial

313	04-07-2020	Anil Kumar, Mining Inspr. Tauru Deptt. Of Mines of Geology Gurugram	FIR No. 239/20 u/s 379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957 PS Pinagwa	PC 15.07.2021	Under Trial
314	04-07-2020	Anil Kumar, Mining Inspr. Tauru Deptt. Of Mines of Geology Gurugram	FIR No. 240/20u/s 379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957 PS Pinagwa	PC 11.01.21	Under Trial
315	04-07-2020	Anil Kumar, Mining Inspr. Tauru Deptt. Of Mines of Geology Gurugram	FIR No. 241/20 u/s 379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957 PS Pinagwa	PC 16.12.20	Under Trial
316	04-07-2020	Anil Kumar, Mining Inspr. Tauru Deptt. Of Mines of Geology Gurugram	FIR No. 242/20 u/s 379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957 PS Pinagwa	PC 24.02.2021	Under Trial
317	16-07-2020	HC Manoj AVT MINING STAFF ROJKAMEO	FIR NO. 202 DT. 16.07.2020 U/S 188, 279, 307, 336, 34, 379 IPC PS Sadar Tauru	PC- 05.01.2022	Under Trial
318	11-08-2020	Izaz Ahmed Forest Inspector Rewasan	FIR No. 380 dated 12.08.2020 u/s 379,188 IPC PS Sadar Nuh	PC- 17.09.21	Under Trial
319	23-08-2020	HC Narveer AVT MINING STAFF ROJKAMEO	FIR NO. 244 DT. 23.08.2020 U/S 186, 188, 279, 336, 353, 379, 307, 34, 411, 120B IPC PS Sadar Tauru	CH.14.01.2022	UI
320	26-08-2020	Hoshiyar Singh, Mining Inspr. Deptt. Of Mines of Geology Gurugram	FIR NO. 348 DT 26.08.2020 U/S 379,188 IPC F.P. Jhirka	PC- 23.12.2020	Under Trial
321	29-08-2020	Mining Department	FIR 185 dt 29.08.2020 U/s 4(1), 4(1)(A) Mines and Minerals Act, 1957 DLF Ph.I	PC- 05.02.2021	Under Trial
322	31-08-2020	Sahid R/o Godholla	FIR No. 325 दि 31.08.2020 u/s 279,336,429,148,149,323, 379,188,379A,506 IPC PS Punhana	PC 12.11.20	Under Trial
323	08-09-2020	Hoshiyar Singh, Mining Inspr. Deptt. Of Mines of Geology Gurugram	FIR No. 279/20u/s 379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957 PS Pinagwa	PC 24.02.2021	Under Trial
324	05-10-2020	SI Mahender Singh PS Sadar Tauru	FIR NO. 305 DT. 05.10.2020 U/S 186, 188, 379, 279, 336, 341 IPC PS Sadar Tauru	PC- 12.11.2020	Under Trial
325	05-10-2020	HOSHIYAR SINGH MINING INSPECTOR1661	FIR No. 244 Date 05.10.2020 U/S 4 MINING ACT 188,379 ipc PS MANESAR	PC- 18.12.2020	Under Trial

326	09-10-2020	Dheeraj S/O Jaipal	FIR No. 145 Dt 09.10.2020 U/S 379,506,34 IPC PS Sadar Sohna	PC- 18.01.2021	Under Trial
327	14-10-2020	Mining Officer Deptt. Of Mines of Geology Gurugram Nuh	FIR NO. 311 DT. 14.10.2020 U/S 379, 188, 120B IPC PS Sadar Tauru	PC- 16.04.2021	Under Trial
328	20-10-2020	ASI Mahender PS Sadar Tauru	FIR NO. 316 DT. 20.10.2020 U/S 279, 336, 379, 188, 186, 353, 307, 120B IPC PS Sadar Tauru	PC- 12.04.2021	Under Trial
329	23-10-2020	Mining Officer Deptt. Of Mines of Geology Gurugram Nuh	FIR NO. 320 DT. 23.10.2020 U/S 379, 188 IPC, 21(4)(A) MM R&D ACT PS Sadar Tauru	UT.21.12.2020	--
330	01-11-2020	Madan Lal, Mining Insp. Deptt. Of Mines of Geology Gurugram	FIR No.169 dated 01.11.2020 u/s 379,188 IPC, 4 MINES ACT PS Rojka Meo	PC- 16.08.21	Under Trial
331	22-11-2020	HC Dharmender, Security Mining Deptt. Of Mines of Geology Gurugram Nuh	FIR NO. 358 DT. 22.11.2020 U/S 379, 188, 120B IPC, 21(4)(A) MM R&D ACT PS Sadar Tauru	PC- 27.07.2021	Under Trial
332	05-12-2020	Assistt. Mining Officer Deptt. Of Mines of Geology Gurugram	FIR No. 490 dated 15.12.2020 u/s 379,188 IPC PS Punhana	PC - 12.02.2021	Under Trial
333	11-12-2020	Ms. Kamlesh, Mining Department	FIR No. 538 dt. 11.12.2020 u/s 379 of IPC PS Dabua	PC- 05.07.2022	Under Trial
334	13-12-2020	Jony Range Forest Officer Punhana	FIR No. 506 dated 31.12.2020 u/s 379,188 IPC PS Punhana	PC - 07.03.2022	Under Trial
335	13-12-2020	Jony Range Forest Officer Punhana	FIR No. 507 dated 31.12.2020 u/s 379, 188 IPC PS Punhana	PC - 13.08.2021	Under Trial
336	16-12-2020	HC Bahadur PP Pali	FIR No. 544 dt. 16.12.2020 u/s 188,379 IPC PS Dabua	PC- 05.01.2021	Under Trial
337	21-12-2020	Shahalamuddin, Mining Officer Deptt. Of Mines of Geology Gurugram	FIR NO. 15 DT 13.01.2021 U/S 379,188 IPC F.P. Jhirka	PC- 18.06.2021	Under Trial
338	24-12-2020	Gajraj, Mubin Khan Forest Range fficer, F.P. Jhirka	FIR NO. 18 DT 14.01.2021 U/S 379,188 IPC F.P. Jhirka	PC- 21.06.2021	Under Trial
339	25-12-2020	HC Satish Kumar PS Nuh	FIR No. 139 dated 25.12.2020 u/s 307,379,188,120B,34 IPC PS City Tauru PS City Tauru	PC 06.08.2021	Under Trial
340	09-01-2021	ASI Mahender PS Sadar Tauru	FIR NO. 1 DT. 09.01.2021 U/S 148, 149, 307, 332, 353, 379, 379B, 186, 188 IPC, 3(2) PDPP ACT PS Sadar Tauru	PC- 23.05.2022	Under Trial

341	09-02-2021	HOSHIYAR SINGH MINING INSPECTOR 1623	REGISTERED FIR No. 89 Dated 10.03.2021 U/S 188,379 IPC, 21(4) Mines & Mineral Act P.S. K-Daula.	PC 03.08.2021	Under Trial
342	18-02-2021	EASI Surender PS Pinagwa	FIR No. 28/21 u/s 379/188IPC PS Pinagwa	PC 09.03.22	Under Trial
343	18-02-2021	HC Manoj Kumar PS Pinagwa	FIR No. 78/21 u/s 379/188 IPC PS Pinagwa	PC 19.09.22	Under Trial
344	19-02-2021	EASI Surender PS Pinagwa	FIR No. 31/21 u/s 148,149,323,341,186,353,3 79,379B,3(2) PDPP ACTIPC21(4) MINES AND MINERALS ACT 1957 PS Pinagwa	PC 19.07.2022	Under Trial
345	05-03-2021	SHREYA MINING INSPECTOR, MINING OFFICER, MINING AND GEOLOGY DEPARTMENT GGM	FIR NO. 170 DT.05.04.2021 U/S 188,379,411 IPC 21(1) MINE AND MINERAL ACT PS R.PARK GGM	PC 16.12.2021	Under Trial
346	05-03-2021	SHREYA MINING INSPECTOR, MINING OFFICER, MINING AND GEOLOGY DEPARTMENT GGM	FIR NO. 171 DT. 05.04.2021 U/S 188,379,411 IPC 21(1) MINE AND MINERAL ACT PS R.PARK GGM	PC 11.10.2021	Under Trial
347	13-03-2021	SHREYA MINING INSPECTOR, MINING OFFICER, MINING AND GEOLOGY DEPARTMENT GGM	FIR NO. 172 DT. 05.04.2021 U/S 188,379,411 IPC 21(1) MINE AND MINERAL ACT PS R.PARK GGM	PC 11.10.2021	Under Trial
348	20-03-2021	Vinod Kumar, Incharge Agon	FIR NO. 126 DT 20.03.2021 U/S 379,188 IPC F.P. Jhirka	PC- 29.10.2021	Under Trial
349	22-03-2021	Hoshiyar Singh, Mining Inspr. Deptt. Of Mines of Geology Gurugram	FIR NO..43 DT.24.03.2021 U/S 188,379 IPC PS BICHHOR	PC- 08.08.2022	Under Trial
350	23-03-2021	Nirmala, Mining Department	FIR No. 190 dt. 23.03.2021 u/s 379 IPC & 4(1) Mining Act PS Surajkund	PC- 06.12.2021	Under Trial
351	02-04-2021	Nirmala Mining Department	FIR No. 92 dt. 02.04.2021 u/s 379 IPC& 21(4) Mining Act PS Dhoj	PC- 19.07.2021	Under Trial
352	17-04-2021	Assistant Mining Engineer, Mining Department	FIR No. 269 dt. 17.04.2021 u/s 379 IPC & Mining Act PS Surajkund	PC- 13.10.2021	Under Trial
353	19-04-2021	Nirmala, Mining Department	FIR No. 167 dt. 19.04.2021 u/s 379 IPC & 21(4) Mining Act PS Dabua	PC- 25.07.2022	Under Trial
354	19-04-2021	Niramala, Mining Department	FIR No. 168 dt. 19.04.2021 u/s 379 IPC & 21(4) Mining Act PS Dabua	PC- 23.09.2021	Under Trial
355	20-04-2021	Nirmala, Mining Department	FIR No. 170 dt. 20.04.2021 u/s 379 IPC & 21(4) Mining Act PS Dabua	PC- 28.07.2021	Under Trial

356	20-04-2021	SHREYA MINING INSPECTOR, MINING OFFICER, MINING AND GEOLOGY DEPARTMENT GGM	FIR NO. 80 DT. 20.04.2021 U/S 188 IPC 21(1)MINES ACTPS Bajghera GGM	PC- 02.09.21	Under Trial
357	30-04-2021	Nirmala, Mining Department	FIR No. 180 dt. 30.04.2021 u/s 379,420,468,471,467 IPC PS Dabua	PC- 15.11.2021	Under Trial
358	30-04-2021	Assistant Mining Engineer, Mining Department	FIR No. 181 dt. 30.04.2021 u/s 379, 420, 468, 471, 467 IPC PS Dabua	PC- 15.02.2022	Under Trial
359	02-05-2021	ASI Kailash Chand PP Akera	FIR No. 195 dated 02.05.2021 u/s 186, 188, 353, 379, 120.B IPC PS Sadar Nuh	PC- 22.11.21	Under Trial
360	10-05-2021	Niramala, Mining Department	FIR No. 325 dt. 10.05.2021 u/s 379 IPC PS Surajkund	PC- 14.03.2022	Under Trial
361	26-05-2021	BHANU PARTAP SINGH MININING INSPECTOR 2318	FIR No. 200 Dated 10.06.2021 U/S 21 Mining & Mineral Act PS Bilaspur	PC 7.11.22	Under Trial
362	27-05-2021	Nirmala, Mining Department	FIR No. 119 dt. 27.05.2021 u/s 379 IPC PS Dhoj	CAN-06.06.2021	...
363	31-05-2021	Nirmala, Mining Department	FIR No. 354 dt. 01.06.2021 u/s 379,188 IPC & Mining Act PS Surajkund	PC- 22.10.2021	Under Trial
364	31-05-2021	Nirmala, Mining Department	FIR No. 355 dt. 01.06.2021 u/s 379,188 IPC & Mining Act PS Surajkund	PC- 12.11.2021	Under Trial
365	02-06-2021	District Forest Officer Nuh	FIR NO. 218 DT 10.06.2021 U/S 332,353,186,188 IPC F.P. Jhirka	PC- 8.7.2021	Under Trial
366	03-06-2021	Nirmala, Mining Department	FIR No. 359 dt. 03.06.2021 u/s 379, 188 IPC & Mining Act PS Surajkund	PC- 14.10.2021	Under Trial
367	03-06-2021	Nirmala, Mining Department	FIR No. 360 dt. 03.06.2021 u/s 379,188 IPC & 21(4) Mining Act PS Surajkund	PC- 01.10.2021	Under Trial
368	04-06-2021	Nirmala, Mining Department	FIR No. 123 dt. 04.06.2021 u/s 379 IPC PS Dhoj	PC- 25.08.2021	Under Trial
369	04-06-2021	Nirmala, Mining Department	FIR No. 124 dt. 04.06.2021 u/s 379 IPC PS Dhoj	PC- 28.08.2021	Under Trial
370	04-06-2021	Nirmala, Mining Department	FIR No. 125 dt. 04.06.2021 u/s 379 IPC PS Dhoj	PC- 25.08.2021	Under Trial
371	05-06-2021	Nirmala, Mining Department	FIR No. 237 dt. 05.06.2021 u/s 379,188 IPC & 21(4) Mining Act PS Dabua	PC- 14.07.2021	Under Trial
372	05-06-2021	Nirmala, Mining Department	FIR No. 238 dt. 05.06.2021 u/s 379,188 IPC & 21(4) Mining Act PS Dabua	PC- 14.07.2021	Under Trial
373	06-06-2021	Nirmala, Mining Department	FIR No 242 dt. 06.06.2021 u/s 379,188 IPC & 21(4) Mining Act PS Dabua	PC- 16.08.2021	Under Trial
374	06-06-2021	Nirmala, Mining Department	FIR No. 243 dt. 06.06.2021 u/s 379,188 IPC & 21(4) Mining Act PS Dabua	PC- 31.07.2021	Under Trial

375	07-06-2021	Nirmala, Mining Department	FIR No. 245 dt. 07.06.2021 u/s 379,188 IPC & 21(4) Mining Act PS Dabua	PC- 08.09.2021	Under Trial
376	07-06-2021	Nirmala, Mining Department	FIR No. 246 dt. 07.06.2021 u/s 21(4) Mining Act, MV Act, 3 PDPP Act PS Dabua	PC- 16.08.2021	Under Trial
377	14-06-2021	Bhanu Partap Mining Inspr. Deptt. Of Mines of Geology Gurugram Nuh	FIR NO. 144 DT. 14.06.2021 U/S 379, 188 IPC, 21(4)(A) MM R&D ACT PS Sadar Tauru	PC- 16.03.2022	Under Trial
378	16-06-2021	SHERYA MININING INSPECTOR 3457	FIR no. 175 DATED 21.06.21 U/S 21(4) MINING ACT 188,379,411 IPC P.S. F-nagar.	PC-14.06.22	Under Trial
379	16-06-2021	SHERYA MININING INSPECTOR 3458	FIR no. 176 DATED 21.06.21 U/S 21(4) MINING ACT 188,379,411 IPC P.S. F-nagar.	PC-06.01.22	Under Trial
380	20-06-2021	Bhanu Partap Mining Inspr. Deptt. Of Mines of Geology Gurugram Nuh	FIR NO. 151 DT. 20.06.2021 U/S 379, 188 IPC, 21(4)(A) MM R&D ACT PS Sadar Tauru	PC- 13.07.2022	Under Trial
381	20-06-2021	EHC Raj Kapoor PP Khori Kalan	FIR NO. 152 DT. 20.06.2021 U/S 147, 149, 279, 336, 379, 188, 186, 411 IPC PS Sadar Tauru	PC- 06.10.2022	Under Trial
382	22-06-2021	Kamlesh, Mining Department	FIR No. 268 dt. 22.06.2021 u/s 379,188 IPC & 21(4) Mining Act PS Dabua	PC- 14.10.2021	Under Trial
383	25-06-2021	Nirmala, Mining Department	FIR No. 408 dt. 25.06.2021 u/s 379,188 IPC & 21(4) Mining Act PS Surajkund	PC- 26.01.2022	Under Trial
384	25-06-2021	Hoshiyar Singh Mining Inspector GGM/Nuh	FIR No. 405 DT 27.10.2021 U/S 188,379 IPC 21(1), 21(4) (A) Min. Act PS City Sohna	PC 04.11.2022	Under Trial
385	29-06-2021	Shreya, Mining Officer, Deptt. Of Mines of Geology Gurugram Nuh	FIR NO. 166 DT. 29.06.2021 U/S 379, 188 IPC, 21(4)(A) MM R&D ACT PS Sadar Tauru	PC- 10.10.2022	Under Trial
386	07-07-2021	Mining Officer	FIR No. 296 Dt. 07.07.2021 u/s 186, 279, 336, 341, 353, 427, 506, 34 of IPC PS Dabua	PC- 15.12.2021	Under Trial
387	16-07-2021	Balram, Mining Department	FIR No. 464 dt. 16.07.2021 u/s 379,188 IPC & 21(4) Mining Act PS Surajkund	PC- 26.01.2022	Under Trial
388	17-07-2021	Kamlesh, Mining Department	FIR No. 311 dt. 17.07.2021 u/s 379,188 IPC & 21(4) Mining Act PS Dabua	PC- 15.09.2021	Under Trial
389	22-07-2021	Nirmala, Mining Department	FIR No. 195 dt. 22.07.2021 u/s 379, 188 IPC PS NIT	PC- 16.09.2021	Under Trial
390	26-07-2021	ANIL KUMAR MININING INSPECTOR 3647	FIR No. 372 Dated 01.10.2021 U/S 21(1) Mining & Mineral Act PS Bilaspur	PC 18.5.22	Under Trial
391	28-07-2021	Niramla, Mining Department	FIR No. 328 dt. 28.07.2021 u/s 379,188 IPC & 21(4) Mining Act PS Dabua	PC- 09.03.2022	Under Trial

392	28-07-2021	Nirmala, Mining Department	FIR No. 329 dt. 28.07.2021 u/s 379,188 IPC & 21(4) Mining Act PS Dabua	PC- 22.09.2021	Under Trial
393	29-07-2021	SHERYA MININING INSPECTOR	REGISTERED FIR No. 272 Dated 29.07.2021 U/S 379 IPC, 21(4) Mines & Mineral Act P.S. K-Daula.	PC 10.11.2021	Under Trial
394	05-08-2021	BHANU PARTAP SINGH MININING INSPECTOR 3808	REGISTERED FIR No. 298 Dated 17.08.2021 U/S 379 IPC, 21(1),21(4)(A) Mines & Mineral Act P.S. K-Daula.	PC 06.12.2021	Under Trial
395	17-08-2021	EHC Rajkapoor PP Khoru Kalan	FIR NO. 232 DT. 17.08.2021 U/S 379, 188, 120B IPC, 21(4)(A) MM R&D ACT PS Sadar Tauru	CH.14.01.2022	Under Trial
396	19-08-2021	Nirmala, Mining Department	FIR No. 512 dt. 19.08.2021 u/s 379,188 IPC & 21(4) Mining Act Surajkund	PC .01.12.2021	Under Trial
397	27-08-2021	BHANU PARTAP SINGH MININING INSPECTOR 3902	FIR no. 272 DATED 12.09.21 U/S 188,379 IPC 21(1),21(4)(A) MINING ACT 1957 P.S. F-nagar.	PC-18.05.22	Under Trial
398	10-09-2021	Hoshiyar Singh, Mining Inspr. Deptt. Of Mines of Geology Gurugram	FIR NO. 263 DT. 10.09.2021 U/S 379, 188, 120B IPC, 21(4)(A) MM R&D ACT PS Sadar Tauru	PC- 21.02.2022	Under Trial
399	16-09-2021	Nirmala, Mining Department	FIR No. 396 dt. 16.09.2021 u/s 379,188 IPC & 21(4) Mining Act PS Dabua	PC- 16.12.2021	Under Trial
400	16-09-2021	Nirmala, Mining Department	FIR No. 397 dt. 16.09.2021 u/s 379,188 IPC & 21(4) Mining Act PS Dabua	PC- 29.10.2021	Under Trial
401	21-09-2021	HC Raj Kumar PS Rojka Meo	FIR No. 141 dated 21.09.2021 u/s 188.379. & 4 Mining ACT. PS Rojka Meo	PC .04.10.21	Under Trial
402	29-09-2021	BHANU PARTAP SINGH MININING INSPECTOR 4179	REGISTERED FIR No. 371 Dated 17.10.2021 U/S 188,379 IPC, 21(1),21(4)(A) Mines & Mineral Act P.S. K-Daula.	PC 06.12.2021	Under Trial
403	01-10-2021	BHUVAN PRATAP SINGH MININING INSPECTOR	FIR No. 02 DT 02.01.2022 U/S21(1), 21(4)(A) Mining Act 188 IPC PS Sec-37	PC 28.01.2022	Under Trial
404	05-10-2021	Nirmala, Mining Department	FIR No. 441 dt. 05.10.2021 u/s 379,188 IPC & 21(4) Mining Act PS Dabua	PC- 01.08.2022	Under Trial
405	06-10-2021	Nirmala, Mining Department	FIR No. 442 dt. 06.10.2021 u/s 379,188 IPC & 21(4) Mining Act PS Dabua	PC- 23.12.2021	Under Trial
406	08-10-2021	Nirmala, Mining Department	FIR No. 445 dt. 08.10.2021 u/s 379,188 IPC & 21(4) Mining Act PS Dabua	PC- 14.09.2022	Under Trial
407	16-10-2021	Nirmala, Mining Department	FIR No. 452 dt. 16.10.2021 u/s 379,188 IPC & 21(4) Mining Act PS Dabua	PC- 17.02.2022	Under Trial
408	18-10-2021	Nirmala, Mining Department	FIR No. 640 dt. 18.10.2021 u/s 379, 188 IPC & 21(4) Mining Act PS Surajkund	PC- 26.11.2021	Under Trial

409	18-10-2021	Nirmala, Mining Department	FIR No. 458 dt. 18.10.2021 u/s 379,188 IPC & 21(4) Mining ActPS Dabua	PC- 15.12.2021	Under Trial
410	18-10-2021	Kamlesh, Mining Department	FIR No. 459 dt. 18.10.2021 u/s 379,188 IPC & 21(4) Mining ActPS Dabua	PC- 23.12.2021	Under Trial
411	20-10-2021	Niramala, Mining Department	FIR No. 646 dt. 20.10.2021 u/s 379,188 IPC & 21(4) Mining Act PS Surajkund	PC- 16.04.2021	Under Trial
412	23-10-2021	Niramla, Mining Department	FIR No. 660 dt. 23.10.2021 u/s 379, 188 IPC & 21(4) Mining Act PS Surajkund	PC- 24.12.2021	Under Trial
413	23-10-2021	Nirmala, Mining Department	FIR No. 661 dt. 23.10.2021 u/s 379, 188 IPC & 21(4) Mining Act PS Surajkund	PC- 26.11.2021	Under Trial
414	24-10-2021	Kamlesh, Mining Department	FIR No. 663 dt. 24.10.2021 u/s 379,188 IPC & 21(4) Mining Act PS Surajkund	PC- 30.11.2021	Under Trial
415	24-10-2021	Nirmala, Mining Department	FIR No. 664 dt. 24.10.2021 u/s 379,188 IPC & 21(4) Mining ActPS Surajkund	PC- 26.11.2021	Under Trial
416	26-10-2021	Mining Department	FIR No. 667 dt. 26.10.2021 u/s 379,188 IPC & 21(4) Mining ActPS Surajkund	PC- 25.11.2021	Under Trial
417	27-10-2021	Mining Department	FIR No. 669 dt. 27.10.2021 u/s 379, 188 IPC & 21(4) Mining Act PS Surajkund	PC- 24.12.2021	Under Trial
418	27-10-2021	Nirmala, Mining Department	FIR No. 670 dt. 27.10.2021 u/s 379,188 IPC, 21(4) Mining Act PS Surajkund	PC- 20.12.2021	Under Trial
419	27-10-2021	Bhanupratap Mining Inspector GGM/NUH	FIR No. 406 DT 27.10.2021 U/S 188,379 IPC 21(1), 21(4) (A) Min. Act PS City Sohna	PC 29.08.2022	Under Trial
420	27-10-2021	Bhanupratap Mining Inspector GGM/NUH	FIR No. 409 DT 27.10.2021 U/S 188,379 IPC 21(1), 21(4) (A) Min. Act PS City Sohna	PC 05.11.2022	Under Trial
421	28-10-2021	Bhanupratap Mining Inspector GGM/NUH	FIR NO. 197 DT. 28.10.2021 U/S 188 IPC 21(1)MINES ACTPS Bajghera GGM	PC- 09.03.2022	Under Trial
422	01-11-2021	Hoshiyar Singh, Mining Inspr. Deptt. Of Mines of Geology Gurugram	FIR No. 88 dated 01.11.21 u/s .379,188 IPC PS Rojka Meo	PC .07.02.22	Under Trial
423	08-11-2021	Niramla, Mining Department	FIR No. 687 dt. 08.11.2021 u/s 379,188 IPC & 21(4) Mining Act PS Surajkund	PC- 26.11.2021	Under Trial
424	09-11-2021	Shreya Mining Staff GGM/Nuh	FIR No. 205 Dt 09.11.2021 U/S 21(1), 21(4)(A) MIN. Act & 188,379,411, IPC PS Sadar Sohna	PC- 04.05.2022	Under Trial
425	09-11-2021	Hoshiyar Singh Mining Staff GGM/Nuh	FIR No. 206 Dt 09.11.2021 U/S 21(1), 21(4)(A) MIN. Act & 188,379,411, IPC PS Sadar Sohna	PC- 07.05.2022	Under Trial
426	10-11-2021	Kamlesh, Mining Department	FIR No 487 dt. 10.11.2021 u/s 379,188 IPC & 21(4) Mining ActPS Dabua	PC- 07.07.2022	Under Trial

427	15-11-2021	Nirmala, Mining Department	FIR No. 400 dt. 15.11.2021 u/s 379 IPC PS SGM Nagar	PC- 01.02.2022	Under Trial
428	17-11-2021	Insp. Bhanu Partap Singh Mines Mineral Department GGM	FIR NO. 254 DT. 17.11.2021 U/S 188 IPC 21(1) 21(4)(A) MINE AND MINERAL ACT 1956 PS U.Vihar GGM	PC 26.05.2022	Under Trial
429	18-11-2021	Hoshiyar Singh, Mining Staff GGM/NUH	FIR No 432 Dt 18.11.21 U/s 188, 120B IPC & 21(1), 21(4)(A) MM Act 1957 PS Badshapur	PC 23.12.21	Under Trial
430	22-11-2021	HOSHIYAR SINGH MININING INSPECTOR 4508	FIR No. 483 Dated 17-12-21 U/S 120IPC & 21(1), 21(4)A Mining & Mineral Act 1957 PS Bilaspur	PC 28.1.22	Under Trial
431	23-11-2021	Nirmala, Mining Department	FIR No. 505 dt. 23.11.2021 u/s 379,188 IPC & 21(4) Mining Act PS Dabua	PC-	Under Trial
432	24-11-2021	Nirmala, Mining Department	FIR No. 507 dt. 24.11.2021 u/s 188,379 IPC, 21(4) Mining Act & 3 PDPP Act PS Dabua	PC- 21.03.2022	Under Trial
433	26-11-2021	Nirmala, Mining Department	FIR No. 710 dt. 26.11.2021 u/s 379,188 IPC & 21(4) Mining Act PS Surajkund	PC- 06.12.2021	Under Trial
434	29-11-2021	Kamlesh, Mining Department	FIR No. 219 dt. 29.11.2021 u/s 379 IPC& 21(4) Mining Act PS Dhoj	PC- 14.12.2021	Under Trial
435	29-11-2021	Kmalesh Mining Department	FIR No. 220 dt. 29.11.2021 u/s 379 IPC &21(4) Mining ActPS Dhoj	PC- 14.12.2021	Under Trial
436	29-11-2021	Kamlesh, Mining Department	FIR No. 221 dt. 29.11.2021 u/s 379 IPC &21(4) Mining Act PS Dhoj	PC- 14.12.2021	Under Trial
437	01-12-2021	Nirmala, Mining Department	FIR No. 720 dt. 01.12.2021 u/s 379 IPC & 21(4) MMDR Act PS Surajkund	PC- 22.12.2021	Under Trial
438	04-12-2021	Nirmala, Mining Department	FIR No. 223 dt. 04.12.2021u/s 379 IPC &21(4) Mining Act PS Dhoj	PC- 22.12.2021	Under Trial
439	06-12-2021	Nirmala, Mining Department	FIR No. 225 dt. 06.12.2021 u/s 379 IPC &21(4) Mining Act PS Dhoj	PC- 21.12.2021	Under Trial
440	08-12-2021	HOSHIYAR SINGH MININING INSPECTOR 4572	REGISTERED FIR No. 420 Dated 13.12.2021 U/S 188,379 IPC, 21(1)(4) Mines & Mineral Act P.S. K-Daula.	PC 21.03.2022	Under Trial
441	09-12-2021	BHANU PARTAP SINGH MININING INSPECTOR 4578	FIR No. 477 Dated 13-12-21 U/S 120B IPC, 188,211,214A IPC PS Bilaspur	PC 24.3.22	Under Trial
442	09-12-2021	SHERYA MININING INSPECTOR 4579	FIR no. 362 DATED 16.12.21 U/S 21(4) MINING ACT 188,379,411 IPC P.S. F-nagar.	PC-11.03.22	Under Trial

443	17-12-2021	BHANU PARTAP SINGH MININING INSPECTOR 4630	FIR No. 484 Dated 17-12-21 U/S 120IPC & 21(4)A Mining & Mineral Act PS Bilaspur	PC 10.03.2023	Under Trial
444	25-12-2021	HOSHIYAR SINGH MININING INSPECTOR	FIR 60 DT 27.06.2022 U/S 21(1)21 (4)Mining act 1957 120.B IPC PS Civil .Lines	PC 19.07.2022	Under Trial
445	27-12-2021	Mining Inspector Deptt. Of Mines of Geology Gurugram	FIR No. 142 dated 11.03.2022 u/s Illegal Mining (D&R) u/s 21(1) & 21.4(A) Act.1957 PS Sadar Nuh	PC 06.07.2022	Under Trial
446	27-12-2021	SHERYA MININING INSPECTOR 4917	REGISTERED FIR No. 438 Dated 28.12.2021 U/S 188,379 IPC, 21(4) Mines & Mineral Act P.S. K-Daula.	CAN 12.07.2022
447	06-01-2022	Naveen Foresh Department	FIR No. 09 dt. 06.01.2022 u/s 120B,379 IPC & 4/5 PLPA Act, 21(4) Mining Act PS Surajkund	PC- 12.05.2022	Under Trial
448	16-01-2022	Niramla, Mining Department	FIR No. 34 dt. 16.01.2022 u/s 379,188 IPC & 21(4) Mining Act PS Surajkund	PC- 24.03.2022	Under Trial
449	28-01-2022	Niramla, Mining Department	FIR No. 67 dt. 28.01.2022 u/s 379,188 IPC & 21(4) Mining Act PS Surajkund	PC- 24.03.2022	Under Trial
450	09-02-2022	Nirmala, Mining Department	FIR No. 87 dt. 09.02.2022 u/s 379,188 IPC & 21(4) Mining Act PS Surajkund	PC- 07.03.2022	Under Trial
451	23-02-2022	HC Manoj Kumar PS Sadar Tauru	FIR NO. 106 DT. 23.02.2022 US 379, 188, 120B IPC PS Sadar Tauru	PC- 07.07.2022	Under Trial
452	24-02-2022	Nirmala, Mining Department	FIR No. 74 dt. 24.02.2022 u/s 379 IPC & 21(4) Mining Act PS Dhoj	PC- 17.05.2021	Under Trial
453	24-02-2022	HC Rakesh Kumar PS Sadar Tauru	FIR NO. 107 DT. 24.02.2022 US 379, 188, 120B IPC PS Sadar Tauru	PC- 02.07.2022	Under Trial
454	24-02-2022	Mining Inspr. Tauru Deptt. Of Mines of Geology Gurugram	FIR No.46 dated 24.02.2022 u/s 379.188.411 IPC & 21 Mining ACT. 1957 PS Rojka Meo	PC- 13.07.22	Under Trial
455	24-02-2022	Mining Inspr. Tauru Deptt. Of Mines of Geology Gurugram	FIR No. 47 dated 24.02.2022 u/s 379.188.411 IPC & 21 Mining ACT. 1957 PS Rojka Meo	UI	UI
456	25-02-2022	Mining Inspr. Tauru Deptt. Of Mines of Geology Gurugram	FIR No. 49 dated 25.02.2022 u/s 379.188.411 IPC & 21 Mining ACT. 1957 PS Rojka Meo	PC- 27.05.22	Under Trial
457	27-02-2022	Mining Inspr. Tauru Deptt. Of Mines of Geology Gurugram	FIR No. 50 dated 27.02.2022 u/s 379.188.411 IPC & 21 Mining ACT. 1957 PS Rojka Meo	PC- 02.06.22	Under Trial

458	28-02-2022	Anil Kumar, Mining Insp. Tauru Deptt. Of Mines of Geology Gurugram	FIR No. 51 dated 28.02.2022 u/s 379.188.411 IPC & 21 Mining ACT. 1957 PS Rojka Meo	UI	UI
459	02-03-2022	SI Jai Kishan PS Sadar Tauru	FIR NO. 114 DT. 02.03.2022 U/S 379, 188, 120B, 411 IPC, 21(4)(A) MM R&D ACT PS Sadar Tauru	CH.09.06.2022	UI
460	07-03-2022	HOSHIYAR SINGH MININING INSPECTOR 5481	FIR No. 503 Dated 30-12-21 U/S 21(1) 21(4)A Mining & Mineral Act PS Bilaspur	PC 02.5.22	Under Trial
461	08-03-2022	Hoshiyar Singh Mining Staff GGM/Nuh	FIR No. 74 dt 08.03.2022 U/s 21(1), 21(4) (A) Min. Act P.S Bhondsi	PC 19.04.2022	Under Trial
462	10-03-2022	Nirmala, Mining Department	FIR No. 86 dt.10.03.2022 u/s 379,120B IPC & 21(4) Mining Act& 32/192,146/196,66/192A MV Act PS Dhoj	PC- 27.04.2022	Under Trial
463	10-03-2022	Nirmala, Mining Department	FIR No. 87 dt. 10.03.2022 u/s 379,120B IPC & 21(4) Mining Act PS Dhoj	PC- 27.04.2022	Under Trial
464	18-03-2022	Narender Pal Mining Security Deptt. Of Mines of Geology Gurugram	FIR NO. 133 DT. 18.03.2022 U/S 379, 188, 120B IPC, 21(4)(A) MM R&D ACT PS Sadar Tauru	PC- 19.04.2022	Under Trial
465	21-03-2022	SHERYA MININING INSPECTOR 6009	FIR No. 91 Date 03.04.2022 U/S 188,120B IPC & 21(1),21(4)(A) MINES ACT MANESAR	PC-03.11.2022	Under Trial
466	30-03-2022	Nirmala, Mining Department	FIR No. 134 dt. 30.03.2022 u/s 21(4) MMDR Act, 379 IPC PS SGM Nagar	PC- 02.08.2022	Under Trial
467	12-04-2022	SHERYA MININING INSPECTOR 118	REGISTERED FIR No. 177 Dated 20.04.2022 U/S 21(1),21(4) Mines & Mineral Act P.S. K-Daula.	PC 13.06.2022	Under Trial
468	13-04-2022	Nirmala Mining Department	FIR No. 205 dt. 13.04.2022 u/s 379,188 IPC & 21(4) Mining Act PS Surajkund	PC- 18.05.2022	Under Trial
469	21-04-2022	Nirmala, Mining Department	FIR No. 235 dt. 21.04.2022 u/s 379,188 IPC & 21(4) Mining Act PS Surajkund	PC- 31.05.2022	Under Trial
470	27-04-2022	BHANU PARTAP SINGH MININING INSPECTOR 264	FIR No. 126 Dated 08.03.2022 U/S 21(1) 21(4)A Mining & Mineral Act PS Bilaspur	CH 31.10.22	UI
471	27-04-2022	SHERYA MININING INSPECTOR 118	FIR NO. 53 DT. 27.04.2022 U/S 188 IPC 21(1)21(4) MINES ACTPS Bajghera GGM	PC- 04.11.2022	Under Trial
472	27-04-2022	SUNIL KUMAR MININING INSPECTOR 746	FIR no. 175 DATED 29.04.22 U/S 21(4) MINING ACT 379 IPC P.S. F-nagar.	PC-14.06.22	Under Trial

473	27-04-2022	SUNIL KUMAR MININING INSPECTOR 745	FIR no. 176 DATED 29.04.22 U/S 21(A) MINING ACT 379 IPC P.S. F-nagar.	PC-03.10.2022	Under Trial
474	27-04-2022	HOSHIYAR SINGH MININING INSPECTOR 4167	FIR No. 230 Dated 13-05- 22 U/S 188 IPC 21(1) 21(4)A Mining & Mineral Act PS Bilaspur	CH 15.7.22	UI
475	30-04-2022	Anil Kumar, Mining Staff GGM/NUH	FIR No 167 Dt 30.04.22 U/s 188, 120B IPC & 21(1), 21(4)(A) MM Act 1957 PS Badshapur	PC- 27.10.2022	Under Trial
476	04-05-2022	HC Sanjeet AVT & Mining Staff Rojka Meo	FIR NO. 194 DT. 04.05.2022 U/S 186, 188, 332, 353, 379, 34, 307 IPC PS Sadar Tauru	UI	UI
477	10-05-2022	Nirmala, Mining Department	FIR No. 261 dt.10.05.2022 u/s 379,188 IPC & 21(4) Mining Act PS Surajkund	PC- 31.05.2022	Under Trial
478	15-05-2022	SHERYA MININING INSPECTOR 118	FIR NO. 63 DT. 15.05.2022 U/S 188 IPC 21(1)21(4) MINES ACTPS Bajghera GGM	PC- 04.08.2022	Under Trial
479	24-05-2022	SHERYA MININING INSPECTOR 118	FIR NO. 72 DT. 24.05.2022 U/S 188 IPC 21(1)MINES ACTPS Bajghera GGM	PC- 04.08.2022	Under Trial
480	26-05-2022	Mining officer, office of mines and geology department Nuh/Gurugram	FIR No. 223 dated 02.06.2022 u/s 379, 188 IPC PS Punhana	UI	UI
481	29-05-2022	SHERYA MININING INSPECTOR 13	FIR No. 132 Date 29.05.2022 U/S 188,120B IPC &21(1),21(4)(A) MINES ACT MANESAR	PC-10.08.2022	Under Trial
482	01-06-2022	Nirmala, Mining Department	FIR No. 312 dt. 01.06.2022 u/s 379 IPC PS Surajkund	PC- 05.07.2022	Under Trial
483	09-06-2022	SHERYA MININING INSPECTOR 754	REGISTERED FIR No. -262 Dated 26.06.2022 U/S 379 IPC, 21(4) Mines & Mineral Act P.S. K-Daula.	PC-09.01.2023	Under Trial
484	17-06-2022	HOSHIYAR SINGH MININING INSPECTOR 819	FIR no. 262 Dated 22.06.2022 U/S 188,379 IPC, 21(1), 21(4)A Mines & Mineral Act P.S. F-nagar.	PC-22.11.2022	Under Trial
485	17-06-2022	HOSHIYAR SINGH MININING INSPECTOR 820	FIR no. 263 Dated 22.06.2022 U/S 188,379 IPC, 21(1), 21(4)A Mines & Mineral Act P.S. F-nagar.	PC-22.11.2022	Under Trial
486	17-06-2022	HOSHIYAR SINGH MININING INSPECTOR 818	REGISTERED FIR No. -319 Dated 11.08.2022 U/S 379 IPC, 21 Mines & Mineral Act P.S. K-Daula.	CH-17.11.2022	UI
487	22-06-2022	Anil Kumar, Mining Staff GGM/NUH	FIR No 242 Dt 22.06.22 U/s 188, IPC & 21(1), 21(4)(A) MM Act 1957 PS Badshapur	PC- 23.11.2022	Under Trial

488	08-08-2022	ASI Ashok Kumar PS Pinagwa	FIR No. 206 dated 08.08.2022 u/s 332,353,186,307,379,188 IPC PS Pinagwa	PC 19.09.2022	Under Trial
489	19-08-2022	Narenderpal Mining Staff, GGM	FIR No. 221 IPC dt 19.08.2022 U/s 186, 353 IPC& 21(1), 21(4)(A) MM Act 1957 PS Badshapur P.S Bhondsi	PC 16.11.2022	Under Trial
490	02-09-2022	BHANU PARTAP SINGH MININING INSPECTOR 1481	REGISTERED FIR No -361 Dated 17.09.2022 U/S 379 IPC, 21(4)(A) Mines & Mineral Act P.S. K-Daula.	PC-05.12.2022	Under Trial
491	08-09-2022	SI Naresh Kumar I/C PP Chandaka	FIR No. 375 dated 08.09.2022 u/s 147,149,323,353,186,188,3 79,307,120B IPC PS Punhana	PC 15.11.2022	Under Trial
492	13-09-2022	Bhanupratap Mining Inspector GGM/NUH	FIR No. 623 DT 28.11.2022 U/S 188,379 IPC 21(1), 21(4) (A) Min. Act PS City Sohna	CH. 04.01.2023	UI
493	18-09-2022	Mining officer, office of mines and geology department Nuh/Gurugram	FIR No. 390 dated 18.09.2022 u/s 379,188, 120B IPC & 21(4) Mines & Mineral Act 1957 PS Sadar Tauru	UI	UI
494	27-10-2022	Nirmala, Mining Department	FIR No. 328 dt. 27.10.2022 u/s 379 IPC PS Dhoj	PC- 05.12.2022	Under Trial
495	31-10-2022	Nirmala, Mining Department	FIR No. 494 dt. 31.10.2022 u/s 379, 120B IPC & 3 PDPP Act PS Dabua	UI	UI
496	15-11-2022	Insp. Bhanu Partap Singh Mines Mineral Department GGM	FIR NO. 1875 DT. 15.11.2022 U/S 188,379 IPC 21(1) 21(4)(A) MINE AND MINERAL ACT 1956 PS Shivaji Nagar GGM	UI	UI
497	15-11-2022	SI Ajit Singh PS Nagina	FIR No. 374 dated 15.11.2022 u/s 379,188,120B IPC PS Nagina	PC 27.01.2023	Under Trial
498	27-11-2022	Nirmala, Mining Department	FIR No. 534 dt. 27.11.2022 u/s 379,120B IPC, & 3 PDPP Act PS Dabua	PC- 31.01.2023	Under Trial
499	28-11-2022	Nirmala, Mining Department	FIR No. 535 dt. 28.11.2022 u/s 379,120B IPC, & 3 PDPP Act PS Dabua	UI	UI
500	02-12-2022	Anil Kumar, Mining Officer Nuh	FIR No. 307 dated 06.12.2022 u/s 379,188 IPC PS Pinagwa	UI	UI
501	02-12-2022	Mining officer, office of mines and geology department Nuh/Gurugram	FIR No. 469 dated 10.12.2022 u/s 379,188 IPC PS F.P. Jhirka	UI	UI
502	10-12-2022	Nirmala, Mining Department	FIR No. 798 dt. 10.12.2022 u/s 379 & 21(4) Mining Act IPC PS Surajkund	UI	UI

503	16-12-2022	Mining officer, office of mines and geology department Nuh/Gurugram	FIR No. 479 dated 16.12.2022 u/s 186,188,379,332,353,506,3 (2)(E) PDPP Act 1984 PS F.P. Jhirka	UI	UI
504	26-12-2022	Mining officer, office of mines and geology department Nuh/Gurugram	FIR No. 492 dated 26.12.2022 u/s 379,188,332,353,186,34,12 OB IPC PS F.P. Jhirka	UI	UI
505	31-12-2022	Ajay Kumar, JE, MCF	FIR No. 855 dt. 31.12.2022 u/s 3 PDPP Act and 427 IPC P.S. Surajkund	UI	UI
506	03-01-2023	Nirmala, Mining Department	FIR No. 06 dt. 03.01.2023 u/s 379,120B IPC, & 3 PDPP Act PS Dabua	UI	UI
507	04-01-2023	Premchand, Mining Guard Nuh	FIR No. 03 dated 04.01.2023 u/s 379,188,186,352,353,307 IPC PS Pinagwa	UI	UI
508	04-01-2023	Mining officer, office of mines and geology department Nuh/Gurugram	FIR No. 07 dated 04.01.2023 u/s 379,188,120B IPC & 21(4) Mines & Minerals Regulation of Development Act 1957 PS Sadar Tauru	UI	UI
509	05-01-2023	Rakesh Kumar, office of mines and geology department Nuh/Gurugram	FIR No. 12 dated 05.01.2023 u/s 379, 188 IPC & 21(4) Mines & Mineral Act 1957 PS Sadar Nuh	UI	UI
510	20-01-2023	HC Harminder, AVT Staff Rojka Meo	FIR No. 19 dated 29.01.2023 u/s 379,188,186,352,353,307,1 20B IPC PS Pinagwa	UI	UI
511	25-01-2023	Anil Kumar, Mining Staff GGM	FIR No. 23 dt 25.01.2023 U/s 379 IPC & 21(1), 21(4) (A) Min. Act P.S Bhondsi	UI	UI
512	25-01-2023	HC Navman PS Nagina	FIR No. 12 dated 25.01.2023 u/s 379,188,120B IPC PS Nagina	UI	UI
513	27-01-2023	Premchand, Mining Guard Nuh	FIR No. 42 dated 27.01.2023 u/s 188, 379 IPC PS F.P. Jhirka	UI	UI
514	08-08-19	HC Manoj PS Rojka Meo	FIR No. 159 dated 08.08.2019 u/s. 188.279.336.379.120 B IPC PS Rojka Meo	PC .16.09.19	Under Trial
515	01-06-2017	Mining Department	FIR No. 221 Dated 01.06.2017 U/S 379 IPC & 21(1) Mining & Mineral Act PS Bilaspur	PC 18.1.18	Under Trial
516	19-DC DT- 20- 01-2022 & 82- PG dated 12- 01-2022	Vikash, Forest Guard, Mohammadpur Ahir	FIR No. 470/22 U/s 379/188 IPC, 21(4) (A) MM (RD) Act, PS Sadar Tauru.	UI	UI

517	242-PG DT-07-02-2022 on dt- 07-02-2022	Forest officer Block Nuh	FIR No. 471/22 U/s 379/188 IPC, 21(4) (A) MM (RD) Act, PS Sadar Tauru.	UI	UI
518	2448-PG DT-22-11-2019 on dt- 25-11-2019	Mining officer, office of mines and geology department Nuh/Gurugram	Case FIR No. 587 dated 25.11.2019 U/s 379/188 IPC PS Sadar Tauru.	PC- 06.09.2021	Under Trial
519	26-01-2018 (SPL-1) & MO/FBD/311 dated 10-02-2023	Kamlesh, Mining Department and Niramla, Mining Department	FIR No. 112 dated 10.02.2023 u/s 21(4A) MMDR Act PS Surajkund	UI	UI
520	303 dated 23-04-2022	HC Harminder, AVT Staff Rojka Meo	FIR No. 229 dated 16.11.2022 u/s 379,188 IPC PS Bichhor	UI	UI
521	48-DC DT- 15-02-2022 on dt- 18-02-2022	Forest officer Block Nuh	FIR No. 472/22 U/s 379/188 IPC, 21(4) (A) MM (RD) Act, PS Sadar Tauru.	UI	UI
522	491 dated 02-12-2022	Anil Kumar, Mining Officer Nuh	FIR No. 308 dated 06.12.2022 u/s 379, 188 IPC PS Pinagwa	UI	UI
523	492 dated 02-12-2022	Anil Kumar, Mining Officer Nuh	FIR No. 309 dated 06.12.2022 u/s 379, 188 IPC PS Pinagwa	UI	UI
524	731-PG DT-20-04-2022 on dt- 22-04-2022	Mining officer, office of mines and geology department Nuh/Gurugram	FIR No. 466/22 U/s 379/188 IPC, 21(4) (A) MM (RD) Act, PS Sadar Tauru.	UI	UI
525	750-PG DT-22-04-2022 & 106-DC dated 12-05-2022	Mining officer, office of mines and geology department Nuh/Gurugram	FIR No. 469/22 U/s 379/188 IPC, 21(4) (A) MM (RD) Act, PS Sadar Tauru.	UI	UI
526	751-PG DT-22-04-2022 on dt- 22-04-2022	Mining officer, office of mines and geology department Nuh/Gurugram	FIR No. 467/22 U/s 379/188 IPC, 21(4) (A) MM (RD) Act, PS Sadar Tauru.	UI	UI
527	752-PG DT-22-04-2022 & 105-DC dated 12-05-2022	Mining officer Nuh	FIR No. 468/22 U/s 379/188 IPC, 21(4) (A) MM (RD) Act, PS Sadar Tauru.	UI	UI
528	11-07-2017	ASI SOMPAL PS KHERIPUL	24 dt 11-Jul-17 u/s 188/379 IPC & 3/181,39/192,146/196 MV ACT PS KHERIPUL	Convicted 08.08.2022	Sh. Mahender Singh JMIC
529	18.07.2017	ASI SOMPAL PS KHERIPUL	34 dt 18-Jul-17 u/s279/336/188/379 IPC 3/181, 39/192,146/196 MV ACT PS KHERIPUL	CONVICTED	SHIVANI RANA JMIC/FBD
530	26.07.2017	HC MAHAVEER PS KHERIPUL	39 dt 26-Jul-17 u/s279/336/188/379 IPC PS KHERIPUL	PC-05.01.18	Under Trial

531	30.7.2017	SI BADAN SINGH PS KHERIPUL	47 dt 30-Jul-17 u/s279/336/188/379 IPC 39/192 M.V ACT PS KHERIPUL	Acquitted 22.11.2019	JMIC, FBD
532	20.04.2017	HC MAHAVEER PS KHERIPUL	76 dt 20-Aug-17 u/s279/336/188/379 IPC M.V ACT PS KHERIPUL	PC-05.01.18	Under Trial
533	31.04.2017	HC PARVESH PS KHERIPUL	94 dt 31-Aug-17 u/s279/366/188/379 IPC & 192 M.V ACT PS KHERIPUL	ACQUITTED	SHIVANI RANA JMIC/FBD
534	22.10.2017	HC KULDEEP PS KHERIPUL	142 dt 22-Oct-17 u/s379/188/279/336 IPC 39/192 MC ACT PS KHERIPUL	PC-02.01.18	Under Trial
535	25.10.2017	HC KHURSHID PS KHERIPUL	146 dt 25-Oct-17 u/s279/336/188/379 IPC 39/192 M.V ACT PS KHERIPUL	PC-30.11.17	Under Trial
536	12.01.2017	Inspr. Gulshan kumar Mining Department Fbd	FIR No. 16 Dt. 13.01.2017 u/s 186, 188, 341, 353, 34, 379 of IPC P.S. Bhupani	PC-15.02.18	Under Trial
537	21.03.2017	Inspr. Gulshan kumar Mining Department Fbd	During the inspection at Yamuna River, marks of illegal mining were found, hence Gulshan Kumar Mining Inspector alongwith Rammehar and Shiv Charan, Mining Guards submitted a complaint No. 1/SPL dated 21.03.2017 upon which close surveillance was made by the then SHO Bhupani. During the surveillance FIR No. 183/17,357/17, 391/17, 394/17, 398/17,403/17 have been registered against the violators of Illegal Mining at Police Station Bhupani. The close surveillance is being carried out and FIR is being registered against the violators of Illegal Mining.	—	—
538	12.04.2017	Inspr. Gulshan kumar Mining Department Fbd	124 dt 12.04.2017 u/s 379,188 IPC, 21(1) MINES & MINERAL ACT PS Bhupani	UT-18.09.2017	UT
539	12.05.2017	HC Rajkumar PS Bhupani	183 dt 12.05.2017 u/s 379,188 IPC PS Bhupani	PC- 20.09.2017	Under Trial
540	03.08.2017	Insp Gulshan kumar Mining Department Fbd	298 dt 03.08.2017 u/s 379,188 IPC, 4(1) MINES & MINERAL ACT PS Bhupani	Acquitted	Sh.Rajiv JMIC/FBD
541	20.09.2017	SI Rajkumar PS Bhupani	357 dt 20.09.2017 u/s 379,188,336,279 IPC PS Bhupani	ACQ- 09.04.2021	MOHA.SHRI JAKARIYA JMIC/FBD

542	25.10.2017	SI Samshad Ali PS Bhupani	391dt 25.10.2017 u/s 379,188,336,279 IPC PS Bhupani	PC- 07.11.2017	Under Trial
543	28.10.2017	ASI Kimti lal PS Bhupani	394 dt 28.10.2017 u/s 379,188,336,279 IPC PS Bhupani	ACQ- 22.03.2021	MOHD.SHRI JAKARIYA JMIC/FBD
544	02.11.2017	ASI Rajender PS Bhupani	398 dt 02.11.2017 u/s 379,188,336,279 IPC, 39/192 M.V.ACT PS Bhupani	Acquitted 06.01.2023	Ms. Asmita Deshwal, JMIC, FBD
545	06.11.2017	ASI Ishwar PS Bhupani	403 dt 06.11.2017 u/s 379,188 IPC	PC- 21.11.2017	Under Trial
546	22.12.2017	Insp Gulshan kumar Mining Department Fbd	448 dt 22.12.2017 u/s 188 IPC, 4(1) MINES & MINERAL ACT PS Bhupani	UT-14.05.2018	Untraced report filed on 27.10.2021
547	25.02.18	HC Giriraj	183 dt 25.02.18 u/s 188,379 IPC PS Sarai Khwaja	ACQ-24.02.2021	MOHA.SHRI JAKARIYA JMIC/FBD
548	10.03.18	SI Sanjay Parshad	219 dt 10.03.18 u/s 188,379 IPC PS Sarai Khwaja	ACQ-15.01.2021	MOHA.SHRI JAKARIYA JMIC/FBD
549	12.05.18	SI Hari Singh	442 dt 12.05.18 u/s 188,379 IPC & 33/192(1) M.V Act PS Sarai Khwaja	ACQ-14.01.2021	MOHA.SHRI JAKARIYA JMIC/FBD
550	22.02.18	SI KAPTAN SINGH	170 DT 22.02.18 U/S 188,379 ,186,353,201 IPC & 33,181 M.V Act PS Sarai Khwaja	PC-29.08.2018	Under Trial
551	10.01.2018	HC PARVESH PS KHERIPUL	13 dt 10-Jan-18 u/s 279/336/379/188 IPC 3 PDPP ACT PS Kheripul fbd	PC-07.05.18	Under Trial
552	13.01.2018	HC KHURSHID PS KHERIPUL	16 dt 13-Jan-18 u/s188/279/336/379 IPC 192 MV ACT PS Kheripul fbd	CONVICTED	SHIVANI RANA JMIC/FBD
553	28.01.2018	HC DEVENDER PS KHERIPUL	36 dt 28-Jan-18 u/s279/336/379/188 IPC 3 PDPP ACT PS Kheripul fbd	PC-24.04.18	Under Trial
554	01.02.2018	HC KHURSHID PS KHERIPUL	40dt 01-Feb-18 u/s 279/336/188/379/ IPC & M.V ACT PS Kheripul fbd	PC-28.02.18	Under Trial
555	02.02.2018	HC PARVESH PS KHERIPUL	41dt 02-Feb-18 u/s 279/336/188/379/ IPC & M.V ACT PS Kheripul fbd	PC-20.03.18	Under Trial
556	03.02.2018	HC PARVESH PS KHERIPUL	47dt 03-Feb-18 u/s 379/188/279/336 IPC & 39/192 M.V ACT PS Kheripul fbd	PC-28.02.18	Under Trial
557	25.02.2018	HC KHURSHID PS KHERIPUL	72dt 25-Feb-18 u/s 279/336/188/379 IPC 39/192 M.V ACT PS Kheripul fbd	ACQUITTED	SHIVANI RANA JMIC/FBD
558	11.03.2018	SI BADAN SINGH PS KHERIPUL	83dt 11-Mar-18 u/s 379/188/279/336 IPC & 379/192 MV ACT PS Kheripul fbd	PC-01.06.18	Under Trial
559	14.03.2018	HC KHURSHID PS KHERIPUL	84dt 14-Mar-18 u/s 188/279/336/379 IPC 39/192 MV ACT PS Kheripul fbd	PC-16.05.18	Under Trial

560	14.03.2018	ASI VIJAY PAL PS KHERIPUL	85dt14-Mar-18 u/s 188/279/336/379 IPC PS Kheripul fbd	PC-17.04.18	Under Trial
561	04.04.2018	ASI VIJAY PAL PS KHERIPUL	101dt 04-Apr-18 u/s 279/336/379/188 IPC & 39/192 MV ACT PS Kheripul fbd	PC-16.05.18	Under Trial
562	04.04.2018	HC KHURSHID PS KHERIPUL	106 dt 08-Apr-18 u/s 279/336/379/188 IPC & 39/192 MV ACT PS Kheripul fbd	PC-18.05.18	Under Trial
563	06.06.2018	ASI ANIL PS KHERIPUL	167dt 06-Jun-18 u/s 279/336/379/188IPC &39/192 MV ACT PS Kheripul fbd	PC-30.01.20	Under Trial
564	09.02.2018	HC Shayamlal PS Bhupani	45 dt 09.02.2018 u/s 379,188,336,279 IPC PS Bhupani	PC- 09.07.2018	Under Trial
565	09.02.2018	ASI Rajender PS Bhupani	46 dt 09.02.2018 u/s 379,188,336,279 IPC PS Bhupani	PC- 21.03.2018	Under Trial
566	07.04.2018	SI Jagjit PS Bhupani	117dt 07.04.2018 u/s 379,188,336,279 IPC, 4(1) MINES & MINERAL ACT PS Bhupani	PC- 12.07.2018	Under Trial
567	13.04.2018	SI Jagjit PS Bhupani	121dt 13.04.2018 u/s 379,188,336,279 IPC, 4(1) MINES& MINERAL ACT,139/192 ,146/196, 3/181 M.V. ACT PS Bhupani	PC- 16.07.2018	Under Trial
568	13.04.2018	HC Sunilt PS Bhupani	122dt 13.04.2018 u/s 379,188,336,279 IPC, 4(1) MINES & MINERAL ACT, 139/192,146/196,3/181 M.V.ACT PS Bhupani	PC- 22.06.2018	Under Trial
569	23.05.2018	HC Bhadur PS Bhupani	164 dt 23.05.2018 u/s 379,188 IPC PS Bhupani	PC- 22.06.2018	Under Trial
570	12.08.2018	HC Bhadur PS Bhupani	243 dt 12.08.2018 u/s 379,188 IPC PS Bhupani	PC- 04.09.2018	Under Trial
571	02.09.2018	INSP MI Hosiyar Singh Mining Department fbd	259dt 02.09.2018 u/s 379,188,201 IPC PS Bhupani	PC- 20.02.2019	Under Trial
572	12.01.2019	HC VEDRAN PS KHERIPUL	10dt 12-Jan-19 u/s 379/188 IPC & 39/192 M.V ACTPS Kheripul	PC-22.02.19	Under Trial
573	13.01.2019	ASI SUNIL PS KHERIPUL	11dt 13-Jan-19 u/s 379/188 IPC & 39/192 MV ACT IPC PS Kheripul	PC-22.02.19	Under Trial
574	13.01.2019	HC VEDRAN PS KHERIPUL	12dt 13-Jan-19 u/s 379/188 IPC &39/192 MV ACT IPC PS Kheripul	PC-02.03.19	Under Trial
575	27.01.2019	HC BIJENDER PS KHERIUPL	30dt 27-Jan-19 u/s 379/188 IPC & 39/192/181 M.V ACT IPC PS Kheripu	PC-16.04.19	Under Trial
576	29.01.2019	HC DEVENDER PS KHERIPUL	32dt 29-Jan-19 u/s 188,279,336,379,IPC 192/39 MV ACT IPC PS Kheripul	PC-07.11.19	Under Trial

577	30.01.2019	ASI ANIL KUMAR PS KHERIPUL	34dt 30-Jan-19 u/s 279/336/379/188 IPC & 39/192 MV ACT &3/181 MV ACT IPC PS Kheripul	PC-12.04.19	Under Trial
578	13.02.2019	ASI ANIL KUMAR PS KHERIPUL	41 dt 13-Feb-19 u/s 279/336/379/188 IPC ADD 39/192 &3/181 MV ACT IPC PS Kheripul	PC-27.03.19	Under Trial
579	17.02.2019	HC BIJENDER PS KHERIPUL	46 dt 17-Feb-19 u/s 279/379/188 IPC & 39/192 M.V ACT IPC PS Kheripul	PC-20.03.19	Under Trial
580	01.03.2019	HC BIJENDER PS KHERIPUL	56dt 01-Mar-19 u/s 379/188 IPC & 39/192M.V ACT IPC PS Kheripul	PC-14.05.19	Under Trial
581	17.03.2019	ASI ANIL KUMAR PS KHERIPUL	63 dt 07-Mar-19 u/s 279/336/188/379 IPC IPC PS Kheripul	Acquitted 14.06.2022	Sh. Mahender Singh, JMIC, FBD
582	15.03.2019	SI SHREE RAM PS KHERIPUL	73 dt 15-Mar-19 u/s 279/336/379/188 IPC & 39/192 MV ACT IPC PS Kheripu	PC-05.04.19	Under Trial
583	27.03.2019	HC SANJAY PS KHERIPUL	87dt 27-Mar-19 u/s 379/188 IPC PS Kheripul	PC-14.06.19	Under Trial
584	03.04.2019	HC VEDRAM PS KHERIPUL	96 dt 03-Apr-19 u/s 379/188 IPC PS Kheripul	PC-09.07.19	Under Trial
585	12.04.2019	ASI SUNIL KUMAR PS KHERIPUL	109 dt 12-Apr-19 u/s 279/336/379/188 IPC PS Kheripul	PC-03.07.19	Under Trial
586	15.07.2019	HC DEVENDER PS KHERIPUL	207dt 15-Jul-19 u/s 379/188 IPC ADD 120B IPC PS Kheripu	PC-24.09.19	Under Trial
587	23.07.2019	SI SHREE RAM PS KHERIPUL	212dt 23-Jul-19 u/s 188/279/379/336 IPC 3/818,39/192 M.V ACT IPC PS Kheripul	PC-22.11.19	Under Trial
588	06.04.2019	HC VEDRAM PS KHERIPUL	230dt 06-Aug-19 u/s 279/336/188/379 IPC & 39/192 M.V ACT IPC PS Kheripul	PC-20.09.19	Under Trial
589	07.04.2019	HC VEDRAM PS KHERIPUL	232dt 07-Aug-19 u/s 379/188 IPC PS Kheripul	PC-10.10.19	Under Trial
590	08.04.2019	ASI RAJENDER PS KHERIPUL	233 dt 08-Aug-19 u/s 379/188 IPC PS Kheripul	PC-05.11.19	Under Trial
591	27.06.2019	HC MOHA. SHOKIN PS BHUPANI	86dt 27.06.2019 u/s 379,188 IPC PS Bhupani	PC- 02.08.2019	Under Trial
592	27.06.2019	HC RAJESH PS BHUPANI	87dt 27.06.2019 u/s 379,188 IPCPS Bhupani	PC- 30.07.2019	Under Trial
593	05.07.2019	HC SACHIN PS BHUPANI	92dt 05.07.2019 u/s 379,188,336,279,120B IPCPS Bhupani	PC- 26.07.2019	Under Trial
594	05.07.2019	HC MOHA. SHOKIN PS BHUPANI	93 dt 05.07.2019 u/s 379,188,336,279,120B IPCPS Bhupani	PC- 31.07.2019	Under Trial
595	14.02.2020	Jitender sub Divisional Officer fbd	29dt 14.02.2020 u/s 379,188,511 IPC, 3 PDP ACT PS Bhupani	Untraced 31.05.2020	Untraced report accepted on 23.08.2022

596	15.02.2020	Jitender sub Divisional Officer fbd	30dt 15.02.2020 u/s 188 IPC, 3 PDP ACT PS Bhupani	CAN- 11.07.2020	---
597	31.10.2020	Rajesh Sangwan Mining department fbd	150 dt 31.10.2020 u/s 379,188 IPC, 21(4), 4(1)(A), MINES & MINERAL ACT, & 104, 81(1), HR MINES & MINERAL ACT 2012 PS Bhupani	Untraced 16.02.2021	Untraced report filed on 21.05.2022
598	09.09.2021	MS Nirmla Sharma Mining Officer Department of Mining Geology Fbd	317dt 09.09.21 u/s 188,379 IPC PS Old Fbd	PC-24.12.21	Under Trial
599	28.09.2021	MRs NIRMALA MINING INSPECTOR	327 dt 28.09.2021 u/s379IPC &4(21A)MINING ACT PS Sec31 Fbd	PC-02.12.21	Under Trial
600	01.04.2021	MRs NIRMALA MINING INSPECTOR	163 dt 01.04.21 u/s 21(1),104,Mining Act,379 IPC Palla Fbd	PC-03.09.21	Under Trial
601	08.04.2021	MRs NIRMALA MINING INSPECTOR	180 dt 08.04.21 u/s 104Mining Act,379 IPC Palla Fbd	PC-06.01.22	Under Trial
602	14.04.2021	MRs NIRMALA MINING INSPECTOR	192 dt 14.04.21 u/s 104Mining Act,379 IPC Palla Fbd	PC-17.11.21	Under Trial
603	24.05.2021	MRs NIRMALA MINING INSPECTOR	259 dt 24.05.21 u/s 4Mining Act,379 IPC Palla Fb	PC-01.10.21	Under Trial
604	05.04.2021	MRs NIRMALA MINING INSPECTOR	105dt 05-Apr-21u/s 379 IPC PS Kheripul	PC-03.09.21	Under Trial
605	05.04.2021	MRs NIRMALA MINING INSPECTOR	106dt 05-Apr-21 u/s 379 IPC PS Kheripul	PC-22.10.21	Under Trial
606	01.01.2021	MRs NIRMALA MINING INSPECTOR	159 dt 01-Jun-21 u/s 188/379 IPC PS Kheripul	PC-01.10.21	Under Trial
607	09.01.2021	MRs KAMLESH MINING INSPECTOR	198 dt 09-Jul-21 u/s 188/379 IPC PS Kheripul	PC-05.10.21	Under Trial
608	28.07.2021	MRs NIRMALA MINING INSPECTOR	212dt 28-Jul-21 u/s 188/379 IPC PS Kheripul	PC-01.12.21	Under Trial
609	11.04.2021	MRs NIRMALA MINING INSPECTOR	223dt 11-Aug-21 u/s 188/379 IPC PS Kheripul	PC-12.10.21	Under Trial
610	24.10.2021	MRs NIRMALA MINING INSPECTOR	446dt 24-Dec-21 u/s 379 IPC PS Kheripul	PC-05.02.21	Under Trial
611	22.03.2021	INSP Kamlesh Kumari Mining Department Fbd	29 dt 22.03.2021u/s 379 IPC PS Bhupani	PC- 17.05.21	Under Trial
612	22.03.2021	INSP Kamlesh Kumari Mining Department Fbd	30dt 22.03.2021 u/s 379 IPC PS Bhupani	PC- 02.09.2021	Under Trial

613	22.03.2021	INSP Kamlesh Kumari Mining Department Fbd	31dt 22.03.2021 u/s379 IPC PS Bhupani	PC- 17.05.2021	Under Trial
614	22.03.2021	INSP Kamlesh Kumari Mining Department Fbd	32dt 22.03.2021 u/s 379 IPC PS Bhupani	PC- 04.08.2021	Under Trial
615	08.04.2021	MRs NIRMALA MINING INSPECTOR	45dt 08.04.2021 u/s379 IPC PS Bhupani	PC- 21.09.2021	Under Trial
616	17.11.2021	BALRAM SINGH MINING OFFICER FARIDABAD	On the verification of complaint, person named in the complaint were not found involved. Mining was not found hence complaint was filed on 25.11.2021.	—	—
617	08.12.2021	BALRAM SINGH MINING OFFICER FARIDABAD	FIR No. 63 Dt. 05.02.2023 u/s 379, 188 of IPC, P.S. Kheri Pul	UI	UI
618	21.12.2021	MRs NIRMALA MINING INSPECTOR	119 dt 21.12.2021 u/s379 IPC 21(4), MINES & MINERAL ACT, 3/181 M.V ACT PS Bhupani	PC- 07.06.2022	Under Trial
619	21.12.2021	MRs NIRMALA MINING INSPECTOR	120 dt 21.12.2021 u/s379,188 IPC 21(4), MINES & MINERAL ACT,3/181 M.V.ACT PS Bhupani	PC- 21.04.2022	Under Trial
620	21.12.2021	MRs NIRMALA MINING INSPECTOR	121dt 21.12.2021 u/s 379,188 IPC & 21(4), MINES & MINERAL ACT PS Bhupani	PC- 29.03.2022	Under Trial
621	22.3.21	Ms. Nirmala harma Mining Inspector Dept. of Mines & Geology, Faridabad / Palwal	FIR No. 42 DT. 22.3.21 U/S 379 IPC PS BPTP	PC 01.09.2021	Under Trial
622	22.3.21	Ms. Nirmala harma Mining Inspector Dept. of Mines & Geology, Faridabad / Palwal	FIR No. 43 DT. 22.3.21 U/S 379 IPC PS BPTP	PC 06.05.2021	Under Trial
623	22.3.21	Ms. Nirmala harma Mining Inspector Dept. of Mines & Geology, Faridabad / Palwal	FIR No. 44 DT. 22.3.21 U/S 379 IPC PS BPTP	PC 02.09.2021	Under Trial
624	22.3.21	Ms. Nirmala harma Mining Inspector Dept. of Mines & Geology, Faridabad / Palwal	FIR No. 45 DT. 22.3.21 U/S 379 IPC PS BPTP	PC 18.11.2021	Under Trial
625	22.3.21	Ms. Nirmala harma Mining Inspector Dept. of Mines & Geology, Faridabad / Palwal	FIR No. 46 DT. 22.3.21 U/S 379 IPC PS BPTP	PC 05.10.2021	Under Trial

626	29.09.2021	Ms. Nirmala harma Mining Inspector Dept. of Mines & Geology, Faridabad / Palwal	189 dt 29.09.2021 u/s 379,188 IPC Ps BPTP	PC-12.11.2021	Under Trial
627	27.10.21	Ms. Nirmala harma Mining Inspector Dept. of Mines & Geology, Faridabad / Palwal	FIR No. 221 DT. 11.12.21 U/S 379 IPC PS BPTP	PC 01.02.2022	Under Trial
628	06.12.2019	Sh.Gurjeet Singh, Mining Officer	FIR No. 31 Dt. 06.02.2023 u/s 186, 188, 353, 379IPC P.S. BPTP	UI	UI
629	21.03.2020	Sanjay Mining Inspector, FBD	FIR No. 193 Dt. 21.03.2022 u/s 379, 420, 467, 468, 471, 472 of IPC and 4 Mining Act, P.S. Central	PC 02.08.2021	Under Trial
630	15.02.22	MS Nirmla Sharma Mining Officer Department of Mining Geology Fbd	82 dt 15.02.22 u/s 4 mines Act 188,379 IPC PS Central Fbd	PC-09.05.22	Under Trial
631	01.04.22	INSP Kamlesh Kumari Mining Department Fbd	193 dt 01.04.22 u/s 104,21(1) mines Act 379 IPC & 181,196 MV Act Palla Fbd	PC-02.05.22	Under Trial
632	08.06.22	ASI Sunil PP Naveen Nagar	332 dt 08.06.22 u/s 15 Environment Prot.ACT 120B,379 IPC PS Palla Fbd	PC-25.07.22	Under Trial
633	02.08.22	MRS. NIRMALA MINING INSPECTOR	452 dt 02.08.22 u/s 21(1),4(1) mining Act PS Palla Fbd	PC 24.01.2023	Under Trial
634	17.04.2022	MR NIRMALA MINING INSPECTOR	178dt 07-Apr-22 u/s 379 IPC PS Kheripul	PC-18.05.22	Under Trial
635	08.10.2022	Insp Nirmla Sharma Mining Department	133dt 08.10.22 u/s 379,188 IPC 21(4), MINES & MINERAL ACT PS Bhupani	PC-10.01.23	Under Trial
636	25-Jan-17	ASI Rajbir PS Chhainsa	FIR No.9 Dated 25-01-2017 U/s 188/379 IPC PS CHHAINSA	PC - 02.06.17	Under Trial
637	25-Jan-17	HC Harish ps Chhanasa	FIR No.10 Dated 25-01- 2017 U/s 379/188 IPC PS CHHAINSA	PC - 02.06.17	Under Trial
638	04-Feb-17	ASI Rajbir PS Chhainsa	FIR No.15 Dated 04-02- 2017 U/s 379/188 IPC PS CHHAINSA	PC - 02.06.17	Under Trial
639	04-Mar-17	ASI Rajesh PS Chhainsa	FIR No.31 Dated 04-03- 2017 U/s 279/366/379/188 IPC PS CHHAINSA	PC - 10.10.17	Under Trial
640	04-Mar-17	ASI Rajesh PS Chhainsa	FIR No.32 Dated 04-03- 2017 U/s 279/336/379/188/120 IPC PS CHHAINSA	PC - 22.12.17	Under Trial
641	12-Mar-17	HC Baldev PS Chhainsa	FIR No.37 Dated 12-03- 2017 U/s 379/188 IPC PS CHHAINSA	PC - 19.07.17	Under Trial

642	26-Mar-17	HC Baldev PS Chhainsa	FIR No.49 Dated 26-03-2017 U/s 379/188 IPC PS CHHAINSA	PC - 19.07.17	Under Trial
643	09-Jul-17	ASI Tushakan ps Chhainsa	FIR No.125 Dated 09-07-2017 U/s 379/188 IPC PS CHHAINSA	Acquitted 08.04.19	Acquitted 08.04.19
644	09-Jul-17	HC Jwahaar Singh PS Chhainsa	FIR No.126 Dated 09-07-2017 U/s 379/188 IPC PS CHHAINSA	PC 09.01.2018	Acquitted 08.04.19
645	28-Jul-17	Ramesh S/o Pyarelal R/O Jwan	FIR No.142 Dated 42944 U/s 447/188/506/379/120B IPC PS CHHAINSA	CAN - 04.10.17	CAN - 04.10.17
646	29-Jul-17	HC Hoshiyar singh PS Chhainsa	FIR No.143 Dated 29-07-2017 U/s 379/188 IPC 151/192 MV ACT PS CHHAINSA	PC- 02.01.18	Under Trial
647	16-Oct-17	HC Netrpal PS Chhainsa	FIR No.206 Dated 16-10-2017 U/s 379/188 IPC PS CHHAINSA	Acquitted 18.10.2021	Acquitted 18.10.2021
648	01-Sep-18	ASI Tushakan ps Chhainsa	FIR No.222 Dated 01-09-2018 U/s 279/336/379/188/120B IPC PS CHHAINSA	PC - 08.10.18	Under Trial
649	01-Sep-18	HC Jyoti Parshad PS Chhainsa	FIR No.223 Dated 01-09-2018 U/s 279/336/379/188/120B IPC PS CHHAINSA	PC - 26.11.18	Under Trial
650	06-Oct-18	ASI Tushakan ps Chhainsa	FIR No.260 Dated 06-10-2018 U/s 379/188 IPC ADD 3/181 194/196 M.V ACT PS CHHAINSA	PC - 15.11.18	Under Trial
651	13-Nov-18	Hoshiyar Singh Minig Staff Faridabad	FIR No.280 Dated 13-11-2018 U/s 379/188/34 IPC & 4 MINS ACT PS CHHAINSA	PC - 28.01.19	Under Trial
652	17-Nov-18	ASI Sunil Kumar PS Chhainsa	FIR No.282 Dated 17-11-2018 U/s 379/188 IPC PS CHHAINSA	PC - 13.03.19	Under Trial
653	20-Nov-18	ASI Ved Singh PS Chhainsa	FIR No.286 Dated 20-11-2018 U/s 379/188 IPC ADD 3/181,146/19,6,39/192 M.V ACT PS CHHAINSA	PC - 12.04.19	Under Trial
654	06-Dec-18	Sanajy ASSt eng. Minig DPT.	FIR No.295 Dated 06-12-2018 U/s 379/188 IPC & 4(1) MINES ACT PS CHHAINSA	PC - 29.08.19	Under Trial
655	07-Jan-19	ASI Jamil PS Chhainsa Faridabad	FIR No.7 Dated 07-01-2019 U/s 379/188/120B IPC PS CHHAINSA	PC - 20.04.19	Under Trial
656	13-Apr-19	INSP Gulshan Kumar Mines DPT Faridabad	FIR No.70 Dated 13-04-2019 U/s 379/188 IPC & 4(1) MINES & MINERALS ACT 1957 PS CHHAINSA	PC - 28.01.22	Under Trial
657	20-Aug-20	SI Bijender PS Chhainsa	FIR No.188 Dated 20-08-2020 U/s 379/188 IPC PS CHHAINSA	PC - 04.02.21	Under Trial
658	05-Sep-20	SI Satpal singh ps chhainsa	FIR No.204 Dated 05-09-2020 U/s 379/188 IPC & 4 MINING ACT 1957 PS CHHAINSA	PC - 15.10.20	Under Trial

659	01-Apr-22	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.79 Dated 01-04-2022 U/s 379 IPC & 4 MINING ACT PS CHHAINSA	PC - 18.05.22	Under Trial
660	19-Apr-22	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.97 Dated 19-04-2022 U/s 379 IPC & 21 MINING ACT PS CHHAINSA	PC - 05.05.22	Under Trial
661	19-Apr-22	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.98 Dated 19-04-2022 U/s 379 IPC & 21 MINING ACT PS CHHAINSA	PC - 05.05.22	Under Trial
662	29-Jun-22	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.182 Dated 29-06-2022 U/s 379 IPC & MINES & MINRAL ACT PS CHHAINSA	PC - 28.07.22	Under Trial
663	08-Oct-22	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.257 Dated 08-10-2022 U/s 379 IPC & MINES & MINRAL ACT PS CHHAINSA	PC-15.10.2022	Under Trial
664	17-Jan-17	ASI Satbir PS Tigaon	FIR No.5 Dated 17-01-2017 U/s 379/188 IPC & 3 PDPP ACT PS TIGAON	PC 9-3-17	Under Trial
665	24-Feb-17	INSP Radhe Shyam Sho PS Tigaon	FIR No.16 Dated 24-02-2017 U/s 379/188/120B IPC & 4(1) MINING ACT 15 EP ACT PS TIGAON	PC 18-5-18	Under Trial
666	27-Mar-17	ASI Sanjeev PS Tigaon	FIR No.29 Dated 27-03-2017 U/s 379/188/120B IPC & 4(1)MINING ACT & EP ACT PS TIGAON	PC 5-4-18	Under Trial
667	31-Jul-17	SHO INSP Radhe shyam ps Tigaon	FIR No.119 Dated 31-07-2017 U/s 379/120B/188 IPC 4(I) MINING ACT PS TIGAON	PC 22.09.17	Under Trial
668	07-Sep-17	HC Jai Parkash PS Tigaon	FIR No.141 Dated 07-09-2017 U/s 188/379/120BADD 511 IPC 4 MINING ACT & 15 EP ACTADD 3/181MV ACT PS TIGAON	TATIMA PC 19.04.18	Under Trial
669	13-Sep-17	HC Anil Ps Tigaon	FIR No.147 Dated 13-09-2017 U/s 188/379/120 IPC MINNING ACT & EP ACT PS TIGAON	PC 06.06.18	Under Trial
670	01-Oct-17	HC Bhagat singh PS Tigaon	FIR No.158 Dated 01-10-2017 U/s 379/336/279/188/120B IPC PS TIGAON	बरी 12.12.19	बरी 12.12.19
671	01-Oct-17	HC Bhagat singh PS Tigaon	FIR No.160 Dated 01-10-2017 U/s 379/188/120B IPC PS TIGAON	PC 09.04.18	Under Trial
672	06-Oct-17	HC Bhagat singh PS Tigaon	FIR No.167 Dated 06-10-2017 U/s 379/188/120B IPC & 4(1) MINING ACT 3/181, 39/192 MV ACT PS TIGAON	PC 02.04.18	Under Trial
673	09-Oct-17	HC Bhagat singh PS Tigaon	FIR No.171 Dated 09-10-2017 U/s 379/188 IPC PS TIGAON	PC 09.04.18	Under Trial

674	25-Oct-17	HC Anil Ps Tigaon	FIR No.183 Dated 25-10-2017 U/s 279/336/379/120B IPC 15 EP ACT, 3 PDPP ACT PS TIGAON	PC 09.04.18	Under Trial
675	25-Oct-17	HC Jai Parkash PS Tigaon	FIR No.184 Dated 25-10-2017 U/s 279/336/379/120B IPC 15 EP ACT, 3 PDPP ACT PS TIGAON	PC 17.07.18	Under Trial
676	30-Nov-17	ASI Prem Dutt PS Tigaon	FIR No.212 Dated 30-11-2017 U/s 379/188/285 IPC & 4 MINING ACT & A.ACT PS TIGAON	PC 06.02.18	Under Trial
677	13-Dec-17	SI Satpal Singh PS Tigaon	FIR No.226 Dated 13-12-2017 U/s 379/188 IPC 4 MINNING ACT PS TIGAON	PC 07.09.18	Under Trial
678	15-Dec-17	INSP Bhim Singh PS Tigaon	FIR No.228 Dated 15-12-2017 U/s 379/188/285/120B IPC 25/54/59 ARMS ACT PS TIGAON	तलीमा PC 08.12.20	Under Trial
679	20-Dec-17	HC Mintu PS Tigaon	FIR No.236 Dated 20-12-2017 U/s 188/279/336/379/120B IPC & 3 PDPP ACT REM 120B IPC & 3 PDPP ACT PS TIGAON	PC 03.01.20	Under Trial
680	24-Dec-17	Bhupender s/o jaichand ro mojabad	FIR No.238 Dated 24-12-2017 U/s 379/188/285 IPC & ARMS ACT PS TIGAON	तलीमा PC 14.06.22	Under Trial
681	28-Dec-17	INSP Gulshan Kumar Mines DPT Faridabad	FIR No.242 Dated 28-12-2017 U/s 379/188/34 IPC & 4 MINS ACT PS TIGAON	PC	Under Trial
682	20-Jan-18	ASI Narender PS Tigaon	FIR No.15 Dated 20-01-2018 U/s 379/188/120B IPC & 4(1) MINING ACT PS TIGAON	PC 22.06.18	Under Trial
683	20-Jan-18	HC Rinku PS Tigaon	FIR No.16 Dated 20-01-2018 U/s 379/188/120B IPC & 4(1) MINING ACT PS TIGAON	UT 28.9.21	UT 28.9.21
684	25-Jan-18	ASI Narender PS Tigaon	FIR No.19 Dated 25-01-2018 U/s 379/188 IPC 39/192(1) MV ACT PS TIGAON	PC 24.04.18	Under Trial
685	29-Jan-18	HC Mintu PS Tigaon	FIR No.22 Dated 29-01-2018 U/s 379/336/279/188 IPC & MINNIG ACT PS TIGAON	PC 9.4.18	Under Trial
686	31-Jan-18	HC Mintu PS Tigaon	FIR No.27 Dated 31-01-2018 U/s 379/188 IPC 4 MINNING ACT & 15 EP ACT PS TIGAON	PC 02.04.19	Under Trial
687	28-Feb-18	HC Bhagat singh PS Tigaon	FIR No.53 Dated 28-02-2018 U/s 379/188 IPC & 4 MINING ACT PS TIGAON	बरी 12.08.22	बरी 12.08.22
688	28-Feb-18	HC Rakesh PS Tigaon	FIR No.54 Dated 28-02-2018 U/s 379/188 IPC & 4A MINNING MINRAL ACT PS TIGAON	PC 8.5.18	Under Trial

689	06-Sep-18	SI Satpal Singh PS Tigaon	FIR No.189 Dated 06-09-2018 U/s 379/188 IPC PS TIGAON	PC 11.03.19	Under Trial
690	17-Sep-18	ASI Satbir PS Tigaon	FIR No.197 Dated 17-09-2018 U/s 379/188/120B IPC PS TIGAON	PC 03.09.19	Under Trial
691	17-Sep-18	ASI Devender Singh PS Tigaon	FIR No.198 Dated 17-09-2018 U/s 379/188 IPC PS TIGAON	PC 13.02.19	Under Trial
692	27-Sep-18	SI Satpal Singh PS Tigaon	FIR No.208 Dated 27-09-2018 U/s 379/188/120B IPC & 3 PDP ACT PS TIGAON	PC 05.07.19	Under Trial
693	28-Nov-18	HC Mintu PS Tigaon	FIR No.244 Dated 28-11-2018 U/s 379/188/279/283/186/120 B IPC PS TIGAON	PC 11.03.19	Under Trial
694	18-Dec-18	HC Sandeep PS Tigaon Faidabad	FIR No.254 Dated 18-12-2018 U/s 379/188/186/279/336/120 B IPC PS TIGAON	PC 15.03.19	Under Trial
695	19-Dec-18	HC Mintu PS Tigaon	FIR No.256 Dated 19-12-2018 U/s 379/188/279/336/120 IPC PS TIGAON	PC 02.04.19	Under Trial
696	25-Dec-18	HC Satish PS Tigaon	FIR No.259 Dated 25-12-2018 U/s 379/188/279/336 IPC PS TIGAON	PC 02.04.19	Under Trial
697	25-Dec-18	HC Sandeep PS Tigaon Faidabad	FIR No.260 Dated 25-12-2018 U/s 379/188/279/336 IPC PS TIGAON	PC 11.03.19	Under Trial
698	02-Jan-19	HC Suresh PS Tigaon Faidabad	FIR No.1 Dated 02-01-2019 U/s 379/188/279/336 IPC PS TIGAON	PC 3.4.19	Under Trial
699	10-Jan-19	HC Suresh PS Tigaon Faidabad	FIR No.14 Dated 10-01-2019 U/s 188/279/336/379 IPC PS TIGAON	PC 2.4.19	Under Trial
700	23-Jan-19	HC Sandeep PS Tigaon Faidabad	FIR No.24 Dated 23-01-2019 U/s 379/188/279/336 IPC PS TIGAON	PC 30.11.19	Under Trial
701	23-Jan-19	SI Lakshman Singh PS Tigaon Faridabad	FIR No.25 Dated 23-01-2019 U/s 379/188/279/336 IPC PS TIGAON	PC 9.8.19	Under Trial
702	25-Mar-19	SI Lakhpt CB 65	FIR No.68 Dated 25-03-2019 U/s 379/188 IPC & 4 MINES ACT, 15EP ACT PS TIGAON	PC 30.07.19	Under Trial
703	29-Mar-19	HC Mahesh PS Tigaon Faridabad	FIR No.71 Dated 29-03-2019 U/s 379/188/279/336 IPC PS TIGAON	PC 22.05.19	Under Trial
704	03-Jul-19	HC Mahesh PS Tigaon Faridabad	FIR No.149 Dated 03-07-2019 U/s 188/336/379/279 IPC PS TIGAON	PC 1.8.19	Under Trial

705	11-Jul-19	HC Mahesh PS Tigaon Faridabad	FIR No.164 Dated 11-07-2019 U/s 279/336/379/188 IPC PS TIGAON	PC 1.8.19	Under Trial
706	11-Jul-19	HC Vikram PS Tigaon Faridabad	FIR No.165 Dated 11-07-2019 U/s 279/336/379/188 IPC PS TIGAON	PC 3.1.2020	Under Trial
707	20-Jul-19	HC Mahesh PS Tigaon Faridabad	FIR No.171 Dated 20-07-2019 U/s 279/336/379/188 IPC PS TIGAON	PC 10.01.2020	Under Trial
708	20-Jul-19	Hc Parhlad ps Tigaon Faridabad	FIR No.172 Dated 20-07-2019 U/s 279/336/379/188 IPC PS TIGAON	PC 19.08.19	Under Trial
709	24-Jul-19	ASI Mahender Singh PS Tigaon	FIR No.174 Dated 24-07-2019 U/s 188/279/336/379 IPC PS TIGAON	PC 30.11.19	Under Trial
710	10-Aug-19	ASI Narender PS Tigaon	FIR No.190 Dated 10-08-2019 U/s 379/188/279/336/120B IPC PS TIGAON	तलीमा PC 12.10.22	Under Trial
711	30-Aug-19	SI Mahender PS Tigaon Faridabad	FIR No.220 Dated 30-08-2019 U/s 379/188/279/336 IPC PS TIGAON	PC 11.02.20	Under Trial
712	21-Nov-19	Si Anandpal PS Tigaon Fraidabad	FIR No.278 Dated 21-11-2019 U/s 188/279/336/379 IPC & 194 MV ACT PS TIGAON	PC 10.02.2020	Under Trial
713	04-May-20	HC Isahq Khan PS Tigaon Fraidabad	FIR No.73 Dated 04-05-2020 U/s 379/188 IPC PS TIGAON	PC 29.10.22	Under Trial
714	15-May-20	HC Suresh PS Tigaon Fraidabad	FIR No.77 Dated 15-05-2020 U/s 379/188 IPC ADD 39/192 MV ACT PS TIGAON	PC 18.09.2020	Under Trial
715	20-May-20	Hc Jasbir PS Tigaon Faridabad	FIR No.81 Dated 20-05-2020 U/s 379/188 IPC PS TIGAON	PC 18.01.21	Under Trial
716	29-May-20	HC Isahq Khan PS Tigaon Fraidabad	FIR No.87 Dated 29-05-2020 U/s 279/379/188/120B IPC & 4- MINES ACT PS TIGAON	PC 15.12.21	Under Trial
717	04-Jun-20	SI Premdutt PS Tigaon Faridabad	FIR No.91 Dated 04-06-2020 U/s 379/188/279/336 IPC & MINING MINERAL ACT & M.V ACT PS TIGAON	PC 17.12.20	Under Trial
718	04-Jun-20	HC Srender PS Tigaon Faridabad	FIR No.92 Dated 04-06-2020 U/s 279/336/379/188 IPC MINING ACT & MV ACT PS TIGAON	PC 17.12.20	Under Trial
719	03-Aug-20	SI Mahender PS Tigaon Faridabad	FIR No.124 Dated 03-08-2020 U/s 188/279/336/379/34IPC & 4 MINES ACT & 192 MV ACT PS TIGAON	PC 15.01.21	Under Trial

720	15-Aug-20	SH BD adav Minig officer mines And geology dpt fbd	FIR No.137 Dated 15-08-2020 U/s 188/379/120B IPC PS TIGAON	PC 20.07.22	Under Trial
721	27-Nov-20	SDO Irrigation DEPT Faridabad	FIR No.222 Dated 27-11-2020 U/s 188/379/432/447 IPC & 3 PDPP ACT & 4 MINING ACT PS TIGAON	PC 17.02.21	Under Trial
722	07-Apr-21	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.61 Dated 07-04-2021 U/s 379/188 IPC & (4) MINING ACT PS TIGAON	PC 1.12.21	Under Trial
723	11-Apr-21	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.67 Dated 11-04-2021 U/s 379/188 IPC PS TIGAON	PC 19.08.21	Under Trial
724	19-Apr-21	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.77 Dated 19-04-2021 U/s 379/188 IPC & 4 MINING ACT PS TIGAON	PC 30.07.21	Under Trial
725	20-Apr-21	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.80 Dated 20-04-2021 U/s 188/379 IPC & 4 MINING ACT PS TIGAON	PC 27.10.21	Under Trial
726	01-May-21	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.86 Dated 01-05-2021 U/s 188/379 IPC & 4 MINING ACT PS TIGAON	PC 21.12.21	Under Trial
727	14-May-21	SH Rajesh Sangwan Asst. Minig Eng DEPT. of Mines and Geology FBD	FIR No.101 Dated 14-05-2021 U/s 104 OF HARYANA MINNING STAYE RULE 2012, AND 4(1)A, OF MINES AND MINERAL ACT PS TIGAON	CAN 4.10.21	CAN 4.10.21
728	27-May-21	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.108 Dated 27-05-2021 U/s 188/379 IPC & 4 MINING ACT PS TIGAON	PC 30.07.21	Under Trial
729	27-May-21	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.109 Dated 27-05-2021 U/s 188/379 IPC & 4 MINNING ACT PS TIGAON	PC 30.07.21	Under Trial
730	31-May-21	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.113 Dated 31-05-2021 U/s 188/379 IPC & 4 MINING ACT PS TIGAON	PC 24.10.21	Under Trial
731	11-Jun-21	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.124 Dated 11-06-2021 U/s 188 IPC & 379 IPC & 4 MINING ACT PS TIGAON	PC 6.8.21	Under Trial
732	06-Jul-21	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.155 Dated 06-07-2021 U/s 188/379/ IPC & 4 MINING ACT PS TIGAON	PC 01.10.21	Under Trial
733	15-Jul-21	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.163 Dated 15-07-2021 U/s 188/379 IPC & 4(1) MINES ACT PS TIGAON	PC 28.09.21	Under Trial

734	05-Aug-21	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.176 Dated 05-08- 2021 U/s 188/379 IPC 4 MINING ACT PS TIGAON	PC 21.12.21	Under Trial
735	06-Sep-21	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.185 Dated 06-09- 2021 U/s 188/379 IPC & 4 MINING ACT PS TIGAON	PC 3.1.22	Under Trial
736	02-Oct-21	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.198 Dated 02-10- 2021 U/s 188/379 IPC & 4 MINING ACT PS TIGAON	PC 9.12.21	Under Trial
737	02-Oct-21	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.199 Dated 02-10- 2021 U/s 188/379 IPC & 4 MINING ACT PS TIGAON	PC 3.12.21	Under Trial
738	15-Oct-21	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.208 Dated 15-10- 2021 U/s 188/379 IPC & 4 MINING ACT PS TIGAON	PC 4.6.22	Under Trial
739	19-Nov-21	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.235 Dated 19-11- 2021 U/s 379/188 IPC & (4) MINING ACT PS TIGAON	PC 22.12.21	Under Trial
740	06-Dec-21	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.247 Dated 06-12- 2021 U/s 188/379 IPC & 4 MINING ACT PS TIGAON	PC 13.06.22	Under Trial
741	12-Dec-21	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.253 Dated 12-12- 2021 U/s 188/379 IPC & 4 MINING ACT PS TIGAON	PC 3.1.22	Under Trial
742	19-Dec-21	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.259 Dated 19-12- 2021 U/s 379/188 IPC 4 MINING ACT PS TIGAON	PC 22.12.21	Under Trial
743	23-Dec-21	PSI Pankaj PS Tigaon Faridabad	FIR No.262 Dated 23-12- 2021 U/s 279/336/188/379 IPC & 4/21 MINING ACT PS TIGAON	PC 11.02.22	Under Trial
744	06-Jan-22	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.4 Dated 06-01-2022 U/s 188/379 IPC 4 MINING AAT PS TIGAON	PC 01.02.22	Under Trial
745	19-Jan-22	sh. Haripal guard Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.20 Dated 19-01- 2022 U/s 188/379 IPC & 4 MINING ACT PS TIGAON	PC 2.3.22	Under Trial
746	03-Feb-22	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.33 Dated 03-02- 2022 U/s 188/379 IPC & 4 MINING ACT PS TIGAON	PC 22.02.22	Under Trial
747	10-Mar-22	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.65 Dated 10-03- 2022 U/s 188/379 IPC & 4 MINING ACT PS TIGAON	PC 1.4.22	Under Trial

748	03-Apr-22	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.81 Dated 03-04- 2022 U/s 188/379 IPC & 4 MINING ACT PS TIGAON	PC 6.4.22	Under Trial
749	03-Apr-22	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.82 Dated 03-04- 2022 U/s 379/188 IPC & (4) MINING ACT PS TIGAON	PC 6.4.22	Under Trial
750	20-Apr-22	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.100 Dated 20-04- 2022 U/s 188/379 IPC 4 MIMNG ACT PS TIGAON	PC 17.5.22	Under Trial
751	06-May-22	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.120 Dated 06-05- 2022 U/s 188/379 IPC 21 MINING ACT PS TIGAON	PC 17.5.22	Under Trial
752	06-May-22	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.121 Dated 06-05- 2022 U/s 188/379 IPC 21 MINING ACT PS TIGAON	PC 17.5.22	Under Trial
753	21-Jun-22	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.170 Dated 21-06- 2022 U/s 188/379/ IPC & 4 (1) MINES & MINERALS ACT 1957 PS TIGAON	PC 28.07.22	Under Trial
754	21-Jun-22	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.171 Dated 21-06- 2022 U/s 188/379/ IPC & 4 (1) MINES & MINERALS ACT 1957 PS TIGAON	PC 28.07.22	Under Trial
755	21-Jun-22	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.172 Dated 21-06- 2022 U/s 188/379/ IPC & 4 (1) MINES & MINERALS ACT 1957 PS TIGAON	PC 28.07.22	Under Trial
756	12-10-2022	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.308 Dated 12-10- 2022 U/s 188,379 IPC 21 MINING MINERALS ACT 1957 PS TIGAON	UI	UI
757	09.02.2023	INSP Gulshan Kumar, Mines DPT FBD	FIR No. 27 dated 09.02.2023 u/s 188,379,186,332,353 IPC & 21 Mining Minerals ACT 1957	UI	UI
758	09.02.2023	INSP Gulshan Kumar, Mines DPT FBD	FIR No. 28 dated 09.02.2023 u/s 188,379,186,332,353 IPC & 21 Mining Minerals ACT 1957	UI	UI
759	19-Jan-17	HC Surender PS Sadar BLB	FIR No.23 Dated 19-01- 2017 U/s 279/336/379/188 IPC PS SADAR B.GARH	PC 23,03,17	Under Trial
760	04-Apr-17	SI Rajbeer PS Sadar	FIR No.112 Dated 04-04- 2017 U/s 279/336/188/379/120B IPC & 3 PDPP ACT PS SADAR B.GARH	PC 17,01,18	Under Trial
761	04-Apr-17	ASI Ashman PS Sadar	FIR No.113 Dated 04-04- 2017 U/s 279/336/188/379/120B IPC & 3 PDPP ACT PS SADAR B.GARH	PC 17,01,18	Under Trial

762	04-Apr-17	ASI Sunil kumar PS sadar	FIR No.114 Dated 04-04-2017 U/s 279/336/188/379/120B IPC & 3 PDPP ACT 3/181,39/192(1),2(B)©, S 66/S, 192(1) MV ACT & 15 EP ACT PS SADAR B.GARH	PC 20,02,18	Under Trial
763	04-Apr-17	ASI Om Parkash PS sadar	FIR No.115 Dated 04-04-2017 U/s 279/336/188/379/120B IPC & 3 PDPP ACT 3/181,39/192(1),2(B)©, S 66/S, 192(1) MV ACT PS SADAR B.GARH	PC 28,10,17	Under Trial
764	04-Apr-17	HC Sunil kumar PS sadar	FIR No.116 Dated 04-04-2017 U/s 279/336/188/379/120B IPC & 3 PDPP ACT 3/181,39/192(1),2(B)©, S 66/S, 192(1) MV ACT & 15 EP ACT PS SADAR B.GARH	PC 20,02,18	Under Trial
765	22-Apr-17	ASI Raghubir PS Sadar	FIR No.143 Dated 22-04-2017 U/s 279/336/188/379 IPC & 3 PDPP ACT PS SADAR B.GARH	PC 28,07,17	Under Trial
766	08-May-17	ASI Raghubir PS Sadar	FIR No.164 Dated 08-05-2017 U/s 279/366/188/379/120B IPC 3 PDPP ACT PS SADAR B.GARH	PC 20,11,17	Under Trial
767	08-Jun-17	HC Karan Singh ps sadar BLB	FIR No.213 Dated 08-06-2017 U/s 279/336/188/379/120B IPC 3 PDPP ADD ACT 3/181 MV ACT PS SADAR B.GARH	PC 25,07,17	Under Trial
768	10-Jul-17	SI Raghubir PS sadar	FIR No.287 Dated 10-07-2017 U/s 279/188/336/379/120B IPC & 3 PDPP ACT PS SADAR B.GARH	PC 21,12,17	Under Trial
769	10-Jul-17	SI Hari singh PS Sadar	FIR No.288 Dated 10-07-2017 U/s 279/188/336/379/120B IPC & 3 PDPP ACT ADD 3/181 MV ACT PS SADAR B.GARH	PC 09,01,18	Under Trial
770	14-Jul-17	SI Hari singh PS Sadar	FIR No.298 Dated 14-07-2017 U/s 279/336/379/188/120B IPC & PDPP ACT PS SADAR B.GARH	PC 22,12,17	Under Trial
771	08-Aug-17	SI Hari singh PS Sadar	FIR No.340 Dated 08-08-2017 U/s 279/336/188/379/120B IPC & 3 PDPP ACT PS SADAR B.GARH	PC 16,01,18	Under Trial

772	22-Aug-17	SI Hari singh PS Sadar	FIR No.377 Dated 22-08-2017 U/s 279/336/188/379/120B IPC & 3 PDPP ACT PS SADAR B.GARH	PC 19,01,18	Under Trial
773	24-Aug-17	SI Hari singh PS Sadar	FIR No.383 Dated 24-08-2017 U/s 279/336/379/188/120B IPC & PDPP ACT PS SADAR B.GARH	PC 21,12,17	Under Trial
774	13-Sep-17	SI Hari singh PS Sadar	FIR No.441 Dated 13-09-2017 U/s 279/336/379/188 IPC 3 PDPP ACT PS SADAR B.GARH	PC 10,11,17	Under Trial
775	16-Sep-17	ASI Lalchnad PS Sadar	FIR No.449 Dated 16-09-2017 U/s 279/366/379//188/120B/ IPC & 3.3.84 PDPP ACT ADD 146/196 MV ACT PS SADAR B.GARH	PC 30,10,17	Under Trial
776	30-Sep-17	SI Hari singh PS Sadar	FIR No.468 Dated 30-09-2017 U/s 279/336/120B/188/379 IPC 3 PDPP ACT PS SADAR B.GARH	PC 08,01,18	Under Trial
777	08-Dec-17	ASI Manjeet PS Sadar BLB	FIR No.626 Dated 08-12-2017 U/s 279/336/188/379/120B IPC & 3 PDPP ACT PS SADAR B.GARH	PC 07.03.18	Under Trial
778	14-Dec-17	ASI Rajkumar PS sadar BLB	FIR No.644 Dated 14-12-2017 U/s 279/336/379/411/188 IPC & MOTOR VEHICLE ACT PS SADAR B.GARH	PC 19,01,18	Under Trial
779	14-Dec-17	HC Sanjay kumar PS Sadar	FIR No.645 Dated 14-12-2017 U/s 279/336/379/411/188 IPC & MOTOR VEHICLE ACT PS SADAR B.GARH	PC 19,01,18	Under Trial
780	23-Jan-18	ASI Manjeet PS Sadar BLB	FIR No.38 Dated 23-01-2018 U/s 279/336/188/379 IPC & 39/192(1)MV ACT PS SADAR B.GARH	PC 05,03,18	Under Trial
781	23-Jan-18	HC Karan Singh ps sadar BLB	FIR No.39 Dated 23-01-2018 U/s 279/336/188/379 IPC & 39/192(1)MV ACT PS SADAR B.GARH	PC 09,03,18	Under Trial
782	25-Jan-18	ASI uday Pal PS sadar BLB	FIR No.43 Dated 25-01-2018 U/s 379/188/411/120B IPC 3 PDPP ACT, 15 EP ACT PS SADAR B.GARH	PC 13,04,18	Under Trial
783	22-Mar-18	HC Gopal ps sadar blb	FIR No.145 Dated 22-03-2018 U/s 379/411/188/120B IPC & 3 PDPP ACT, 15 EP ACT PS SADAR B.GARH	PC 13,04,18	Under Trial

784	26-Mar-18	ASI Rajbir PS Sadar BLB Faridabad	FIR No.155 Dated 26-03-2018 U/s 279/336/379/411/188/120 B IPC 3 PDPP ACT EP ACT PS SADAR B.GARH	PC 09,08,18	Under Trial
785	26-Mar-18	ASI Pardeep PS Sadar BLB	FIR No.156 Dated 26-03-2018 U/s 279/336/379/411/188/120 B IPC 3 PDPP ACT EP ACT PS SADAR B.GARH	PC 13,04,18	Under Trial
786	01-Nov-18	ASI Rajbir PS Sadar BLB Faridabad	FIR No.535 Dated 01-11-2018 U/s 279/336/379/411/188/120 B IPC 3 PDPP ACT PS SADAR B.GARH	PC 16,12,18	Under Trial
787	01-Nov-18	HC Sanjay kumar PS Sadar	FIR No.536 Dated 01-11-2018 U/s 279/336/379/411/188/120 B IPC 3 PDPP ACT PS SADAR B.GARH	PC 18,12,18	Under Trial
788	07-May-19	ASI Prem Parkash PS Sadar Faridabad	FIR No.227 Dated 07-05-2019 U/s 279/336/379/188 IPC & 3(2) PDPP ACT PS SADAR B.GARH	PC 29,05,19	Under Trial
789	03-Jul-19	Babita W/O Sanjay R/O Adarsh Nagar Faridabad	FIR No.345 Dated 03-07-2019 U/s 379/188 IPC PS SADAR B.GARH	PC 03,06,21	Under Trial
790	28-Apr-21	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.128 Dated 28-04-2021 U/s 188/379 IPC 4 MIMNG ACT PS SADAR B.GARH	PC 10,01,22	Under Trial
791	29-Apr-21	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.129 Dated 29-04-2021 U/s 188/379 IPC & 4 MINING ACT PS SADAR B.GARH	PC 30,11,22	Under Trial
792	10-Aug-21	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.324 Dated 10-08-2021 U/s 379/188 IPC PS SADAR B.GARH	PC 01,02,22	Under Trial
793	10-Aug-21	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.325 Dated 10-08-2021 U/s 379/188 IPC PS SADAR B.GARH	PC 01,12,21	Under Trial
794	10-Sep-21	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.357 Dated 10-09-2021 U/s 379/188 120B IPC & 4 MINING ACT ADD PS SADAR B.GARH	PC 20,11,21	Under Trial
795	25-Sep-21	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.375 Dated 25-09-2021 U/s 188/379 IPC & 214 MINING ACT ADD 120 IPC & MV ACT PS SADAR B.GARH	PC 23,03,22	Under Trial
796	26-Sep-21	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.377 Dated 26-09-2021 U/s 188/379 IPC PS SADAR B.GARH	PC 21,12,21	Under Trial

797	17-Nov-21	MS Kamlesh Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.444 Dated 17-11-2021 U/s 188/379 IPC & 4 MINNING ACT PS SADAR B.GARH	PC 09.02.22	Under Trial
798	18-Nov-21	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.446 Dated 18-11-2021 U/s 379/188 IPC & 4 MINING ACT PS SADAR B.GARH	PC 20.05.22	Under Trial
799	19-Nov-21	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.448 Dated 19-11-2021 U/s 379/188 IPC & (4) MINING ACT PS SADAR B.GARH	PC 24.02.22	Under Trial
800	16-Jan-22	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.20 Dated 16-01-2022 U/s 379/188 IPC & (4) MINING ACT PS SADAR B.GARH	PC 08.02.22	Under Trial
801	16-Jan-22	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.21 Dated 16-01-2022 U/s 379/188 & 4 MINING ACT PS SADAR B.GARH	PC 15.06.22	Under Trial
802	29-Jan-22	MS Kamlesh Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.42 Dated 29-01-2022 U/s 188/379 IPC & 4 MINING ACT PS SADAR B.GARH	PC 10.02.22	Under Trial
803	07-May-22	sh. Balraj Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.166 Dated 07-05-2022 U/s 379/34 IPC & 21(4) MINING ACT PS SADAR B.GARH	PC 27,05,22	Under Trial
804	31-Jul-17	PSI satya Narayan PS City BLB	FIR No.773 Dated 31-07-2017 U/s 188/379/120B IPC 3 PDPP ACT PS CITY B.GARH	PC 13.11.2017	Under Trial
805	16-Mar-18	ASI Prem Parkash PS CITY BLB Faridabad	FIR No.288 Dated 16-03-2018 U/s 379/188 IPC & EP ACT PS CITY B.GARH	PC 28.01.2020	Under Trial
806	17-Mar-19	ASI Badri parsad PS City BIB Faridabda	FIR No.147 Dated 17-03-2019 U/s 279/336/379/188 & 3 PDPP ACT PS CITY B.GARH	PC 24.01.2020	Under Trial
807	16-Jan-18	ASI Sanjay ps SEC7 FBD	FIR No.47 Dated 16-01-2018 U/s 379/188 IPC PS SECTOR-8	PC-12.02.2018	Under Trial
808	16-Jan-18	HC Arvind PS SEC-7	FIR No.51 Dated 16-01-2018 U/s 379/188 IPC PS SECTOR-8	PC-12.02.2018	Under Trial
809	05-Apr-21	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.253 Dated 05-04-2021 U/s 379/188 IPC & 4 MINES AND MINERALS ACT PS SECTOR-8	PC-28.07.2021	Under Trial
810	20-Nov-21	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.772 Dated 20-11-2021 U/s 379/188 IPC & 21(4) MINING ACT PS SECTOR-8	PC-16.12.2021	Under Trial
811	20-Nov-21	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.773 Dated 20-11-2021 U/s 379/188 IPC & 21(4), MINES & MINERALS ACT PS SECTOR-8	PC-16.12.2021	Under Trial

812	20-Nov-21	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.774 Dated 20-11-2021 U/s 379/188 IPC & 21(4), MINES & MINERALS ACT PS SECTOR-8	PC-10.12.2021	Under Trial
813	20-Nov-21	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.775 Dated 20-11-2021 U/s 379/188 IPC & 21(4), MINES & MINERALS ACT PS SECTOR-8	PC-16.12.2021	Under Trial
814	09-Jan-22	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.20 Dated 09-01-2022 U/s 379/188 IPC & (4) MINING ACT PS SECTOR-8	PC-09.03.2022	Under Trial
815	01-Jul-22	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.466 Dated 01-07-2022 U/s 379/188 IPC & (4)21 MINING AND MINERALS ACT 1957 PS SECTOR-8	PC-05.09.2022	Under Trial
816	04-Feb-22	MS Nirmala Minig Inspector DEPT. of Mines and Geology FBD/PWL	FIR No.85 Dated 04-02-2022 U/s 379 IPC 21(4) MINIG MINERALS ACT 1957 PS ADARSH NAGAR	PC-02.03.2022	Under Trial
817	28-Dec-22	SI Satbir PS Sadar	FIR No.433 Dated 02-12-2022 U/s 186,353,307,379,120B,34 IPC & 15 EP ACT ,21(4) Mining Act PS SADAR B.GARH	UI	UI
818	SPL-1 dated 23-07-2022	Mining officer, office of mines and geology department Nuh/Gurugram	FIR No. 314 dated 23.07.2022 u/s 379,188 IPC & 21(4) Mines & Mineral Act 1957 PS Sadar Tauru	UI	UI
819	27-08-2021	Mining Inspr. Deptt. Of Mines of Geology Gurugram	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
820	27-08-2021	Mining Inspr. Deptt. Of Mines of Geology Gurugram	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
821	09-09-2021	Mining Inspr. Deptt. Of Mines of Geology Gurugram	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
822	09-09-2021	Mining Inspr. Deptt. Of Mines of Geology Gurugram	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.

823	16-09-2021	Mining Inspr. Deptt. Of Mines of Geology Gurugram	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
824	29-09-2021	Mining Inspr. Deptt. Of Mines of Geology Gurugram	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
825	20-01-2022	Shreya, Mining Officer Deptt. Of Mines of Geology Gurugram/Nuh	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
826	08-02-2022	Shreya, Mining Officer Deptt. Of Mines of Geology Gurugram/Nuh	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
827	08-02-2022	Shreya, Mining Officer Deptt. Of Mines of Geology Gurugram/Nuh	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
828	31-03-2022	Shreya, Mining Officer Deptt. Of Mines of Geology Gurugram/Nuh	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
829	08-11-2021	Shreya, Mining Officer Deptt. Of Mines of Geology Gurugram/Nuh	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
830	08-11-2021	Shreya, Mining Officer Deptt. Of Mines of Geology Gurugram/Nuh	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
831	28-03-2022	Shreya, Mining Officer Deptt. Of Mines of Geology Gurugram/Nuh	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
832	28-03-2022	Shreya, Mining Officer Deptt. Of Mines of Geology Gurugram/Nuh	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.

833	28-12-2021	Shreya, Mining Officer Deptt. Of Mines of Geology Gurugram/Nuh	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
834	07-01-2022	Shreya, Mining Officer Deptt. Of Mines of Geology Gurugram/Nuh	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
835	20-01-2022	Shreya, Mining Officer Deptt. Of Mines of Geology Gurugram/Nuh	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
836	03-02-2022	Shreya, Mining Officer Deptt. Of Mines of Geology Gurugram/Nuh	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
837	31-03-2022	Shreya, Mining Officer Deptt. Of Mines of Geology Gurugram/Nuh	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
838	28-03-2022	Shreya, Mining Officer Deptt. Of Mines of Geology Gurugram/Nuh	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
839	01-02-2022	Shreya, Mining Officer Deptt. Of Mines of Geology Gurugram/Nuh	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
840	31-03-2022	Shreya, Mining Officer Deptt. Of Mines of Geology Gurugram/Nuh	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
841	01-02-2022	Shreya, Mining Officer Deptt. Of Mines of Geology Gurugram/Nuh	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
842	02-02-2022	Shreya, Mining Officer Deptt. Of Mines of Geology Gurugram/Nuh	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.

843	13-10-2021	Shreya, Mining Officer Deptt. Of Mines of Geology Gurugram/Nuh	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
844	13-10-2019	Shreya, Mining Officer Deptt. Of Mines of Geology Gurugram/Nuh	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
845	13-10-2019	Shreya, Mining Officer Deptt. Of Mines of Geology Gurugram/Nuh	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
846	09-12-2021	Shreya, Mining Officer Deptt. Of Mines of Geology Gurugram/Nuh	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
847	07-01-2022	Shreya, Mining Officer Deptt. Of Mines of Geology Gurugram/Nuh	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
848	27-09-2021	Shreya, Mining Officer Deptt. Of Mines of Geology Gurugram/Nuh	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
849	05-03-2021	Shreya, Mining Officer Deptt. Of Mines of Geology Gurugram/Nuh	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
850	17-02-2021	Shreya, Mining Officer Deptt. Of Mines of Geology Gurugram/Nuh	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
851	17-02-2021	Shreya, Mining Officer Deptt. Of Mines of Geology Gurugram/Nuh	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
852	17-02-2021	Shreya, Mining Officer Deptt. Of Mines of Geology Gurugram/Nuh	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.

853	17-02-2021	Shreya, Mining Officer Deptt. Of Mines of Geology Gurugram/Nuh	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
854	17-02-2021	Shreya, Mining Officer Deptt. Of Mines of Geology Gurugram/Nuh	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
855	16-08-2021	Shreya, Mining Officer Deptt. Of Mines of Geology Gurugram/Nuh	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
856	16-08-2021	Shreya, Mining Officer Deptt. Of Mines of Geology Gurugram/Nuh	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
857	16-09-2021	Shreya, Mining Officer Deptt. Of Mines of Geology Gurugram/Nuh	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
858	27-12-2021	Shreya, Mining Officer Deptt. Of Mines of Geology Gurugram/Nuh	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
859	27-12-2021	Shreya, Mining Officer Deptt. Of Mines of Geology Gurugram/Nuh	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
860	15-11-2021	Shreya, Mining Officer Deptt. Of Mines of Geology Gurugram/Nuh	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
861	27-12-2021	Shreya, Mining Officer Deptt. Of Mines of Geology Gurugram/Nuh	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.
862	20-01-2022	Shreya, Mining Officer Deptt. Of Mines of Geology Gurugram/Nuh	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh.

863	02-06-2021	Arawali Bachao Citizen Froup thrigh E.mail	During the course of enquiry the complaint No. 982.DS dated 02.06.2021 was found related to village Kot, Faridabad instead of Village Damdama for which, the complaint was sent to Commissio0ner of Police, Faridabad for further action vide letter No. 457.PD dated 08.07.2021. The spot was inspected by SHO/PS Dhauj and during enquiry, statement of complainant was recorded vide which he stated that he does not want any action on his complaint because there was no illegal mining found to be taking place. Complaint was filed on 11.08.2021.	..	Complaint Filed
864	06-07-2021	Sh. Balram Mining Department	Complaint No. 1790 dated 05.07.2021 PS Dabua	During the enquiry of this complaint, statement of Balram Singh Mining Officer was recorded in which he stated that no misbehave and threatening to kill was committed with him. The complainant was satisfied with the action of Police hence the complaint was	Complaint Filed
865	01-IGP DT- 01-01-2020 on dt- 03-01-2020	Khubi Khan S/O Kamrudeen R/O Silkho PS Sadar Tauru	These complaints are being filed due to non.availability of evidence of Mining.	Information has already been sent to the Mining Department	Complaint Filed
866	116 dated 31-01-2019	Mining officer, office of mines and geology department Nuh/Gurugram	These complaints are being filed due to non.availability of evidence of Mining.	Information has already been sent to the Mining Department	Complaint Filed
867	1247 dated 02-08-2018	Mining officer, office of mines and geology department Nuh/Gurugram	These complaints are being filed due to non.availability of evidence of Mining.	Information has already been sent to the Mining Department	Complaint Filed

868	12-DGP DT-01-01-2020 on dt- 01-01-2020	Khubi Khan S/O Kamrudeen R/O Silkho PS Sadar Tauru	These complaints are being filed due to non.availability of evidence of Mining.	Information has already been sent to the Mining Department	Complaint Filed
869	1881 dated 20-09-2017	Mining officer, office of mines and geology department Nuh/Gurugram	These complaints are being filed due to non.availability of evidence of Mining.	Information has already been sent to the Mining Department	Complaint Filed
870	222 dated 26-02-2019	Mining officer, office of mines and geology department Nuh/Gurugram	These complaints are being filed due to non.availability of evidence of Mining.	Information has already been sent to the Mining Department	Complaint Filed
871	2306 dated 28-12-2017	Mining officer, office of mines and geology department Nuh/Gurugram	These complaints are being filed due to non.availability of evidence of Mining.	Information has already been sent to the Mining Department	Complaint Filed
872	273 dated 06-03-2019	Mining officer, office of mines and geology department Nuh/Gurugram	These complaints are being filed due to non.availability of evidence of Mining.	Information has already been sent to the Mining Department	Complaint Filed
873	28-IGP DT- 08-01-2020 on dt- 13-01-2020	Khubi Khan S/O Kamrudeen R/O Silkho PS Sadar Tauru	These complaints are being filed due to non.availability of evidence of Mining.	Information has already been sent to the Mining Department	Complaint Filed
874	30 dated 08-01-2018	Mining officer, office of mines and geology department Nuh/Gurugram	These complaints are being filed due to non.availability of evidence of Mining.	Information has already been sent to the Mining Department	Complaint Filed
875	424 dated 16-03-2017	Mining officer, office of mines and geology department Nuh/Gurugram	These complaints are being filed due to non.availability of evidence of Mining.	Information has already been sent to the Mining Department	Complaint Filed
876	5065 dated 13-01-2022	Mining officer, office of mines and geology department Nuh/Gurugram	These complaints are being filed due to non.availability of evidence of Mining.	Information has already been sent to the Mining Department	Complaint Filed
877	5192 dated 31-01-2022	Mining officer, office of mines and geology department Nuh/Gurugram	These complaints are being filed due to non.availability of evidence of Mining.	Information has already been sent to the Mining Department	Complaint Filed
878	51-DGP DT- 13-01-2020 on dt- 13-01-2020	Khubi Khan S/O Kamrudeen R/O Silkho PS Sadar Tauru	These complaints are being filed due to non.availability of evidence of Mining.	Information has already been sent to the Mining Department	Complaint Filed
879	58 dated 06-04-2022	Mining officer, office of mines and geology department Nuh/Gurugram	These complaints are being filed due to non.availability of evidence of Mining.	Information has already been sent to the Mining Department	Complaint Filed

880	SPL-1 dated 13-12-2020	Mining officer, office of mines and geology department Nuh/Gurugram	These complaints are being filed due to non.availability of evidence of Mining.	Information has already been sent to the Mining Department	Complaint Filed
881	04-08-2021	Sikha Agrawal	The Complaint no 1577 got filed on 13.11.2021 because no illegal mining was found, Gurugram.	..	Complaint Filed
882	25-08-2021	Aravali bachao Team	The Complaint no 1749 got filed on 02.09.2021 because no illegal mining was found. PS Sadar Sohna	..	Complaint Filed
883	26-08-2021	Nandni Gupta, Gurugram.	The Complaint no 1756 got filed on 27.09.2021 because no illegal mining was found, Gurugram.	..	Complaint Filed
884	10-02-2022	Jaya Chavan	The Complaint no 371 got filed on 26.02.2022 because no illegal mining was found, Gurugram.	..	Complaint Filed
885	30-11-2021	AVS Krishana Chatanya	The Complaint no 2635 got filed on 14.12.2021 because no illegal mining was found. PS Sadar Sohna	..	Complaint Filed
886	09-11-2021	Lakashay Mittal	The Complaint no 2435 got filed on 14.11.2021 because no illegal mining was found, Gurugram.	..	Complaint Filed
887	11-10-2021	Sanju Kayal	The Complaint no 2157 got filed on 15.11.2021 because no illegal mining was found.	..	Complaint Filed
888	12-08-2021	Aradhana balha	The Complaint no 1654 got filed on 17.09.2021 because no illegal mining was found. PS Sadar Sohna	..	Complaint Filed
889	18-08-2021	Minakshi Garg	The Complaint no 1697 got filed on 17.09.2021 because no illegal mining was found. PS Sadar Sohna	..	Complaint Filed
890	17-09-2021	Sanjeev Tomar	The Complaint no 1935 got filed on 02.11.2021 because no illegal mining was found. PS Sadar Sohna	..	Complaint Filed
891	24-09-2021	Vivak Dhankar	The Complaint no 2017 got filed on 24.09.2021 because no illegal mining was found. PS Sadar Sohna	..	Complaint Filed

892	16-07-2021	Rohit Yadav	The Complaint no 1367 got filed on 20.08.2021 because no illegal mining was found. PS Sadar Sohna	..	Complaint Filed
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(b) Statement regarding complaints received by the Police from Mining Department:

S. NO.	Date of receipt of complaint	Action taken on complaint by the Police	Information given to the Mining Deptt.
1	19-01-2017	FIR NO- 20 DT- 19-01-2017 U/S 379, 188 IPC PS Sadar Tauru	FIR Copy has been provided to the Mining Department
2	01-02-2017	FIR No- 55 dated 01-02-17 u/s 188,379,120B IPC PS Sadar Nuh	FIR Copy has been provided to the Mining Department
3	09-02-2017	FIR No- 68 dated 09-02-17 u/s 188,379, IPC PS Sadar Nuh	FIR Copy has been provided to the Mining Department
4	03-03-2017	FIR NO- 74 DT- 03-03-2017 U/S 379, 188 IPC PS Sadar Tauru	FIR Copy has been provided to the Mining Department
5	08-03-2017	FIR NO- 76 DT- 08-03-2017 U/S 379, 188 IPC PS Sadar Tauru	FIR Copy has been provided to the Mining Department
6	08-03-2017	FIR NO- 77 DT- 08-03-2017 U/S 379, 188 IPC PS Sadar Tauru	FIR Copy has been provided to the Mining Department
7	424 dated 16-03-2017	These complaints are being filed due to non-availability of evidence-	INFORMATION PROVIDED TO MINING DEPARTMENT
8	19-03-2017	FIR No- 229 dated 24-06-17 u/s 379,188 IPC PS Punhana	FIR Copy has been provided to the Mining Department
9	19-03-2017	FIR No- 230 dated 24-06-2017 u/s 379,188 IPC PS Punhana	FIR Copy has been provided to the Mining Department
10	01-04-2017	FIR No- 70/2017 u/s 120B,379,188 IPC PS Pinagwa	FIR Copy has been provided to the Mining Department
11	11-04-2017	FIR No- 62 dated 11-04-2017 u/s-120B, 336- IPC 3 PDPP ACT Sadar Tauru	FIR Copy has been provided to the Mining Department
12	12-05-2017	FIR NO- 174 DT- 12-05-2017 U/S 379, 188 IPC PS Sadar Tauru	FIR Copy has been provided to the Mining Department
13	11-06-2017	FIR No- 130/17 u/s 34,379,188 IPC PS Pinagwa	FIR Copy has been provided to the Mining Department
14	06-07-2017	FIR NO- 101 DT 06-07-2017 U/S 379,188 PS BICHHOR	FIR Copy has been provided to the Mining Department
15	28-08-2017	FIR No- 197/17 u/s 379,188 IPC PS Pinagwa	FIR Copy has been provided to the Mining Department
16	10-09-2017	FIR No- 238/17 u/s 379,188,186,332 IPC PS Pinagwa	FIR Copy has been provided to the Mining Department
17	18-09-2017	FIR No- 189 dated 18-09-2017 u/s- 188-379 IPC Rojka Meo	FIR Copy has been provided to the Mining Department
18	1881 dated 20-09-2017	These complaints are being filed due to non-availability of evidence-	INFORMATION PROVIDED TO MINING DEPARTMENT
19	25-09-2017	FIR No- 260/17 u/s 379,188 IPC PS Pinagwa	FIR Copy has been provided to the Mining Department
20	26-09-2017	FIR No- 259/17 u/s 379,188 IPC PS Pinagwa	FIR Copy has been provided to the Mining Department
21	16-10-2017	FIR No- 386 dated 16-10-2017 u/s 379,188 IPC PS Punhana	FIR Copy has been provided to the Mining Department
22	16-10-2017	FIR No- 387 dated 16-10-2017 u/s 379,188 IPC PS Punhana	FIR Copy has been provided to the Mining Department
23	23-10-2017	FIR NO- 472 DT- 23-10-2017 U/S 379, 188, 120B IPC PS Sadar Tauru	FIR Copy has been provided to the Mining Department
24	28-12-2017	FIR NO- 479 DT- 28-12-2017 U/S 379, 188, 120B, 420 IPC PS Sadar Tauru	FIR Copy has been provided to the Mining Department

25	2306 dated 28-12-2017	These complaints are being filed due to non-availability of evidence-	INFORMATION PROVIDED TO MINING DEPARTMENT
26	01-01-2018	FIR No- 17/18 u/s 379,188 IPC PS Pinagwa	FIR Copy has been provided to the Mining Department
27	06-01-2018	FIR No- 16/18 u/s 379,188 IPC PS Pinagwa	FIR Copy has been provided to the Mining Department
28	30 dated 08-01-2018	These complaints are being filed due to non-availability of evidence-	INFORMATION PROVIDED TO MINING DEPARTMENT
29	27-01-2018	FIR No- 20/18 u/s 379,188 IPC PS Pinagwa	FIR Copy has been provided to the Mining Department
30	03-02-2018	FIR No- 74/18 u/s 379,188 IPC PS Pinagwa	FIR Copy has been provided to the Mining Department
31	05-02-2018	FIR No- 75 dated 06-02-18 u/s 188,379,120B IPC PS Sadar Nuh	FIR Copy has been provided to the Mining Department
32	05-02-2018	FIR No- 76 dated 06-02-18 u/s 188,379,120B IPC PS Sadar Nuh	FIR Copy has been provided to the Mining Department
33	03-03-2018	FIR NO- 77 DT 03-03-2018 U/S 379,188 IPC F-P- Jhirka	FIR Copy has been provided to the Mining Department
34	21-03-2018	FIR NO- 91 DT- 21-03-2018 U/S 379, 188, 120B IPC PS Sadar Tauru	FIR Copy has been provided to the Mining Department
35	07-04-2018	FIR NO- 64 DT-07-04-2018 U/S 188,379 IPC	FIR Copy has been provided to the Mining Department
36	24-04-2018	FIR NO- 140 DT- 24-04-2018 U/S 379, 188 IPC PS Sadar Tauru	FIR Copy has been provided to the Mining Department
37	01-05-2018	FIR NO- 148 DT- 01-05-2018 U/S 379, 188 IPC PS Sadar Tauru	FIR Copy has been provided to the Mining Department
38	01-05-2018	FIR NO- 149 DT- 01-05-2018 U/S 379, 188 IPC PS Sadar Tauru	FIR Copy has been provided to the Mining Department
39	15-05-2018	FIR No- 303 dated 22-05-18 u/s 188,379, IPC PS Sadar Nuh	FIR Copy has been provided to the Mining Department
40	23-05-2018	FIR NO- 175 DT- 23-05-2018 U/S 379, 188, 120B IPC PS Sadar Tauru	FIR Copy has been provided to the Mining Department
41	07-06-2018	FIR No- 152 dated 07-06-2018 u/s 379,188 IPC PS Punhana	FIR Copy has been provided to the Mining Department
42	22-06-2018	FIR NO- 215 DT- 22-06-2018 U/S 379, 188 IPC PS Sadar Tauru	FIR Copy has been provided to the Mining Department
43	1247 dated 02-08-2018	These complaints are being filed due to non-availability of evidence-	INFORMATION PROVIDED TO MINING DEPARTMENT
44	06-08-2018	FIR No- 235/18 u/s 379,188 IPC PS Pinagwa	FIR Copy has been provided to the Mining Department
45	28-08-2018	FIR No- 236/18 u/s 379,188 IPC PS Pinagwa	FIR Copy has been provided to the Mining Department
46	03-09-2018	FIR No- 344 dated 12-11-2018 u/s 379,188 IPC PS Punhana	FIR Copy has been provided to the Mining Department
47	20-09-2018	FIR NO- 369 DT- 20-09-2018 U/S 379, 188 IPC PS Sadar Tauru	FIR Copy has been provided to the Mining Department
48	09-10-2018	FIR NO- 363 DT 04-10-2018 U/S 379,188 IPC F-P- Jhirka	FIR Copy has been provided to the Mining Department

49	10-11-2018	FIR NO- 455 DT- 10-11-2018 U/S 379, 188 IPC PS Sadar Tauru	FIR Copy has been provided to the Mining Department
50	12-11-2018	FIR NO- 411 DT 12-11-2018 U/S 379,188 IPC F-P- Jhirka	FIR Copy has been provided to the Mining Department
51	12-11-2018	FIR NO- 412 DT 12-11-2018 U/S 379,188 IPC F-P- Jhirka	FIR Copy has been provided to the Mining Department
52	12-11-2018	FIR NO- 413 DT 12-11-2018 U/S 379,188 IPC F-P- Jhirka	FIR Copy has been provided to the Mining Department
53	12-11-2018	FIR NO- 458 DT- 12-11-2018 U/S 379, 188, 120B IPC PS Sadar Tauru	FIR Copy has been provided to the Mining Department
54	30-01-2019	FIR No- 125/19 u/s 379,188 IPC PS Pinagwa	FIR Copy has been provided to the Mining Department
55	116 dated 31-01-2019	These complaints are being filed due to non-availability of evidence-	INFORMATION PROVIDED TO MINING DEPARTMENT
56	17-02-2019	FIR No- 172/19 u/s 379,188 IPC PS Pinagwa	FIR Copy has been provided to the Mining Department
57	17-02-2019	FIR No- 26/21 u/s 379,188 IPC PS Pinagwa	FIR Copy has been provided to the Mining Department
58	26-02-2019	FIR No- 73/19 u/s 379,188 IPC PS Pinagwa	FIR Copy has been provided to the Mining Department
59	222 dated 26-02-2019	These complaints are being filed due to non-availability of evidence-	INFORMATION PROVIDED TO MINING DEPARTMENT
60	273 dated 06-03-2019	These complaints are being filed due to non-availability of evidence-	INFORMATION PROVIDED TO MINING DEPARTMENT
61	04-04-2019	FIR No- 508 dated 19-06-19 u/s188,379, 120 B IPC PS Sadar Nuh	FIR Copy has been provided to the Mining Department
62	03-05-2019	FIR No- 173/19 u/s 379,188 IPC PS Pinagwa	FIR Copy has been provided to the Mining Department
63	16-05-2019	FIR No- 155/19 u/s 379,188,186 IPC PS Pinagwa	FIR Copy has been provided to the Mining Department
64	28-05-2019	FIR NO- 287 DT- 28-05-2019 U/S 379, 188, 120B IPC PS Sadar Tauru	FIR Copy has been provided to the Mining Department
65	28-05-2019	FIR NO- 288 DT- 28-05-2019 U/S 186, 188, 307, 332, 341, 353, 379, 120B IPC, 3(2) PDPP ACT PS Sadar Tauru	FIR Copy has been provided to the Mining Department
66	29-05-2019	FIR NO- 292 DT- 29-05-2019 U/S 379, 188 IPC PS Sadar Tauru	FIR Copy has been provided to the Mining Department
67	30-05-2019	FIR NO- 293 DT- 30-05-2019 U/S 379, 188, 120B IPC PS Sadar Tauru	FIR Copy has been provided to the Mining Department
68	07-06-2019	FIR No- 472 dated 07-06-19 u/s 188,379,120B IPC PS Sadar Nuh	FIR Copy has been provided to the Mining Department
69	11-06-2019	FIR No- 156/19 u/s 379,188 IPC PS Pinagwa	FIR Copy has been provided to the Mining Department
70	12-06-2019	FIR NO- 252 DT 12-06-2019 U/S 379,188 IPC F-P- Jhirka	FIR Copy has been provided to the Mining Department
71	27-06-2019	FIR NO- 280 DT 27-06-2019 U/S 379,188 IPC F-P- Jhirka	FIR Copy has been provided to the Mining Department
72	03-07-2019	FIR NO- 293 DT 03-07-2019 U/S 379,188 IPC F-P- Jhirka	FIR Copy has been provided to the Mining Department

73	18-07-2019	FIR NO- 388 DT- 18-07-2019 U/S 379, 188 IPC PS Sadar Tauru	FIR Copy has been provided to the Mining Department
74	02-08-2019	FIR No-657 dated 13-08-19 u/s 188,379,120B IPC PS Sadar Nuh	FIR Copy has been provided to the Mining Department
75	09-08-2019	FIR No-678 dated 20-08-19 u/s 188,379, IPC PS Sadar Nuh	FIR Copy has been provided to the Mining Department
76	06-09-2019	FIR NO- 464 DT- 06-09-2019 U/S 379, 188 IPC PS Sadar Tauru	FIR Copy has been provided to the Mining Department
77	08-09-2019	FIR NO- 343 DT- 08-09-2018 U/S 379, 188, 120B IPC PS Sadar Tauru	FIR Copy has been provided to the Mining Department
78	10-10-2019	FIR NO- 523 DT- 10-10-2019 U/S 379, 188 IPC PS Sadar Tauru	FIR Copy has been provided to the Mining Department
79	10-10-2019	FIR NO- 524 DT- 10-10-2019 U/S 379, 188 IPC PS Sadar Tauru	FIR Copy has been provided to the Mining Department
80	2269 Dt- 13-10-2019 on Dt- 19-10-2019 at PS Punhana	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh	These complaints will be filed by the Mining Department in the LD- Court under MMDR Act-
81	4267 Dt- 13-10-2019 on Dt- 19-10-2019 at PS Punhana	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh	These complaints will be filed by the Mining Department in the LD- Court under MMDR Act-
82	06-11-2019	FIR No- 267/20 u/s 379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957 PS Pinagwa	FIR Copy has been provided to the Mining Department
83	06-11-2019	FIR No- 268/20 u/s 379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957 PS Pinagwa	FIR Copy has been provided to the Mining Department
84	08-11-2019	FIR NO- 565 DT- 08-11-2019 U/S 379, 188, 120B IPC PS Sadar Tauru	FIR Copy has been provided to the Mining Department
85	13-11-2019	FIR No- 06 dated 04-01-2020 u/s 379,188 IPC PS Sadar Nuh	FIR Copy has been provided to the Mining Department
86	25-11-2019	FIR NO- 587 DT- 25-11-2019 U/S 379, 188 IPC PS Sadar Tauru	FIR Copy has been provided to the Mining Department
87	09-12-2019	FIR No- 255 dated 09-12-19 u/s- 379,188,120B,411 IPC	FIR Copy has been provided to the Mining Department
88	17-12-2019	FIR NO- 620 DT- 17-12-2019 U/S 379, 188 IPC PS Sadar Tauru	FIR Copy has been provided to the Mining Department
89	15-01-2020	FIR NO- 22 DT- 15-01-2020 U/S 379, 188 IPC PS Sadar Tauru	FIR Copy has been provided to the Mining Department
90	18-01-2020	FIR No- 36/20 u/s 379,188 IPC PS Pinagwa	FIR Copy has been provided to the Mining Department
91	19-01-2020	FIR NO- 28 DT- 19-01-2020 U/S 379 PS Sadar Tauru	FIR Copy has been provided to the Mining Department
92	19-01-2020	FIR NO- 29 DT- 19-01-2020 U/S 379, 188 IPC PS Sadar Tauru	FIR Copy has been provided to the Mining Department
93	19-01-2020	FIR NO- 30 DT- 19-01-2020 U/S 379, 188 IPC PS Sadar Tauru	FIR Copy has been provided to the Mining Department

94	19-01-2020	FIR NO- 31 DT- 19-01-2020 U/S 379, 188 IPC PS Sadar Tauru	FIR Copy has been provided to the Mining Department
95	19-01-2020	FIR NO- 32 DT- 19-01-2020 U/S 379, 188 IPC PS Sadar Tauru	FIR Copy has been provided to the Mining Department
96	19-01-2020	FIR NO- 33 DT- 19-01-2020 U/S 379, 188 IPC PS Sadar Tauru	FIR Copy has been provided to the Mining Department
97	22-01-2020	FIR NO- 36 DT 22-01-2020 U/S 379,188 ,120B IPC F-P- Jhirka	FIR Copy has been provided to the Mining Department
98	30-01-2020	FIR NO- 51 DT- 30-01-2020 U/S 379, 188 IPC PS Sadar Tauru	FIR Copy has been provided to the Mining Department
99	18-02-2020	FIR No- 156 dated 14-02-2020 u/s 379-188-IPC & 4 MINIGE ACT- 1957 Rojka Meo	FIR Copy has been provided to the Mining Department
100	01-03-2020	FIR NO- 80 DT- 01-03-2020 U/S 379, 188, 411, 120B IPC PS Sadar Tauru	FIR Copy has been provided to the Mining Department
101	06-05-2020	FIR No- 243/20 u/s 379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957 PS Pinagwa	FIR Copy has been provided to the Mining Department
102	04-07-2020	FIR No- 225/20 u/s 379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957 PS Pinagwa	FIR Copy has been provided to the Mining Department
103	04-07-2020	FIR No- 226/20 u/s 379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957 PS Pinagwa	FIR Copy has been provided to the Mining Department
104	04-07-2020	FIR No- 227/20 u/s 379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957 PS Pinagwa	FIR Copy has been provided to the Mining Department
105	04-07-2020	FIR No- 228/20 u/s 379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957 PS Pinagwa	FIR Copy has been provided to the Mining Department
106	04-07-2020	FIR No- 230/20 u/s 379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957 PS Pinagwa	FIR Copy has been provided to the Mining Department
107	04-07-2020	FIR No- 231/20 u/s 379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957 PS Pinagwa	FIR Copy has been provided to the Mining Department
108	04-07-2020	FIR No- 232/20 u/s 379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957 PS Pinagwa	FIR Copy has been provided to the Mining Department
109	04-07-2020	FIR No- 233/20u/s 379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957 PS Pinagwa	FIR Copy has been provided to the Mining Department
110	04-07-2020	FIR No- 234/20 u/s 379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957 PS Pinagwa	FIR Copy has been provided to the Mining Department
111	04-07-2020	FIR No- 235/20 u/s 379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957 PS Pinagwa	FIR Copy has been provided to the Mining Department

112	04-07-2020	FIR No- 236/20 u/s 379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957 PS Pinagwa	FIR Copy has been provided to the Mining Department
113	04-07-2020	FIR No- 237/20 u/s 379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957 PS Pinagwa	FIR Copy has been provided to the Mining Department
114	04-07-2020	FIR No- 239/20 u/s 379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957 PS Pinagwa	FIR Copy has been provided to the Mining Department
115	04-07-2020	FIR No- 240/20u/s 379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957 PS Pinagwa	FIR Copy has been provided to the Mining Department
116	04-07-2020	FIR No- 241/20 u/s 379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957 PS Pinagwa	FIR Copy has been provided to the Mining Department
117	04-07-2020	FIR No- 242/20 u/s 379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957 PS Pinagwa	FIR Copy has been provided to the Mining Department
118	26-08-2020	FIR NO- 348 DT 26-08-2020 U/S 379,188 IPC F-P- Jhirka	FIR Copy has been provided to the Mining Department
119	08-09-2020	FIR No- 279/20u/s 379,188,120B IPC 21(4) MINES AND MINERALS ACT 1957 PS Pinagwa	FIR Copy has been provided to the Mining Department
120	14-10-2020	FIR NO- 311 DT- 14-10-2020 U/S 379, 188, 120B IPC PS Sadar Tauru	FIR Copy has been provided to the Mining Department
121	23-10-2020	FIR NO- 320 DT- 23-10-2020 U/S 379, 188 IPC, 21(4)(A) MM R&D ACT PS Sadar Tauru	FIR Copy has been provided to the Mining Department
122	01-11-2020	FIR No-169 dated 01-11-2020 u/s 379,188 IPC, 4 MINES ACT	FIR Copy has been provided to the Mining Department
123	05-12-2020	FIR No- 490 dated 15-12-2020 u/s 379,188 IPC PS Punhana	FIR Copy has been provided to the Mining Department
124	SPL-1 dated 13- 12-2020	These complaints are being filed due to non-availability of evidence-	iNFORMATION PROVIDED TO MINING DEPARTMENT
125	21-12-2020	FIR NO- 15 DT 13-01-2021 U/S 379,188 IPC F-P- Jhirka	FIR Copy has been provided to the Mining Department
126	1662 Dt-17-02- 21 on Dt- 21-02- 21 at PS Punhana	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh	These complaints will be filed by the Mining Department in the LD- Court under MMDR Act-
127	1664 Dt-17-02- 21 on Dt- 21-02- 21 at PS Punhana	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh	These complaints will be filed by the Mining Department in the LD- Court under MMDR Act-
128	1669 Dt-17-02- 21 on Dt- 21-02- 21 at PS Punhana	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh	These complaints will be filed by the Mining Department in the LD- Court under MMDR Act-

129	1670 Dt-17-02-21 on Dt- 21-02-21 at PS Punhana	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh	These complaints will be filed by the Mining Department in the LD- Court under MMDR Act-
130	1683 Dt-17-02-21 on Dt- 21-02-21 at PS Punhana	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh	These complaints will be filed by the Mining Department in the LD- Court under MMDR Act-
131	1912 Dt- 05-03-21 on Dt- 10-03-21 at PS Punhana	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh	These complaints will be filed by the Mining Department in the LD- Court under MMDR Act-
132	22-03-2021	FIR NO--43 DT-24-03-2021 U/S 188,379 IPC PS BICHHOR	FIR Copy has been provided to the Mining Department
133	14-06-2021	FIR NO- 144 DT- 14-06-2021 U/S 379, 188 IPC, 21(4)(A) MM R&D ACT PS Sadar Tauru	FIR Copy has been provided to the Mining Department
134	20-06-2021	FIR NO- 151 DT- 20-06-2021 U/S 379, 188 IPC, 21(4)(A) MM R&D ACT PS Sadar Tauru	FIR Copy has been provided to the Mining Department
135	29-06-2021	FIR NO- 166 DT- 29-06-2021 U/S 379, 188 IPC, 21(4)(A) MM R&D ACT PS Sadar Tauru	FIR Copy has been provided to the Mining Department
136	3846 Dt-16-08-21 on Dt- 22-08-21 at PS Punhana	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh	These complaints will be filed by the Mining Department in the LD- Court under MMDR Act-
137	3847 Dt-16-08-21 on Dt- 22-08-21 at PS Punhana	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh	These complaints will be filed by the Mining Department in the LD- Court under MMDR Act-
138	3899 on Dt- 27-08-21 at PS Sadar Nuh	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh	These complaints will be filed by the Mining Department in the LD- Court under MMDR Act-
139	3900 on Dt- 27-08-21 at PS Sadar Nuh	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh	These complaints will be filed by the Mining Department in the LD- Court under MMDR Act-
140	3998 on Dt- 09-09-21 at PS Sadar Nuh	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh	These complaints will be filed by the Mining Department in the LD- Court under MMDR Act-
141	4004 on Dt- 09-09-21 at PS Sadar Nuh	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh	These complaints will be filed by the Mining Department in the LD- Court under MMDR Act-
142	10-09-2021	FIR NO- 263 DT- 10-09-2021 U/S 379, 188, 120B IPC, 21(4)(A) MM R&D ACT PS Sadar Tauru	FIR Copy has been provided to the Mining Department

143	4055 on Dt- 16-09-21 at PS Sadar Nuh	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh	These complaints will be filed by the Mining Department in the LD- Court under MMDR Act-
144	4060 Dt- 16-09-21 on Dt- 20-09-21 at PS Punhana	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh	These complaints will be filed by the Mining Department in the LD- Court under MMDR Act-
145	4169 on Dt- 29-09-21 at PS Sadar Nuh	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh	These complaints will be filed by the Mining Department in the LD- Court under MMDR Act-
146	4265 Dt- 13-10-2021 on Dt- 19-10-2021 at PS Punhana	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh	These complaints will be filed by the Mining Department in the LD- Court under MMDR Act-
147	01-11-2021	FIR No- 88 dated 01-11-21 u/s - 379,188 IPC	FIR Copy has been provided to the Mining Department
148	4438 Dt- 08-11-2021 on Dt- 13-11-2021 at PS Sadar Tauru	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh	These complaints will be filed by the Mining Department in the LD- Court under MMDR Act-
149	4439 Dt- 08-11-2021 on Dt- 13-11-2021 at PS Sadar Tauru	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh	These complaints will be filed by the Mining Department in the LD- Court under MMDR Act-
150	4484 Dt- 15-11-21 on Dt- 21-11-21 at PS Punhana	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh	These complaints will be filed by the Mining Department in the LD- Court under MMDR Act-
151	4518 Dt-09-12-2021 on Dt- 16-12-2021 at PS Punhana	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh	These complaints will be filed by the Mining Department in the LD- Court under MMDR Act-
152	27-12-2021	FIR No- 142 dated 11-03-2022 u/s Illegal Mining (D&R) u/s 21(1) & 21-4(A) Act-1957 PS Sadar Nuh	FIR Copy has been provided to the Mining Department
153	4933 Dt- 28-12-2021 on Dt- 04-01-2022 at PS Sadar Tauru	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh	These complaints will be filed by the Mining Department in the LD- Court under MMDR Act-
154	4870 Dt- 27-12-21 on Dt- 31-12-21 at PS Punhana	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh	These complaints will be filed by the Mining Department in the LD- Court under MMDR Act-
155	4871 Dt-27-12-21 on Dt- 31-12-21 at PS Punhana	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh	These complaints will be filed by the Mining Department in the LD- Court under MMDR Act-

156	4905 Dt- 27-12-21 on Dt- 31-12-21 at PS Punhana	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh	These complaints will be filed by the Mining Department in the LD- Court under MMDR Act-
157	5046 Dt- 07-01-2022 on Dt- 11-02-2022 at PS Sadar Tauru	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh	These complaints will be filed by the Mining Department in the LD- Court under MMDR Act-
158	4145 Dt- 27-09-21 on Dt- 10-01-22 at PS Punhana	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh	These complaints will be filed by the Mining Department in the LD- Court under MMDR Act-
159	5047 Dt- 07-01-22 on Dt- 10-01-22 at PS Punhana	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh	These complaints will be filed by the Mining Department in the LD- Court under MMDR Act-
160	5065 dated 13-01-2022	These complaints are being filed due to non-availability of evidence-	INFORMATION PROVIDED TO MINING DEPARTMENT
161	5113 Dt- 20-01-2022 on Dt- 27-01-2022 at PS Sadar Tauru	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh	These complaints will be filed by the Mining Department in the LD- Court under MMDR Act-
162	5126 Dt- 20-01-22 on Dt- 25-01-22 at PS Punhana	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh	These complaints will be filed by the Mining Department in the LD- Court under MMDR Act-
163	5109 Dt- 20-01-2022 on Dt- 27-01-2022 at PS Sadar Tauru	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh	These complaints will be filed by the Mining Department in the LD- Court under MMDR Act-
164	5192 dated 31-01-2022	These complaints are being filed due to non-availability of evidence-	INFORMATION PROVIDED TO MINING DEPARTMENT
165	5204 Dt- 01-02-2022 on Dt- 11-02-2022 at PS Sadar Tauru	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh	These complaints will be filed by the Mining Department in the LD- Court under MMDR Act-
166	821 Dt- 03-02-2022 on Dt- 11-02-2022 at PS Sadar Tauru	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh	These complaints will be filed by the Mining Department in the LD- Court under MMDR Act-
167	502 DT- 01-02-2022 on Dt- 08-02-2022 at PS Sadar Tauru	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh	These complaints will be filed by the Mining Department in the LD- Court under MMDR Act-
168	891 Dt- 08-02-2022 on Dt- 08-02-2022 at PS Sadar Tauru	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh	These complaints will be filed by the Mining Department in the LD- Court under MMDR Act-

169	892 Dt- 08-02-2022 on Dt- 08-02-2022 at PS Sadar Tauru	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh	These complaints will be filed by the Mining Department in the LD- Court under MMDR Act-
170	5209 Dt- 02-02-2022 on Dt- 11-02-2022 at PS Sadar Tauru	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh	These complaints will be filed by the Mining Department in the LD- Court under MMDR Act-
171	24-02-2022	FIR No- 47 dated 24-02-2022 u/s 379-188-411 IPC & 21 Mining ACT- 1957	FIR Copy has been provided to the Mining Department
172	24-02-2022	FIR No-46 dated 24-02-2022 u/s 379-188-411 IPC & 21 Mining ACT- 1957	FIR Copy has been provided to the Mining Department
173	25-02-2022	FIR No- 49 dated 25-02-2022 u/s 379-188-411 IPC & 21 Mining ACT- 1957	FIR Copy has been provided to the Mining Department
174	27-02-2022	FIR No- 50 dated 27-02-2022 u/s 379-188-411 IPC & 21 Mining ACT- 1957	FIR Copy has been provided to the Mining Department
175	28-02-2022	FIR No- 51 dated 28-02-2022 u/s 379-188-411 IPC & 21 Mining ACT- 1957	FIR Copy has been provided to the Mining Department
176	18-03-2022	FIR NO- 133 DT- 18-03-2022 U/S 379, 188, 120B IPC, 21(4)(A) MM R&D ACT PS Sadar Tauru	FIR Copy has been provided to the Mining Department
177	6088 Dt- 28-03-2022 on Dt- 31-03-2022 at PS Sadar Tauru	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh	These complaints will be filed by the Mining Department in the LD- Court under MMDR Act-
178	6089 Dt- 28-03-2022 on Dt- 31-03-2022 at PS Sadar Tauru	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh	These complaints will be filed by the Mining Department in the LD- Court under MMDR Act-
179	6090 Dt- 28-03-2022 on Dt- 31-03-2022 at PS Sadar Tauru	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh	These complaints will be filed by the Mining Department in the LD- Court under MMDR Act-
180	6069 Dt- 31-03-2022 on Dt- 31-03-2022 at PS Sadar Tauru	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh	These complaints will be filed by the Mining Department in the LD- Court under MMDR Act-
181	6073 Dt- 31-03-2022 on Dt- 31-03-2022 at PS Sadar Tauru	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh	These complaints will be filed by the Mining Department in the LD- Court under MMDR Act-
182	6075 Dt- 31-03-2022 on Dt- 31-03-2022 at PS Sadar Tauru	These complaints were sent back to the Mining Department after obtaining the legal opinion of District Attorney Nuh	These complaints will be filed by the Mining Department in the LD- Court under MMDR Act-

183	58 dated 06-04-2022	These complaints are being filed due to non-availability of evidence-	
184	731-PG dated 20-04-2022	FIR No- 466/22 U/s 379/188 IPC, 21(4) (A) MM (RD) Act, PS Sadar Tauru-	FIR Copy has been provided to the Mining Department
185	750-PG dated 22-04-2022 & 106-DC dated 12-05-2022	FIR No- 469/22 U/s 379/188 IPC, 21(4) (A) MM (RD) Act, PS Sadar Tauru-	FIR Copy has been provided to the Mining Department
186	751-PG DT- 22-04-2022	FIR No- 467/22 U/s 379/188 IPC, 21(4) (A) MM (RD) Act, PS Sadar Tauru-	FIR Copy has been provided to the Mining Department
187	752-PG dated 22-04-2022 & 105-DC dated 12-05-2022	FIR No- 468/22 U/s 379/188 IPC, 21(4) (A) MM (RD) Act, PS Sadar Tauru-	FIR Copy has been provided to the Mining Department
188	26-05-2022	FIR No- 223 dated 02-06-2022 u/s 379, 188 IPC PS Punhana	FIR Copy has been provided to the Mining Department
189	02-12-2022	FIR No- 469 dated 10-12-2022 u/s 379,188 IPC PS F-P- Jhirka	FIR Copy has been provided to the Mining Department
190	490 dated 02-12-2022	FIR No- 307 dated 06-12-2022 u/s 379,188 IPC PS Pinagwa	FIR Copy has been provided to the Mining Department
191	491 dated 02-12-2022	FIR No- 308 dated 06-12-2022 u/s 379, 188 IPC PS Pinagwa	FIR Copy has been provided to the Mining Department
192	492 dated 02-12-2022	FIR No- 309 dated 06-12-2022 u/s 379, 188 IPC PS Pinagwa	FIR Copy has been provided to the Mining Department
193	16-12-2022	FIR No- 479 dated 16-12-2022 u/s 186,188,379,332,353,506,3(2)(E) PDPP Act 1984 PS F-P- Jhirka	FIR Copy has been provided to the Mining Department
194	26-12-2022	FIR No- 492 dated 26-12-2022 u/s 379,188,332,353,186,34,120B IPC PS F-P- Jhirka	FIR Copy has been provided to the Mining Department
195	04-01-2023	FIR No- 03 dated 04-01-2023 u/s 379,188,186,352,353,307 IPC PS Pinagwa	FIR Copy has been provided to the Mining Department
196	04-01-2023	FIR No- 7 dated 04-01-2023 u/s 379,188,120B IPC, 21(4) Mines & Minerals Regulation of Development Act 1957 PS Sadar tauru	FIR Copy has been provided to the Mining Department
197	05-01-2023	FIR No- 12 dated 05-01-2023 u/s 379, 188 IPC & 21(4) Mines & Mineral Act 1957 PS Sadar Nuh	FIR Copy has been provided to the Mining Department
198	26.06.2017	Fir no-308 dt-26.06.2017 U/S 379 IPC & 21(1),21(4A) Mines Act	Copy of FIR provided to the mining department
199	11.09.2017	Fir no-176 dt- 11.09.2017 U/S 379,120-B IPC.	Copy of FIR provided to the mining department
200	01.06.2017	FIR No. 221 Dt 01.06.2017 U/s 379 IPC 21 Mining Act	Copy of FIR provided to the mining department
201	09.06.2017	Fir no. 353 Dt 09.06.2017 U/s 279, 336, 379, 411 IPC & 3 PDPP Act.	Copy of FIR provided to the mining department
202	28.11.2018	FIR No. 294 Dt 28.11.2018 U/s 188,379,411,120B IPC, PS Bhondsi	Copy of FIR provided to the mining department

203	02.08.2019	FIR NO 307 DT 02.08.2019 U/S 188,379 IPC	Copy of FIR provided to the mining department
204	09.09.2019	FIR NO 368 DT 09.09.2019 U/S 188 IPC 21(4) MINES AND MINERAL ACT	Copy of FIR provided to the mining department
205	14.12.2019	FIR No. 764 Dt 14.12.2019 U/s186,332,353,379,307,120B IPC, PS City Sohna	Copy of FIR provided to the mining department
206	11.11.2019	Fir no. 502 Dt 11.11.2019 U/s 379, 411, 188, 120B IPC & 3 PDPP Act.	Copy of FIR provided to the mining department
207	14.01.2020	FIR No. 13 dated 14.01.2020 U/s 188, 34, 379 IPC 21(4) Mines and Mineral Act	Copy of FIR provided to the mining department
208	12.02.2020	FIR NO 44 DT 13.02.2020 U/S 379 IPC	Copy of FIR provided to the mining department
209	27.02.2020	FIR no. 60 dt. 27.02.2020 U/s 188, 379 IPC 21(4) Mines and Mineral Act.	Copy of FIR provided to the mining department
210	01-03-2020	Fir no. 75 Dt. 01.03.2020 u/s 379,411,188 IPC	Copy of FIR provided to the mining department
211	23.05.2020	FIR No. 190 Dt 23.05.2020 U/s 186,34,353,307 IPC , PS City Sohna	Copy of FIR provided to the mining department
212	10.02.2020	FIR No. 32 Dt 10.02.2020 U/s 379 IPC & 21 Mining Act, PS Bhondsi	Copy of FIR provided to the mining department
213	21.05.2020	FIR No. 102 Dt 21.05.2020 U/s 188,379,34 IPC, PS Bhondsi	Copy of FIR provided to the mining department
214	11.06.2020	FIR No. 121 Dt 11.06.2020 U/186,279,307,336,353,379,411, 34 IPC, PS Bhondsi	Copy of FIR provided to the mining department
215	29.06.2020	FIR No. 133 Dt 29.06.2020 U/s 186,188,279,332,353,379,120B, 307 IPC, PS Bhondsi	Copy of FIR provided to the mining department
216	05.10.2020	Fir no-244 dt-05.10.2020 U/S 4 Mining Act 188 ,379 IPC	Copy of FIR provided to the mining department
217	21.03.2020	Fir no-132 dt-21.03.2020 U/S 379, 188, 34 IPC	Copy of FIR provided to the mining department
218	29.08.2020	FIR No. 185 Dt 29.08.2020 U/188 IPC & 21(1),21(4A) Mines Act	Copy of FIR provided to the mining department
219	09.02.2021	FIR NO 89 DT 10.03.2021 U/S 188,379 IPC , 21(4) MINES AND MINERAL ACT	Copy of FIR provided to the mining department
220	29.07.2021	FIR NO 272 DT 29.07.2021 U/S 379 IPC 21(4) MINES AND MINERAL ACT	Copy of FIR provided to the mining department
221	05.08.2021	FIR NO 298 DT 17.08.2021 U/S 379 IPC 21(1) , 21(4)(A) MINES AND MINERAL ACT	Copy of FIR provided to the mining department
222	29.09.2021	FIR NO 371 DT 17.10.2021 U/S 188,379 IPC , 21(1),21(4)(A) MINES AND MINERAL ACT	Copy of FIR provided to the mining department
223	08.12.2021	FIR NO 420 DT 13.12.2021 U/S 188,379 IPC AND 21(1)(4) MINES AND MINERAL ACT	Copy of FIR provided to the mining department
224	27.12.2021	FIR NO 438 DT 28.12.2021 U/S 188,379 IPC AND 21(4) MINES AND MINERAL ACT	Copy of FIR provided to the mining department

225	16.06.2021	Fir no. 175 Dt. 21.06.2021 u/s 188,379,411,120B & 21 Mines and Minerals (Development and regulation) Act 1957 & 3/181,146/196 M.V ACT	Copy of FIR provided to the mining department
226	16.06.2021	Fir no. 176 Dt. 21.06.2021 u/s 188,379,411,120B & 21 Mines and Minerals (Development and regulation) Act 1957	Copy of FIR provided to the mining department
227	27.08.2021	Fir no. 272 Dt. 12.09.2021 u/s 188,379,411,120B & 21 Mines and Minerals (Development and regulation) Act 1957 & 3/181,146/196 M.V ACT	Copy of FIR provided to the mining department
228	09.12.2021	Fir no. 362 Dt. 16.12.2021 u/s 188,379,411,120B & 21 Mines and Minerals (Development and regulation) Act 1957	Copy of FIR provided to the mining department
229	26.05.2021	Fir no. 200 Dt. 10.06.2021 u/s 21(1) Mines and Minerals Act 1957	Copy of FIR provided to the mining department
230	26.07.2021	Fir no. 372 Dt. 01.10.2021 u/s 21(1) Mines and Minerals Act 1957	Copy of FIR provided to the mining department
231	09.12.2021	Fir no. 477 Dt. 13.12.2021 u/s 211,214,120B,188 IPC	Copy of FIR provided to the mining department
232	22.11.2021	Fir no. 483 Dt. 17.12.2021 u/s 211,120B IPC 214A Mining Act	Copy of FIR provided to the mining department
233	17.11.2021	Fir no. 484 Dt. 17.12.2021 u/s 211,120B IPC 214A Mining Act	Copy of FIR provided to the mining department
234	29.09.2021	Fir no. 503 Dt. 30.12.2021 u/s 21(1),21(4A) Mines And Minerals Act 1957	Copy of FIR provided to the mining department
235	01.10.2021	FIR NO. 02 DT.- 02.01.2022 U/S 21(1), 21(4)(A) Mining Act & 188 IPC	Copy of FIR provided to the mining department
236	09.11.2021	FIR No. 205 Dt 09.11.2021 U/s 188,379,411 IPC 21(1),21(4)(A) Mining Act, PS Sadar Sohna.	Copy of FIR provided to the mining department
237	09.11.2021	FIR No. 206 Dt 09.11.2021 U/s 188,379,411 IPC 21(1),21(4)(A) Mining Act, PS Sadar Sohna.	Copy of FIR provided to the mining department
238	25.06.2021	FIR No. 405 Dt 27.10.2021 U/s 188,379 IPC 21(1),21(4)(A) Mining Act, PS City Sohna	Copy of FIR provided to the mining department
239	27.10.2021	FIR No. 406 Dt 27.10.2021 U/s 188,379 IPC 21(1),21(4)(A) Mining Act, PS City Sohna	Copy of FIR provided to the mining department
240	28.10.2021	FIR No. 409 Dt 28.10.2021 U/s 188,379 IPC 21(1),21(4)(A) Mining Act, PS City Sohna	Copy of FIR provided to the mining department
241	18-11-2021	FIR No 432 Dt 18-11-21 U/s 188, 120B IPC & 21(1), 21(4)(A) MM Act 1957 PS Badshapur	Copy of FIR provided to the mining department
242	25.12.2021	FIR No. 60 dated 27.06.2022 U/s 21(1), 21(1)(A) Mines Act PS Civil Lines, Gurugram.	Copy of FIR provided to the mining department
243	20.04.2021	FIR No. 80 dated 20.04.2021 U/s 188, 379, 411 IPC & 21(1) Mines Act PS Bajghera, Gurugram.	Copy of FIR provided to the mining department

244	28.10.2021	FIR No. 197 dated 28.10.2021 U/s 188 IPC & 21 (1) Mines Act PS Bajghera, Gurugram.	Copy of FIR provided to the mining department
245	05.03.2021	FIR No. 170 dated 05.04.2021 U/s 188, 379, 411, IPC & 21 (1) Mines Act PS Rajendera Park, Gurugram	Copy of FIR provided to the mining department
246	05.03.2021	FIR No. 171 dated 05.04.2021 U/s 188, 379, 411 IPC & 21(1) Mines Act, PS Rajendera Park, Gurugram.	Copy of FIR provided to the mining department
247	13.03.2021	FIR No. 172 dated 05.04.2021 U/s 188, 379, 411 IPC & 21 (1) Mines Act PS Rajendera Park. Gurugram.	Copy of FIR provided to the mining department
248	17.11.2021	FIR No. 254 dated 17.11.2021 U/s 188 IPC & 21(1), 21(4)(A) Mines Act, PS Udyog Vihar, Gurugram.	Copy of FIR provided to the mining department
249	12.04.2022	FIR NO 177 DT 20.04.2022 U/S 21(1) , 21(4)(A) MINES AND MINERAL ACT	Copy of FIR provided to the mining department
250	27.04.2022	Fir no. 175 Dt.29.04.2022 u/s 379 IPC & 21(4) Mines and Minerals (Development and Regulation) Act 1957	Copy of FIR provided to the mining department
251	27.04.2022	Fir no. 176 Dt. 29.04.2022 u/s 379,188,120B IPC & 21(4) Mines and Minerals (Development and Regulation) Act 1957 & 66,56.146 MV ACT	Copy of FIR provided to the mining department
252	07.03.2022	Fir no. 126 Dt. 08.03.2022 u/s 21(1),21(4A) Mines And Minerals Act 1957	Copy of FIR provided to the mining department
253	27.04.2022	Fir no. 230 Dt. 13.05.2022 u/s 188 IPC & 21(1), 21(4A) Mines And Mineral Act 1957	Copy of FIR provided to the mining department
254	08.03.2022	Fir no. 74 Dt 08.03.2022 U/s 21(1),21(4)(A) Mining Act, PS Bhondsi	Copy of FIR provided to the mining department
255	29.05.2022	Fir no-132 dt-29.05.2022 U/S 188, 120-B IPC & 21(1),21(4A) Mines Act	Copy of FIR provided to the mining department
256	30-04-2022	FIR No 167 Dt 30-04-2022 U/s 188, 120B IPC & 21(1), 21(4)(A) MM Act 1957 PS Badshapur	Copy of FIR provided to the mining department
257	27.04.2022	FIR No. 53 dated 27.04.2022 U/s 21(1), 21(4) Mines Act PS Bajghera, Gurugram.	Copy of FIR provided to the mining department
258	15.05.2022	FIR No. 63 dated 15.05.2022 U/s 21(1), 21(4) Mines Act PS Bajghera, Gurugram	Copy of FIR provided to the mining department
259	24.05.2022	FIR No. 72 dated 24.05.2022 U/s 21(1), 21(4) Mines Act PS	Copy of FIR provided to the mining department
260	03.04.2022	Fir no-91 dt-03.04.2022 U/S 188,120-B IPC & 21(1),21(4A) Mines Act	Copy of FIR provided to the mining department
261	22.06.2022	FIR No. 242 dt. 22.06.2022 U/s 188, IPC & 21(1), 21(4)(A) MM Act, 1957, PS Badshapur, GGM	Copy of FIR provided to the mining department.

262	19.08.2022	FIR No. 221 dated 19.08.2022 U/s 186, 353 IPC & 21(1), 21(4)(A) MM Act, 1957, PS Bhondsi, GGM	Copy of FIR provided to the mining department.
263	13.09.2022	FIR No. 623 dt. 28.11.2022 U/s 188, 379 IPC 21(1), 21(4)(A), Mining Act, PS City Sohna, GGM.	Copy of FIR provided to the mining department.
264	15.11.2022	FIR No. 1875 dated 15.11.2022 U/s 188, 379, IPC 21(1), 21(4)(A), Mines and Minerals Act, 1956, PS Shivaji Nagar, Gurugram.	Copy of FIR provided to the mining department.
265	25.01.2023	FIR No. 23 dt. 25.01.2023 U/s 379 IPC & 21(1), 21(4)(A), Mining Act, PS Bhondsi, GGM	Copy of FIR provided to the mining department.
266	09.06.2022	FIR No. 262 Dated 06.06.2022 U/S 379 IPC, 21(4) Mines & Mineral Act P.S. K-Daula has been registered.	Copy of FIR provided to the mining department.
267	17.06.2022	FIR No. 262 DATED 22.06.22 U/S 188,379 IPC 21(1),21(4)(A) MINING ACT 1957 3 PDPP ACT PS Farukhnagar has been registered.	Copy of FIR provided to the mining department.
268	17.06.2022	FIR No. 263 DATED 22.06.22 U/S 188,379 IPC 21(C) 21(1),21(4)(A) MINING ACT 1957 3 PDPP ACT PS Farukhnagar has been registered.	Copy of FIR provided to the mining department.
269	17.06.2022	FIR No. 319 Dated 11.08.2022 U/S 379 IPC, 21 Mines & Mineral Act P.S. K-Daula has been registered.	Copy of FIR provided to the mining department.
270	02.09.2022	FIR No 361 Dated 17.09.2022 U/S 379 IPC, 21(4)(A) Mines & Mineral Act P.S. K-Daula has been registered.	Copy of FIR provided to the mining department.
271	08.02.2017	FIR No. 72 dt. 08.02.2017 u/s 4(1) Mining Act & 188,34,379 IPC PS Sec-58	COPY OF FIR PROVIDED TO MINING DEPARTMENT
272	16.10.2017	FIR No. 775 dt. 18.10.2017 u/s 188 IPC & 15,23 Mining Act PS Sec-58	COPY OF FIR PROVIDED TO MINING DEPARTMENT
273	16.10.2017	FIR No. 887 dt. 17.10.2017 u/s 188,34 IPC 81 Mining Act PS Surajkund	COPY OF FIR PROVIDED TO MINING DEPARTMENT
274	29.10.2017	FIR No. 946 Dt. 19.12.2017 u/s 188, 379 IPC & 4(1) Mining Act PS Surajkund	COPY OF FIR PROVIDED TO MINING DEPARTMENT
275	19.12.2017	FIR No. 1090 dt. 19.12.2017 u/s188,379 IPC & 4(1) Mining Act PS Surajkund	COPY OF FIR PROVIDED TO MINING DEPARTMENT
276	01.03.2018	FIR No. 140 dt. 01.03.2018 u/s 379,188 IPC & 4(1) Mining Act PS Surajkund	COPY OF FIR PROVIDED TO MINING DEPARTMENT
277	09.03.2018	FIR No. 160 dt. 09.03.2018 u/s 379,188 IPC & 4(1) MMDR Act PS Surajkund	COPY OF FIR PROVIDED TO MINING DEPARTMENT

278	27.05.2018	FIR No. 353 dt. 27.05.2018 u/s 4/5 Explosive Act, 4(1) MMDR Act PS Surajkund	COPY OF FIR PROVIDED TO MINING DEPARTMENT
279	31.07.2018	FIR No. 517 dt.31.07.2018 u/s 188,120B IPC & 4(1) Mining Act PS Surajkund	COPY OF FIR PROVIDED TO MINING DEPARTMENT
280	29.10.2018	FIR No. 702 dt.29.10.2018 u/s 420,379,188 IPC & 4(1) Mining Act PS Surajund	COPY OF FIR PROVIDED TO MINING DEPARTMENT
281	06.09.2019	FIR No. 587 dt. 06.09.2019 u/s 188,379 IPC & 4(1) Mining Act PS Surajkund	COPY OF FIR PROVIDED TO MINING DEPARTMENT
282	19.01.2019	FIR No.17 dt. 19.01.2019 u/s 188,379 IPC PS Dhoj	COPY OF FIR PROVIDED TO MINING DEPARTMENT
283	31.12.2019	FIR No. 304 dt. 31.12.2019 u/s 188 IPC & 4(1) MMDR Act PS Dhoj	COPY OF FIR PROVIDED TO MINING DEPARTMENT
284	02.01.2019	FIR No. 6 dt. 02.01.2019 u/s 188,379 IPC & 4(1) Mining Act PS Surajkund	COPY OF FIR PROVIDED TO MINING DEPARTMENT
285	09.01.2019	FIR No. 21 dt. 09.01.2019 u/s 188,379 IPC PS Surajkund	COPY OF FIR PROVIDED TO MINING DEPARTMENT
286	11.01.2019	FIR No. 24 dt. 11.01.2019 u/s 188,379 IPC & 4(1) Mining Act PS Surjakund	COPY OF FIR PROVIDED TO MINING DEPARTMENT
287	08.03.2019	FIR No. 129 dt. 08.03.2019 u/s 188 IPC & 4/5 PLPA Act PS Surajkund	COPY OF FIR PROVIDED TO MINING DEPARTMENT
288	18.03.2019	FIR No.155 dt. 18.03.2019 u/s 186,189,34,353 & 4(1) Mining Act PS Surajkund	COPY OF FIR PROVIDED TO MINING DEPARTMENT
289	12.04.2019	FIR No. 209 dt. 12.04.2019 u/s 379,34 IPC & 4(1) Mining Act PS Surajkund	COPY OF FIR PROVIDED TO MINING DEPARTMENT
290	20.05.2019	FIR No. 295 dt. 20.05.2019 u/s 379,34 IPC & 4(1) Mining Act PS Surajkund	COPY OF FIR PROVIDED TO MINING DEPARTMENT
291	20.05.2019	FIR No. 297 dt. 20.05.2019 u/s 379,34 IPC & 4(1) Mining Act PS Surajkund	COPY OF FIR PROVIDED TO MINING DEPARTMENT
292	21.05.2019	FIR No. 299 dt. 21.05.2019 u/s 379,34 IPC & 4(1) Mining Act PS Surajkund	COPY OF FIR PROVIDED TO MINING DEPARTMENT
293	19.07.2019	FIR No. 438 dt. 19.07.2019 u/s 379,188 IPC & 4(1) Mining Act PS Surajkund	COPY OF FIR PROVIDED TO MINING DEPARTMENT
294	26.07.2019	FIR No. 452 dt. 26.07.2019 u/s 379,188 IPC & 4(1) Mining Act PS Surajkund	COPY OF FIR PROVIDED TO MINING DEPARTMENT
295	02.08.2019	FIR No. 466 dt. 02.08.2019 u/s 188,34,379 IPC & 4(1) Mining Act PS Surajkund	COPY OF FIR PROVIDED TO MINING DEPARTMENT
296	13.02.2019	FIR No. 74 dt. 13.02.2019 u/s 188,379,34 IPC & 4(1) Mining Act PS Dabua	COPY OF FIR PROVIDED TO MINING DEPARTMENT
297	23.03.2021	FIR No. 190 dt. 23.03.2021 u/s 379 IPC & 4(1) Mining Act PS Surajkund	COPY OF FIR PROVIDED TO MINING DEPARTMENT
298	17.04.2021	FIR No. 269 dt. 17.04.2021 u/s 379 IPC & Mining Act PS Surajkund	COPY OF FIR PROVIDED TO MINING DEPARTMENT

299	25.06.2021	FIR No. 408 dt. 25.06.2021 u/s 379,188 IPC & 21(4) Mining Act PS Surajkund	COPY OF FIR PROVIDED TO MINING DEPARTMENT
300	31.10.2022	FIR No. 494 dt. 31.10.2022 u/s 379, 120B IPC & 3 PDPP Act PS Dabua	COPY OF FIR PROVIDED TO MINING DEPARTMENT
301	10.05.2021	FIR No. 325 dt. 10.05.2021 u/s 379 IPC PS Surajkund	COPY OF FIR PROVIDED TO MINING DEPARTMENT
302	31.05.2021	FIR No. 354 dt. 01.06.2021 u/s 379,188 IPC & Mining Act PS Surajkund	COPY OF FIR PROVIDED TO MINING DEPARTMENT
303	31.05.2021	FIR No. 355 dt. 01.06.2021 u/s 379,188 IPC & Mining Act PS Surajkund	COPY OF FIR PROVIDED TO MINING DEPARTMENT
304	03.06.2021	FIR No. 359 dt. 03.06.2021 u/s 379, 188 IPC & Mining Act PS Surajkund	COPY OF FIR PROVIDED TO MINING DEPARTMENT
305	03.06.2021	FIR No. 360 dt. 03.06.2021 u/s 379,188 IPC & 21(4) Mining Act PS Surajkund	COPY OF FIR PROVIDED TO MINING DEPARTMENT
306	16.07.2021	FIR No. 464 dt. 16.07.2021 u/s 379,188 IPC & 21(4) Mining Act PS Surajkund	COPY OF FIR PROVIDED TO MINING DEPARTMENT
307	19.08.2021	FIR No. 512 dt. 19.08.2021 u/s 379,188 IPC & 21(4) Mining Act Surajkund	COPY OF FIR PROVIDED TO MINING DEPARTMENT
308	18.10.2021	FIR No. 640 dt. 18.10.2021 u/s 379, 188 IPC & 21(4) Mining Act PS Surajkund	COPY OF FIR PROVIDED TO MINING DEPARTMENT
309	20.10.2021	FIR No. 646 dt. 20.10.2021 u/s 379,188 IPC & 21(4) Mining Act PS Surajkund	COPY OF FIR PROVIDED TO MINING DEPARTMENT
310	23.10.2021	FIR No. 660 dt. 23.10.2021 u/s 379, 188 IPC & 21(4) Mining Act PS Surajkund	COPY OF FIR PROVIDED TO MINING DEPARTMENT
311	23.10.2021	FIR No. 661 dt. 23.10.2021 u/s 379, 188 IPC & 21(4) Mining Act PS Surajkund	COPY OF FIR PROVIDED TO MINING DEPARTMENT
312	24.10.2021	FIR No. 663 dt. 24.10.2021 u/s 379,188 IPC & 21(4) Mining Act PS Surajkund	COPY OF FIR PROVIDED TO MINING DEPARTMENT
313	24.10.2021	FIR No. 664 dt. 24.10.2021 u/s 379,188 IPC & 21(4) Mining Act PS Surajkund	COPY OF FIR PROVIDED TO MINING DEPARTMENT
314	26.10.2021	FIR No. 667 dt. 26.10.2021 u/s 379,188 IPC & 21(4) Mining Act PS Surajkund	COPY OF FIR PROVIDED TO MINING DEPARTMENT
315	27.10.2021	FIR No. 669 dt. 27.10.2021 u/s 379, 188 IPC & 21(4) Mining Act PS Surajkund	COPY OF FIR PROVIDED TO MINING DEPARTMENT
316	27.10.2021	FIR No. 670 dt. 27.10.2021 u/s 379,188 IPC, 21(4) Mining Act PS Surajkund	COPY OF FIR PROVIDED TO MINING DEPARTMENT
317	08.11.2021	FIR No. 687 dt. 08.11.2021 u/s 379,188 IPC & 21(4) Mining Act PS Surajkund	COPY OF FIR PROVIDED TO MINING DEPARTMENT
318	26.11.2021	FIR No. 710 dt. 26.11.2021 u/s 379,188 IPC & 21(4) Mining Act PS Surajkund	COPY OF FIR PROVIDED TO MINING DEPARTMENT

319	01.12.2021	FIR No. 720 dt. 01.12.2021 u/s 379 IPC & 21(4) MMDR Act PS Surajkund	COPY OF FIR PROVIDED TO MINING DEPARTMENT
320	06.01.2022	FIR No. 09 dt. 06.01.2022 u/s 120B,379 IPC & 4/5 PLPA Act, 21(4) Mining Act PS Surajkund	COPY OF FIR PROVIDED TO MINING DEPARTMENT
321	16.01.2022	FIR No. 34 dt. 16.01.2022 u/s 379,188 IPC & 21(4) Mining Act PS Surajkund	COPY OF FIR PROVIDED TO MINING DEPARTMENT
322	28.01.2022	FIR No. 67 dt. 28.01.2022 u/s 379,188 IPC & 21(4) Mining Act PS Surajkund	COPY OF FIR PROVIDED TO MINING DEPARTMENT
323	09.02.2022	FIR No. 87 dt. 09.02.2022 u/s 379,188 IPC & 21(4) Mining Act PS Surajkund	COPY OF FIR PROVIDED TO MINING DEPARTMENT
324	13.04.2022	FIR No. 205 dt. 13.04.2022 u/s 379,188 IPC & 21(4) Mining Act PS Surajkund	COPY OF FIR PROVIDED TO MINING DEPARTMENT
325	21.04.2022	FIR No. 235 dt. 21.04.2022 u/s 379,188 IPC & 21(4) Mining Act PS Surajkund	COPY OF FIR PROVIDED TO MINING DEPARTMENT
326	10.05.2022	FIR No. 261 dt.10.05.2022 u/s 379,188 IPC & 21(4) Mining Act PS Surajkund	COPY OF FIR PROVIDED TO MINING DEPARTMENT
327	01.06.2022	FIR No. 312 dt. 01.06.2022 u/s 379 IPC PS Surajkund	COPY OF FIR PROVIDED TO MINING DEPARTMENT
328	10.12.2022	FIR No. 798 dt. 10.12.2022 u/s 379 & 21(4) Mining Act IPC PS Surajkund	COPY OF FIR PROVIDED TO MINING DEPARTMENT
329	11.12.2020	FIR No. 538 dt. 11.12.2020 u/s 379 of IPC PS Dabua	COPY OF FIR PROVIDED TO MINING DEPARTMENT
330	19.04.2021	FIR No. 167 dt. 19.04.2021 u/s 379 IPC & 21(4) Mining Act PS Dabua	COPY OF FIR PROVIDED TO MINING DEPARTMENT
331	19.04.2021	FIR No. 168 dt. 19.04.2021 u/s 379 IPC & 21(4) Mining Act PS Dabua	COPY OF FIR PROVIDED TO MINING DEPARTMENT
332	20.04.2021	FIR No. 170 dt. 20.04.2021 u/s 379 IPC & 21(4) Mining Act PS Dabua	COPY OF FIR PROVIDED TO MINING DEPARTMENT
333	30.04.2021	FIR No. 180 dt. 30.04.2021 u/s 379,420,468,471,467 IPC PS Dabua	COPY OF FIR PROVIDED TO MINING DEPARTMENT
334	30.04.2021	FIR No. 181 dt. 30.04.2021 u/s 379,420,468,471,467 IPC PS Dabua	COPY OF FIR PROVIDED TO MINING DEPARTMENT
335	05.06.2021	FIR No. 237 dt. 05.06.2021 u/s 379,188 IPC & 21(4) Mining Act PS Dabua	COPY OF FIR PROVIDED TO MINING DEPARTMENT
336	05.06.2021	FIR No. 238 dt. 05.06.2021 u/s 379,188 IPC & 21(4) Mining Act PS Dabua	COPY OF FIR PROVIDED TO MINING DEPARTMENT
337	06.06.2021	FIR No 242 dt. 06.06.2021 u/s 379,188 IPC & 21(4) Mining Act PS Dabua	COPY OF FIR PROVIDED TO MINING DEPARTMENT
338	06.06.2021	FIR No. 243 dt. 06.06.2021 u/s 379,188 IPC & 21(4) Mining Act PS Dabua	COPY OF FIR PROVIDED TO MINING DEPARTMENT
339	07.06.2021	FIR No. 245 dt. 07.06.2021 u/s 379,188 IPC & 21(4) Mining Act PS Dabua	COPY OF FIR PROVIDED TO MINING DEPARTMENT

340	07.06.2021	FIR No. 246 dt. 07.06.2021 u/s 21(4) Mining Act, MV Act, 3 PDPP Act PS Dabua	COPY OF FIR PROVIDED TO MINING DEPARTMENT
341	22.06.2021	FIR No. 268 dt. 22.06.2021 u/s 379,188 IPC & 21(4) Mining Act PS Dabua	COPY OF FIR PROVIDED TO MINING DEPARTMENT
342	07.07.2021	FIR No. 296 Dt. 07.07.2021 u/s 186, 279, 336, 341, 353, 427, 506, 34 of IPC	COPY OF FIR PROVIDED TO MINING DEPARTMENT
343	17.07.2021	FIR No. 311 dt. 17.07.2021 u/s 379,188 IPC & 21(4) Mining Act PS Dabua	COPY OF FIR PROVIDED TO MINING DEPARTMENT
344	28.07.2021	FIR No. 328 dt. 28.07.2021 u/s 379,188 IPC & 21(4) Mining Act PS Dabua	COPY OF FIR PROVIDED TO MINING DEPARTMENT
345	28.07.2021	FIR No. 329 dt. 28.07.2021 u/s 379,188 IPC & 21(4) Mining Act PS Dabua	COPY OF FIR PROVIDED TO MINING DEPARTMENT
346	16.09.2021	FIR No. 396 dt. 16.09.2021 u/s 379,188 IPC & 21(4) Mining Act PS Dabua	COPY OF FIR PROVIDED TO MINING DEPARTMENT
347	16.09.2021	FIR No. 397 dt. 16.09.2021 u/s 379,188 IPC & 21(4) Mining Act PS Dabua	COPY OF FIR PROVIDED TO MINING DEPARTMENT
348	05.10.2021	FIR No. 441 dt. 05.10.2021 u/s 379,188 IPC & 21(4) Mining Act PS Dabua	COPY OF FIR PROVIDED TO MINING DEPARTMENT
349	06.10.2021	FIR No. 442 dt. 06.10.2021 u/s 379,188 IPC & 21(4) Mining Act PS Dabua	COPY OF FIR PROVIDED TO MINING DEPARTMENT
350	08.10.2021	FIR No. 445 dt. 08.10.2021 u/s 379,188 IPC & 21(4) Mining Act PS Dabua	COPY OF FIR PROVIDED TO MINING DEPARTMENT
351	16.10.2021	FIR No. 452 dt. 16.10.2021 u/s 379,188 IPC & 21(4) Mining Act PS Dabua	COPY OF FIR PROVIDED TO MINING DEPARTMENT
352	18.10.2021	FIR No. 458 dt. 18.10.2021 u/s 379,188 IPC & 21(4) Mining Act PS Dabua	COPY OF FIR PROVIDED TO MINING DEPARTMENT
353	18.10.2021	FIR No. 459 dt. 18.10.2021 u/s 379,188 IPC & 21(4) Mining Act PS Dabua	COPY OF FIR PROVIDED TO MINING DEPARTMENT
354	10.11.2021	FIR No 487 dt. 10.11.2021 u/s 379,188 IPC & 21(4) Mining Act PS Dabua	COPY OF FIR PROVIDED TO MINING DEPARTMENT
355	23.11.2021	FIR No. 505 dt. 23.11.2021 u/s 379,188 IPC & 21(4) Mining Act PS Dabua	COPY OF FIR PROVIDED TO MINING DEPARTMENT
356	24.11.2021	FIR No. 507 dt. 24.11.2021 u/s 188,379 IPC, 21(4) Mining Act & 3 PDPP Act PS Dabua	COPY OF FIR PROVIDED TO MINING DEPARTMENT
357	27.11.2022	FIR No. 534 dt. 27.11.2022 u/s 379,120B IPC, & 3 PDPP Act PS Dabua	COPY OF FIR PROVIDED TO MINING DEPARTMENT
358	28.11.2022	FIR No. 535 dt. 28.11.2022 u/s 379,120B IPC, & 3 PDPP Act PS Dabua	COPY OF FIR PROVIDED TO MINING DEPARTMENT
359	03.01.2023	FIR No. 06 dt. 03.01.2023 u/s 379,120B IPC, & 3 PDPP Act PS Dabua	COPY OF FIR PROVIDED TO MINING DEPARTMENT

360	02.04.2021	FIR No. 92 dt. 02.04.2021 u/s 379 IPC & 21(4) Mining Act PS Dhoj	COPY OF FIR PROVIDED TO MINING DEPARTMENT
361	27.05.2021	FIR No. 119 dt. 27.05.2021 u/s 379 IPC PS Dhoj	COPY OF FIR PROVIDED TO MINING DEPARTMENT
362	04.06.2021	FIR No. 123 dt. 04.06.2021 u/s 379 IPC PS Dhoj	COPY OF FIR PROVIDED TO MINING DEPARTMENT
363	04.06.2021	FIR No. 124 dt. 04.06.2021 u/s 379 IPC PS Dhoj	COPY OF FIR PROVIDED TO MINING DEPARTMENT
364	04.06.2021	FIR No. 125 dt. 04.06.2021 u/s 379 IPC PS Dhoj	COPY OF FIR PROVIDED TO MINING DEPARTMENT
365	29.11.2021	FIR No. 219 dt. 29.11.2021 u/s 379 IPC & 21(4) Mining Act PS Dhoj	COPY OF FIR PROVIDED TO MINING DEPARTMENT
366	29.11.2021	FIR No. 220 dt. 29.11.2021 u/s 379 IPC & 21(4) Mining Act PS Dhoj	COPY OF FIR PROVIDED TO MINING DEPARTMENT
367	29.11.2021	FIR No. 221 dt. 29.11.2021 u/s 379 IPC & 21(4) Mining Act PS Dhoj	COPY OF FIR PROVIDED TO MINING DEPARTMENT
368	04.12.2021	FIR No. 223 dt. 04.12.2021 u/s 379 IPC & 21(4) Mining Act PS Dhoj	COPY OF FIR PROVIDED TO MINING DEPARTMENT
369	06.12.2021	FIR No. 225 dt. 06.12.2021 u/s 379 IPC & 21(4) Mining Act PS Dhoj	COPY OF FIR PROVIDED TO MINING DEPARTMENT
370	24.02.2022	FIR No. 74 dt. 24.02.2022 u/s 379 IPC & 21(4) Mining Act PS Dhoj	COPY OF FIR PROVIDED TO MINING DEPARTMENT
371	10.03.2022	FIR No. 86 dt. 10.03.2022 u/s 379, 120B IPC & 21(4) Mining Act & 32/192, 146/196, 66/192A MV Act PS Dhoj	COPY OF FIR PROVIDED TO MINING DEPARTMENT
372	10.03.2022	FIR No. 87 dt. 10.03.2022 u/s 379, 120B IPC & 21(4) Mining Act PS Dhoj	COPY OF FIR PROVIDED TO MINING DEPARTMENT
373	27.10.2022	FIR No. 328 dt. 27.10.2022 u/s 379 IPC PS Dhoj	COPY OF FIR PROVIDED TO MINING DEPARTMENT
374	15.11.2021	FIR No. 400 dt. 15.11.2021 u/s 379 IPC PS SGM Nagar	COPY OF FIR PROVIDED TO MINING DEPARTMENT
375	30.03.2022	FIR No. 134 dt. 30.03.2022 u/s 21(4) MMDR Act, 379 IPC PS SGM Nagar	COPY OF FIR PROVIDED TO MINING DEPARTMENT
376	22.07.2021	FIR No. 195 dt. 22.07.2021 u/s 379, 188 IPC PS NIT	COPY OF FIR PROVIDED TO MINING DEPARTMENT
377	12.01.2017	FIR No. 16 Dt. 13.01.2017 u/s 186, 188, 341, 468, 471, 472, IPC PS Bhupani	COPY OF FIR PROVIDED TO MINING DEPARTMENT
378	12.04.2017	124 dt 12.04.2017 u/s 379, 188 IPC, 21(1) MINES & MINERAL ACT PS Bhupani	COPY OF FIR PROVIDED TO MINING DEPARTMENT
379	03.08.2017	298 dt 03.08.2017 u/s 379, 188 IPC, 4(1) MINES & MINERAL ACT PS Bhupani	COPY OF FIR PROVIDED TO MINING DEPARTMENT
380	22.12.2017	448 dt 22.12.2017 u/s 188 IPC, 4(1) MINES & MINERAL ACT PS Bhupani	COPY OF FIR PROVIDED TO MINING DEPARTMENT
381	02.09.2018	259 dt 02.09.2018 u/s 379, 188, 201 IPC PS Bhupani	COPY OF FIR PROVIDED TO MINING DEPARTMENT

382	31.10.2020	150 dt 31.10.2020 u/s 379,188 IPC, 21(4), 4(1)(A), MINES & MINERAL ACT, & 104, 81(1), HR MINES & MINERAL ACT 2012 PS Bhupani	COPY OF FIR PROVIDED TO MINING DEPARTMENT
383	09.09.21	317dt 09.09.21 u/s 188,379 IPC PS Old Fbd	COPY OF FIR PROVIDED TO MINING DEPARTMENT
384	28.09.2021	327 dt 28.09.2021 u/s379IPC &4(21A)MINING ACT PS Sec31 Fbd	COPY OF FIR PROVIDED TO MINING DEPARTMENT
385	01.04.21	163 dt 01.04.21 u/s 21(1),104, Mining Act,379 IPC Palla Fbd	COPY OF FIR PROVIDED TO MINING DEPARTMENT
386	08.04.21	180 dt 08.04.21 u/s 104Mining Act,379 IPC Palla Fbd	COPY OF FIR PROVIDED TO MINING DEPARTMENT
387	14.04.21	192 dt 14.04.21 u/s 104Mining Act,379 IPC Palla Fbd	COPY OF FIR PROVIDED TO MINING DEPARTMENT
388	24.05.21	259 dt 24.05.21 u/s 4Mining Act,379 IPC Palla Fb	COPY OF FIR PROVIDED TO MINING DEPARTMENT
389	05.04.2021	105dt 05-Apr-21u/s 379 IPC PS Kheripul	COPY OF FIR PROVIDED TO MINING DEPARTMENT
390	05.04.2021	106dt 05-Apr-21 u/s 379 IPC PS Kheripul	COPY OF FIR PROVIDED TO MINING DEPARTMENT
391	01.01.2021	159 dt 01-Jun-21 u/s 188/379 IPC PS Kheripul	COPY OF FIR PROVIDED TO MINING DEPARTMENT
392	09.01.2021	198 dt 09-Jul-21 u/s 188/379 IPC PS Kheripul	COPY OF FIR PROVIDED TO MINING DEPARTMENT
393	28.07.2021	212dt 28-Jul-21 u/s 188/379 IPC PS Kheripul	COPY OF FIR PROVIDED TO MINING DEPARTMENT
394	11.04.2021	223dt 11-Aug-21 u/s 188/379 IPC PS Kheripul	COPY OF FIR PROVIDED TO MINING DEPARTMENT
395	24.10.2021	446dt 24-Dec-21 u/s 379 IPC PS Kheripul	COPY OF FIR PROVIDED TO MINING DEPARTMENT
396	22.03.2021	29 dt 22.03.2021u/s 379 IPC PS Bhupani	COPY OF FIR PROVIDED TO MINING DEPARTMENT
397	22.03.2021	30dt 22.03.2021 u/s 379 IPC PS Bhupani	COPY OF FIR PROVIDED TO MINING DEPARTMENT
398	22.03.2021	31dt 22.03.2021 u/s379 IPC PS Bhupani	COPY OF FIR PROVIDED TO MINING DEPARTMENT
399	22.03.2021	32dt 22.03.2021 u/s 379 IPC PS Bhupani	COPY OF FIR PROVIDED TO MINING DEPARTMENT
400	08.04.2021	45dt 08.04.2021 u/s379 IPC PS Bhupani	COPY OF FIR PROVIDED TO MINING DEPARTMENT
401	21.12.2021	119 dt 21.12.2021 u/s379 IPC 21(4), MINES & MINERAL ACT, 3/181 M.V ACT PS Bhupani	COPY OF FIR PROVIDED TO MINING DEPARTMENT
402	21.12.2021	120 dt 21.12.2021 u/s379,188 IPC 21(4), MINES & MINERAL ACT,3/181 M.V.ACT PS Bhupani	COPY OF FIR PROVIDED TO MINING DEPARTMENT
403	21.12.2021	121dt 21.12.2021 u/s 379,188 IPC & 21(4), MINES & MINERAL ACT PS Bhupani	COPY OF FIR PROVIDED TO MINING DEPARTMENT
404	22.3.21	FIR No. 42 DT. 22.3.21 U/S 379 IPC PS BPTP	COPY OF FIR PROVIDED TO MINING DEPARTMENT
405	22.3.21	FIR No. 43 DT. 22.3.21 U/S 379 IPC PS BPTP	COPY OF FIR PROVIDED TO MINING DEPARTMENT
406	22.3.21	FIR No. 44 DT. 22.3.21 U/S 379 IPC PS BPTP	COPY OF FIR PROVIDED TO MINING DEPARTMENT
407	22.3.21	FIR No. 45 DT. 22.3.21 U/S 379 IPC PS BPTP	COPY OF FIR PROVIDED TO MINING DEPARTMENT

408	22.3.21	FIR No. 46 DT. 22.3.21 U/S 379 IPC PS BPTP	COPY OF FIR PROVIDED TO MINING DEPARTMENT
409	11.12.21	FIR No. 221 DT. 11.12.21 U/S 379 IPC PS BPTP	COPY OF FIR PROVIDED TO MINING DEPARTMENT
410	29.09.2021	189 dt 29.09.2021 u/s 379,188 IPC Ps BPTP	COPY OF FIR PROVIDED TO MINING DEPARTMENT
411	27.10.2021	FIR No. 221 Dt. 11.12.2021 u/s 379 IPC PS BPTP	COPY OF FIR PROVIDED TO MINING DEPARTMENT
412	15.02.22	82 dt 15.02.22 u/s 4 mines Act 188,379 IPC PS Central Fbd	COPY OF FIR PROVIDED TO MINING DEPARTMENT
413	01.04.22	193 dt 01.04.22 u/s 104,21(1) mines Act 379 IPC & 181,196 MV Act Palla Fbd	COPY OF FIR PROVIDED TO MINING DEPARTMENT
414	02.08.22	452 dt 02.08.22 u/s 21(1),4(1) mining Act PS Palla Fbd	COPY OF FIR PROVIDED TO MINING DEPARTMENT
415	07.04.2022	178dt 07-Apr-22 u/s 379 IPC PS Kheripul	COPY OF FIR PROVIDED TO MINING DEPARTMENT
416	08.10.2022	133dt 08.10.22 u/s 379,188 IPC 21(4), MINES & MINERAL ACT PS Bhupani	COPY OF FIR PROVIDED TO MINING DEPARTMENT
417	13-Nov-18	FIR No. 280, Dated 13-11-2018, U/s 379/188/34 IPC & 4 MINS ACT, PS CHHAINSA	COPY OF FIR PROVIDED TO MINING DEPARTMENT
418	06-Dec-18	FIR No. 295, Dated 06-12-2018, U/s 379/188 IPC & 4(1) MINES ACT, PS CHHAINSA	COPY OF FIR PROVIDED TO MINING DEPARTMENT
419	13-Apr-19	FIR No. 70, Dated 13-04-2019, U/s 379/188 IPC & 4(1) MINES & MINERALS ACT 1957, PS CHHAINSA	COPY OF FIR PROVIDED TO MINING DEPARTMENT
420	01-Apr-22	FIR No. 79, Dated 01-04-2022, U/s 379 IPC & 4 MINING ACT, PS CHHAINSA	COPY OF FIR PROVIDED TO MINING DEPARTMENT
421	19-Apr-22	FIR No. 97, Dated 19-04-2022, U/s 379 IPC & 21 MINING ACT, PS CHHAINSA	COPY OF FIR PROVIDED TO MINING DEPARTMENT
422	19-Apr-22	FIR No. 98, Dated 19-04-2022, U/s 379 IPC & 21 MINING ACT, PS CHHAINSA	COPY OF FIR PROVIDED TO MINING DEPARTMENT
423	29-Jun-22	FIR No. 182, Dated 29-06-2022, U/s 379 IPC & MINES & MINRAL ACT, PS CHHAINSA	COPY OF FIR PROVIDED TO MINING DEPARTMENT
424	08-Oct-22	FIR No. 257, Dated 08-10-2022, U/s 379 IPC & MINES & MINRAL ACT, PS CHHAINSA	COPY OF FIR PROVIDED TO MINING DEPARTMENT
425	28-Dec-17	FIR No. 242, Dated 28-12-2017, U/s 379/188/34 IPC & 4 MINS ACT, PS TIGAON	COPY OF FIR PROVIDED TO MINING DEPARTMENT
426	15-Aug-20	FIR No. 137, Dated 15-08-2020, U/s 188/379/120B IPC, PS TIGAON	COPY OF FIR PROVIDED TO MINING DEPARTMENT
427	27-Nov-20	FIR No. 222, Dated 27-11-2020, U/s 188/379/432/447 IPC & 3 PDPP ACT & 4 MINING ACT, PS TIGAON	COPY OF FIR PROVIDED TO MINING DEPARTMENT
428	07-Apr-21	FIR No. 61, Dated 07-04-2021, U/s 379/188 IPC & (4) MINING ACT, PS TIGAON	COPY OF FIR PROVIDED TO MINING DEPARTMENT
429	11-Apr-21	FIR No. 67, Dated 11-04-2021, U/s 379/188 IPC, PS TIGAON	COPY OF FIR PROVIDED TO MINING DEPARTMENT

430	19-Apr-21	FIR No. 77, Dated 19-04-2021, U/s 379/188 IPC & 4 MINING ACT, PS TIGAON	COPY OF FIR PROVIDED TO MINING DEPARTMENT
431	20-Apr-21	FIR No. 80, Dated 20-04-2021, U/s 188/379 IPC & 4 MINING ACT, PS TIGAON	COPY OF FIR PROVIDED TO MINING DEPARTMENT
432	01-May-21	FIR No. 86, Dated 01-05-2021, U/s 188/379 IPC & 4 MINING ACT, PS TIGAON	COPY OF FIR PROVIDED TO MINING DEPARTMENT
433	14-May-21	FIR No. 101, Dated 14-05-2021, U/s 104 OF HARYANA MINNING STAYE RULE 2012, AND 4(1)A, OF MINES AND MINERAL ACT, PS TIGAON	COPY OF FIR PROVIDED TO MINING DEPARTMENT
434	27-May-21	FIR No. 108, Dated 27-05-2021, U/s 188/379 IPC & 4 MINING ACT, PS TIGAON	COPY OF FIR PROVIDED TO MINING DEPARTMENT
435	27-May-21	FIR No. 109, Dated 27-05-2021, U/s 188/379 IPC & 4 MINING ACT, PS TIGAON	COPY OF FIR PROVIDED TO MINING DEPARTMENT
436	31-May-21	FIR No. 113, Dated 31-05-2021, U/s 188/379 IPC & 4 MINING ACT, PS TIGAON	COPY OF FIR PROVIDED TO MINING DEPARTMENT
437	11-Jun-21	FIR No. 124, Dated 11-06-2021, U/s 188 IPC & 379 IPC & 4 MINING ACT, PS TIGAON	COPY OF FIR PROVIDED TO MINING DEPARTMENT
438	06-Jul-21	FIR No. 155, Dated 06-07-2021, U/s 188/379/ IPC & 4 MINING ACT, PS TIGAON	COPY OF FIR PROVIDED TO MINING DEPARTMENT
439	15-Jul-21	FIR No. 163, Dated 15-07-2021, U/s 188/379 IPC & 4(1) MINES ACT, PS TIGAON	COPY OF FIR PROVIDED TO MINING DEPARTMENT
440	05-Aug-21	FIR No. 176, Dated 05-08-2021, U/s 188/379 IPC 4 MINING ACT, PS TIGAON	COPY OF FIR PROVIDED TO MINING DEPARTMENT
441	06-Sep-21	FIR No. 185, Dated 06-09-2021, U/s 188/379 IPC & 4 MINING ACT, PS TIGAON	COPY OF FIR PROVIDED TO MINING DEPARTMENT
442	02-Oct-21	FIR No. 198, Dated 02-10-2021, U/s 188/379 IPC & 4 MINING ACT, PS TIGAON	COPY OF FIR PROVIDED TO MINING DEPARTMENT
443	02-Oct-21	FIR No. 199, Dated 02-10-2021, U/s 188/379 IPC & 4 MINING ACT, PS TIGAON	COPY OF FIR PROVIDED TO MINING DEPARTMENT
444	15-Oct-21	FIR No. 208, Dated 15-10-2021, U/s 188/379 IPC & 4 MINING ACT, PS TIGAON	COPY OF FIR PROVIDED TO MINING DEPARTMENT
445	19-Nov-21	FIR No. 235, Dated 19-11-2021, U/s 379/188 IPC & (4) MINING ACT, PS TIGAON	COPY OF FIR PROVIDED TO MINING DEPARTMENT
446	06-Dec-21	FIR No. 247, Dated 06-12-2021, U/s 188/379 IPC & 4 MINING ACT, PS TIGAON	COPY OF FIR PROVIDED TO MINING DEPARTMENT
447	12-Dec-21	FIR No. 253, Dated 12-12-2021, U/s 188/379 IPC & 4 MINING ACT, PS TIGAON	COPY OF FIR PROVIDED TO MINING DEPARTMENT
448	19-Dec-21	FIR No. 259, Dated 19-12-2021, U/s 379/188 IPC 4 MINING ACT, PS TIGAON	COPY OF FIR PROVIDED TO MINING DEPARTMENT

449	06-Jan-22	FIR No. 4, Dated 06-01-2022, U/s 188/379 IPC 4 MINING AAT, PS TIGAON	COPY OF FIR PROVIDED TO MINING DEPARTMENT
450	19-Jan-22	FIR No. 20, Dated 19-01-2022, U/s 188/379 IPC & 4 MINING ACT, PS TIGAON	COPY OF FIR PROVIDED TO MINING DEPARTMENT
451	03-Feb-22	FIR No. 33, Dated 03-02-2022, U/s 188/379 IPC & 4 MINING ACT, PS TIGAON	COPY OF FIR PROVIDED TO MINING DEPARTMENT
452	10-Mar-22	FIR No. 65, Dated 10-03-2022, U/s 188/379 IPC & 4 MINING ACT, PS TIGAON	COPY OF FIR PROVIDED TO MINING DEPARTMENT
453	03-Apr-22	FIR No. 81, Dated 03-04-2022, U/s 188/379 IPC & 4 MINING ACT, PS TIGAON	COPY OF FIR PROVIDED TO MINING DEPARTMENT
454	03-Apr-22	FIR No. 82, Dated 03-04-2022, U/s 379/188 IPC & (4) MINING ACT, PS TIGAON	COPY OF FIR PROVIDED TO MINING DEPARTMENT
455	20-Apr-22	FIR No. 100, Dated 20-04-2022, U/s 188/379 IPC 4 MIMNG ACT, PS TIGAON	COPY OF FIR PROVIDED TO MINING DEPARTMENT
456	06-May-22	FIR No. 120, Dated 06-05-2022, U/s 188/379 IPC 21 MINING ACT, PS TIGAON	COPY OF FIR PROVIDED TO MINING DEPARTMENT
457	06-May-22	FIR No. 121, Dated 06-05-2022, U/s 188/379 IPC 21 MINING ACT, PS TIGAON	COPY OF FIR PROVIDED TO MINING DEPARTMENT
458	21-Jun-22	FIR No. 170, Dated 21-06-2022, U/s 188/379/ IPC & 4 (1) MINES & MINERALS ACT 1957, PS TIGAON	COPY OF FIR PROVIDED TO MINING DEPARTMENT
459	21-Jun-22	FIR No. 171, Dated 21-06-2022, U/s 188/379/ IPC & 4 (1) MINES & MINERALS ACT 1957, PS TIGAON	COPY OF FIR PROVIDED TO MINING DEPARTMENT
460	21-Jun-22	FIR No. 172, Dated 21-06-2022, U/s 188/379/ IPC & 4 (1) MINES & MINERALS ACT 1957, PS TIGAON	COPY OF FIR PROVIDED TO MINING DEPARTMENT
461	10-Dec-22	FIR No. 308, Dated 10-12-2022, U/s 188,379 IPC 21 MINING MINERALS ACT 1957, PS TIGAON	COPY OF FIR PROVIDED TO MINING DEPARTMENT
462	28-Apr-21	FIR No. 128, Dated 28-04-2021, U/s 188/379 IPC 4 MIMNG ACT, PS SADAR B.GARH	COPY OF FIR PROVIDED TO MINING DEPARTMENT
463	29-Apr-21	FIR No. 129, Dated 29-04-2021, U/s 188/379 IPC & 4 MINING ACT, PS SADAR B.GARH	COPY OF FIR PROVIDED TO MINING DEPARTMENT
464	10-Aug-21	FIR No. 324, Dated 10-08-2021, U/s 379/188 IPC, PS SADAR B.GARH	COPY OF FIR PROVIDED TO MINING DEPARTMENT
465	10-Aug-21	FIR No. 325, Dated 10-08-2021, U/s 379/188 IPC, PS SADAR B.GARH	COPY OF FIR PROVIDED TO MINING DEPARTMENT
466	10-Sep-21	FIR No. 357, Dated 10-09-2021, U/s 379/188 120B IPC & 4 MINING ACT ADD, PS SADAR B.GARH	COPY OF FIR PROVIDED TO MINING DEPARTMENT

467	25-Sep-21	FIR No. 375, Dated 25-09-2021, U/s 188/379 IPC & 214 MINING ACT ADD 120 IPC & MV ACT, PS SADAR B.GARH	COPY OF FIR PROVIDED TO MINING DEPARTMENT
468	26-Sep-21	FIR No. 377, Dated 26-09-2021, U/s 188/379 IPC, PS SADAR B.GARH	COPY OF FIR PROVIDED TO MINING DEPARTMENT
469	17-Nov-21	FIR No. 444, Dated 17-11-2021, U/s 188/379 IPC & 4 MINNING ACT, PS SADAR B.GARH	COPY OF FIR PROVIDED TO MINING DEPARTMENT
470	18-Nov-21	FIR No. 446, Dated 18-11-2021, U/s 379/188 IPC & 4 MINING ACT, PS SADAR B.GARH	COPY OF FIR PROVIDED TO MINING DEPARTMENT
471	19-Nov-21	FIR No. 448, Dated 19-11-2021, U/s 379/188 IPC & (4) MINING ACT, PS SADAR B.GARH	COPY OF FIR PROVIDED TO MINING DEPARTMENT
472	16-Jan-22	FIR No. 20, Dated 16-01-2022, U/s 379/188 IPC & (4) MINING ACT, PS SADAR B.GARH	COPY OF FIR PROVIDED TO MINING DEPARTMENT
473	16-Jan-22	FIR No. 21, Dated 16-01-2022, U/s 379/188 & 4 MINING ACT, PS SADAR B.GARH	COPY OF FIR PROVIDED TO MINING DEPARTMENT
474	29-Jan-22	FIR No. 42, Dated 29-01-2022, U/s 188/379 IPC & 4 MINING ACT, PS SADAR B.GARH	COPY OF FIR PROVIDED TO MINING DEPARTMENT
475	07-May-22	FIR No. 166, Dated 07-05-2022, U/s 379/34 IPC & 21(4) MINING ACT, PS SADAR B.GARH	COPY OF FIR PROVIDED TO MINING DEPARTMENT
476	05-Apr-21	FIR No. 253, Dated 05-04-2021, U/s 379/188 IPC & 4 MINES AND MINERALS ACT, PS SECTOR-8	COPY OF FIR PROVIDED TO MINING DEPARTMENT
477	20-Nov-21	FIR No. 772, Dated 20-11-2021, U/s 379/188 IPC & 21(4) MINING ACT, PS SECTOR-8	COPY OF FIR PROVIDED TO MINING DEPARTMENT
478	20-Nov-21	FIR No. 773, Dated 20-11-2021, U/s 379/188 IPC & 21(4), MINES & MINERALS ACT, PS SECTOR-8	COPY OF FIR PROVIDED TO MINING DEPARTMENT
479	20-Nov-21	FIR No. 774, Dated 20-11-2021, U/s 379/188 IPC & 21(4), MINES & MINERALS ACT, PS SECTOR-8	COPY OF FIR PROVIDED TO MINING DEPARTMENT
480	20-Nov-21	FIR No. 775, Dated 20-11-2021, U/s 379/188 IPC & 21(4), MINES & MINERALS ACT, PS SECTOR-8	COPY OF FIR PROVIDED TO MINING DEPARTMENT
481	09-Jan-22	FIR No. 20, Dated 09-01-2022, U/s 379/188 IPC & (4) MINING ACT, PS SECTOR-8	COPY OF FIR PROVIDED TO MINING DEPARTMENT
482	01-Jul-22	FIR No. 466, Dated 01-07-2022, U/s 379/188 IPC & (4)21 MINING AND MINERALS ACT 1957, PS SECTOR-8	COPY OF FIR PROVIDED TO MINING DEPARTMENT

483	04-Feb-22	FIR No. 85, Dated 04-02-2022, U/s 379 IPC 21(4) MININGMINERALS ACT 1957, PS ADARSH NAGAR	COPY OF FIR PROVIDED TO MINING DEPARTMENT
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Standard Operating Procedure

"Mining' is the exploitation of any kind of mineral material from the earth Non-adherence to the rules laws set by Central or State Government and contravention of the relevant rules while mining comes in the category of illegal mining The problem of illegal mining in the state of Haryana has accumulated in the past for some time and has become a formidable problem The Government has to suffer economic losses and also has to face many types of natural calamities due to illegal mining of the natural resources Honorable Supreme Court and High Courts have also taken cognizance of this problem from time to time An important aspect of this is the effective investigation of criminal cases with respect to illegal mining, so that harshest punishment can be inflicted upon the criminals involved in illegal mining so that this crime can be curbed Illegal mining can occur in the following manner:-

1. Mining without obtaining license from the government.
2. After obtaining the license, mining is done by violating the terms of License.

For the effective investigation of the cases with respect to illegal mining and for their logical conclusion the implementation of the following Standard Operative Procedure is utmost necessary:-

1. As soon as the information related to illegal mining is received in a police station, taking prompt action on the basis of that information, the application of appropriate sections of the Indian Penal Code and The Mines and Minerals (Development and Regulation) Act (generally 188/379 IFS and 21 MMDR Act) Should be done along with immediate raids at the illegal mining site.
2. In addition to the police teams in the Raids Party, the officers / employees of the mining department and at least one impartial witness should also be taken along, who can be any respectable person of that area or an officer/ employee of any other department, to ensure the fair action by the police Also ensure that videography/ photography of the action taken by the police team during the raid.
3. During the raid, illegal mining areas should be cordoned off so that no criminals could escape and all the criminals could be arrested If the culprit manages to escape for some reason and is later arrested during the course of the investigation, his identification parade should be done in front of the witnesses. All the evidence should be collected, which should verify the presence of the accused on the spot.
4. All types of equipment and vehicles used by the criminals for mining, such as JCB machines, Kassi / Shovels, tractor-trolleys or other vehicles, etc, should also be captured by the police and their memo be prepared Memo should be signed by the police staff as well as by the mining department, accused, impartial

- witnesses and their statements should be recorded. A copy of the memo should also be made available to the officers / employees of the Mining Department.
5. A map of the occasion site should be prepared and special locations such as distance from road, city or village, any tree, monument etc should be well marked on the map.
 6. The criminals arrested should be properly interrogated and know that there is no organized gang behind this crime. It should also be asked what mining was being done for the particular work and where the material being mined was being taken. On the basis of their inquiry, all the places should be identified and the statements of the relevant witnesses should also be recorded.
 7. Documents related to registration of all vehicles used for illegal mining should be obtained. If the owner of the vehicles was arrested but the offender is not. Then the vehicle owners should be thoroughly questioned after joining the investigation. In case of any involvement in their crime, necessary sections should be thoroughly investigated and implemented in the prosecution.
 8. The vehicles caught in illegal mining should be carried on dharm kanta and their load should be measured and if the load exceeds the prescribed norms then Section 3 of the PDPP Act should also be added to the prosecution Information should be given to the concerned department official.
 9. Opinion should be obtained from any motor mechanic /expert regarding the captured vehicles whether they are in working condition or not.
 10. Report should be taken from the concerned officer of Revenue Department that illegal mining has been done more than the prescribed limit.
 11. It According to Section 22 of the MMDR Act, cognizance of any case registered under this Act shall be taken by the Court only when a complaint is received from the official authorized by the government (Central or State), so all formalities in this regard should be completed on time.
 12. Review of investigation related to illegal mining should be conducted only by the Gazetted Officer and the evidence collected should be properly inspected.
 13. If a criminal is repeatedly committing this crime, a list of all the cases filed against him should be brought to the notice of the court along with the challan. Similarly, if the fact that any vehicle is being used repeatedly in illegal mining, comes to light during investigation the court must be informed about it.
 14. On the basis of the facts obtained by linking the chains of evidence challan should be prepared against all accused within prescribed time, so that the accused do not get unnecessary benefits from the court.
 15. It is often seen that the mining mafia threatens the witnesses due to which the witnesses do not cooperate with the prosecution. As a result, the accused is acquitted by the court. Therefore, all the witnesses related to the prosecution should be taken into confidence and their security should be ensured as per the Rules.

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16. One way to punish a criminal is to effectively defend the case in court. Therefore, during the trial of the case, the concerned Investigating Officer should himself plead the case Testimonials of witnesses should be done by getting hundred percent receipt of summons by witnesses.
17. Copy of the notification issued from time to time in connection with mining should be attached to the challan.

Sd/-
Director General of Police,
Haryana.